

High Court of Judicature at Allahabad

Category Code	Description
SERVICE	
SERVICE	
10000	SERVICE
WRIT PETITIONS RELATING TO HIGH COURT STAFF (SINGLE BENCH)	
10100	WRIT PETITIONS RELATING TO HIGH COURT STAFF (SINGLE BENCH)
10101	Ad hoc appointment
10102	Termination of ad hoc appointment
10103	Selection
10104	Appointment
10105	Salary and allowances
10106	Probation
10107	Confirmation
10108	Seniority
10109	Promotion
10110	Reservation
10111	Transfer
10112	Voluntary retirement
10113	Suspension
10114	Charge sheet
10115	Enquiry Officer & Enquiry proceedings
10116	Compulsory retirement
10117	Abolition of post & reduction in rank
10118	Lay off/retrenchment
10119	Minor punishment
10120	Major punishment
10121	Order of disciplinary authority
10122	Orders in appeal/revision
10123	Labour Court's order
10124	Labour Tribunal's order
10125	Service Tribunal's order
10126	Order of statutory authority
10135	Date of birth
10140	Retiring benefits
10190	Miscellaneous
WRIT PETITIONS RELATING TO HIGH COURT STAFF (DIVISION BENCH)	
10200	WRIT PETITIONS RELATING TO HIGH COURT STAFF (DIVISION BENCH)
10201	Ad hoc appointment
10202	Termination of ad hoc appointment
10203	Selection
10204	Appointment
10205	Salary and allowances
10206	Probation

Category Code	Description
10207	Confirmation
10208	Seniority
10209	Promotion
10210	Reservation
10211	Transfer
10212	Voluntary retirement
10213	Suspension
10214	Charge sheet
10215	Enquiry Officer & Enquiry proceedings
10216	Compulsory retirement
10217	Abolition of post & reduction in rank
10218	Lay off/retrenchment
10219	Minor punishment
10220	Major punishment
10221	Order of disciplinary authority
10222	Orders in appeal/revision
10223	Labour Court's order
10224	Labour Tribunal's order
10225	Service Tribunal's order
10226	Order of statutory authority
10235	Date of birth
10240	Retiring benefits
10290	Miscellaneous
WRIT PETITIONS RELATING TO SUBORDINATE COURT STAFF (SINGLE BENCH)	
10300	WRIT PETITIONS RELATING TO SUBORDINATE COURT STAFF (SINGLE BENCH)
10301	Ad hoc appointment
10302	Termination of ad hoc appointment
10303	Selection
10304	Appointment
10305	Salary and allowances
10306	Probation
10307	Confirmation
10308	Seniority
10309	Promotion
10310	Reservation
10311	Transfer
10312	Voluntary retirement
10313	Suspension
10314	Charge sheet
10315	Enquiry Officer & Enquiry proceedings
10316	Compulsory retirement
10317	Abolition of post & reduction in rank
10318	Lay off/retrenchment
10319	Minor punishment
10320	Major punishment

Category Code	Description
10321	Order of disciplinary authority
10322	Orders in appeal/revision
10323	Labour Court's order
10324	Labour Tribunal's order
10325	Service Tribunal's order
10326	Order of statutory authority
10335	Date of birth
10340	Retiring benefits
10390	Miscellaneous
WRIT PETITIONS RELATING TO SUBORDINATE COURT STAFF (DIVISION BENCH)	
10400	WRIT PETITIONS RELATING TO SUBORDINATE COURT STAFF (DIVISION BENCH)
10401	Ad hoc appointment
10402	R EDUCATION
10402	Termination of ad hoc appointment
10403	Selection
10404	Appointment
10405	Salary and allowances
10406	Probation
10407	Confirmation
10408	Seniority
10409	Promotion
10410	Reservation
10411	Transfer
10412	Voluntary retirement
10413	Suspension
10414	Charge sheet
10415	Enquiry Officer & Enquiry proceedings
10416	Compulsory retirement
10417	Abolition of post & reduction in rank
10418	Lay off/retrenchment
10419	Minor punishment
10420	Major punishment
10421	Order of disciplinary authority
10422	Orders in appeal/revision
10423	Labour Court's order
10424	Labour Tribunal's order
10425	Service Tribunal's order
10426	Order of statutory authority
10435	Date of birth
10440	Retiring benefits
10490	Miscellaneous
WRIT PETITIONS RELATING TO SECRETARIAT STAFF OF LEGISLATIVE ASSEMBLY/COUNCIL (SINGLE BENCH)	
10500	WRIT PETITIONS RELATING TO SECRETARIAT STAFF OF LEGISLATIVE ASSEMBLY/COUNCIL (SINGLE BENCH)
10501	Ad hoc appointment

Category Code	Description
10502	Termination of ad hoc appointment
10503	Selection
10504	Appointment
10505	Salary and allowances
10506	Probation
10507	Confirmation
10508	Seniority
10509	Promotion
10510	Reservation
10511	Transfer
10512	Voluntary retirement
10513	Suspension
10514	Charge sheet
10515	Enquiry Officer & Enquiry proceedings
10516	Compulsory retirement
10517	Abolition of post & reduction in rank
10518	Lay off/retrenchment
10519	Minor punishment
10520	Major punishment
10521	Order of disciplinary authority
10522	Orders in appeal/revision
10523	Labour Court's order
10524	Labour Tribunal's order
10525	Service Tribunal's order
10526	Order of statutory authority
10535	Date of birth
10540	Retiring benefits
10590	Miscellaneous
WRIT PETITIONS RELATING TO SECRETARIAT STAFF OF LEGISLATIVE ASSEMBLY/COUNCIL (DIVISION BENCH)	
10600	WRIT PETITIONS RELATING TO SECRETARIAT STAFF OF LEGISLATIVE ASSEMBLY/COUNCIL (DIVISION BENCH)
10601	Ad hoc appointment
10602	Termination of ad hoc appointment
10603	Selection
10604	Appointment
10605	Salary and allowances
10606	Probation
10607	Confirmation
10608	Seniority
10609	Promotion
10610	Reservation
10611	Transfer
10612	Voluntary retirement
10613	Suspension
10614	Charge sheet

Category Code	Description
10615	Enquiry Officer & Enquiry proceedings
10616	Compulsory retirement
10617	Abolition of post & reduction in rank
10618	Lay off/retrenchment
10619	Minor punishment
10620	Major punishment
10621	Order of disciplinary authority
10622	Orders in appeal/revision
10623	Labour Court's order
10624	Labour Tribunal's order
10625	Service Tribunal's order
10626	Order of statutory authority
10635	Date of birth
10640	Retiring benefits
10690	Miscellaneous
WRIT PETITIONS RELATING TO STATE PUBLIC SERVICE COMMISSION STAFF (SINGLE BENCH)	
10700	WRIT PETITIONS RELATING TO STATE PUBLIC SERVICE COMMISSION STAFF
10701	Ad hoc appointment
10702	Termination of ad hoc appointment
10703	Selection
10704	Appointment
10705	Salary and allowances
10706	Probation
10707	Confirmation
10708	Seniority
10709	Promotion
10710	Reservation
10711	Transfer
10712	Voluntary retirement
10713	Suspension
10714	Charge sheet
10715	Enquiry Officer & Enquiry proceedings
10716	Compulsory retirement
10717	Abolition of post & reduction in rank
10718	Lay off/retrenchment
10719	Minor punishment
10720	Major punishment
10721	Order of disciplinary authority
10722	Orders in appeal/revision
10723	Labour Court's order
10724	Labour Tribunal's order
10725	Service Tribunal's order
10726	Order of statutory authority
10735	Date of birth

Category Code	Description
10740	Retiring benefits
10790	Miscellaneous
WRIT PETITIONS RELATING TO STATE PUBLIC SERVICE COMMISSION STAFF (DIVISION BENCH)	
10800	WRIT PETITIONS RELATING TO STATE PUBLIC SERVICE COMMISSION STAFF
10801	Ad hoc appointment
10802	Termination of ad hoc appointment
10803	Selection
10804	Appointment
10805	Salary and allowances
10806	Probation
10807	Confirmation
10808	Seniority
10809	Promotion
10810	Reservation
10811	Transfer
10812	Voluntary retirement
10813	Suspension
10814	Charge sheet
10815	Enquiry Officer & Enquiry proceedings
10816	Compulsory retirement
10817	Abolition of post & reduction in rank
10818	Lay off/retrenchment
10819	Minor punishment
10820	Major punishment
10821	Order of disciplinary authority
10822	Orders in appeal/revision
10823	Labour Court's order
10824	Labour Tribunal's order
10825	Service Tribunal's order
10826	Order of statutory authority
10835	Date of birth
10840	Retiring benefits
10890	Miscellaneous
WRIT PETITIONS RELATING TO GOVERNOR SECRETARIAT STAFF (SINGLE BENCH)	
10900	WRIT PETITIONS RELATING TO GOVERNOR SECRETARIAT STAFF (SINGLE BENCH)
10901	Ad hoc appointment
10902	Termination of ad hoc appointment
10903	Selection
10904	Appointment
10905	Salary and allowances
10906	Probation
10907	Confirmation
10908	Seniority
10909	Promotion

Category Code	Description
10910	Reservation
10911	Transfer
10912	Voluntary retirement
10913	Suspension
10914	Charge sheet
10915	Enquiry Officer & Enquiry proceedings
10916	Compulsory retirement
10917	Abolition of post & reduction in rank
10918	Lay off/retrenchment
10919	Minor punishment
10920	Major punishment
10921	Order of disciplinary authority
10922	Orders in appeal/revision
10923	Labour Court's order
10924	Labour Tribunal's order
10925	Service Tribunal's order
10926	Order of statutory authority
10935	Date of birth
10940	Retiring benefits
10990	Miscellaneous
WRIT PETITIONS RELATING TO GOVERNOR SECRETARIAT STAFF (DIVISION BENCH)	
11000	WRIT PETITIONS RELATING TO GOVERNOR SECRETARIAT STAFF (DIVISION BENCH)
11001	Ad hoc appointment
11002	Termination of ad hoc appointment
11003	Selection
11004	Appointment
11005	Salary and allowances
11006	Probation
11007	Confirmation
11008	Seniority
11009	Promotion
11010	Reservation
11011	Transfer
11012	Voluntary retirement
11013	Suspension
11014	Charge sheet
11015	Enquiry Officer & Enquiry proceedings
11016	Compulsory retirement
11017	Abolition of post & reduction in rank
11018	Lay off/retrenchment
11019	Minor punishment
11020	Major punishment
11021	Order of disciplinary authority
11022	Orders in appeal/revision

Category Code	Description
11023	Labour Court's order
11024	Labour Tribunal's order
11025	Service Tribunal's order
11026	Order of statutory authority
11035	Date of birth
11040	Retiring benefits
11090	Miscellaneous
SERVICE WRITS RELATING TO JUDICIAL OFFICER (DIVISION BENCH)	
11200	SERVICE WRITS RELATING TO JUDICIAL OFFICER (DIVISION BENCH)
11201	AD HOC APPOINTMENT
11202	TERMINATION OF AD HOC APPOINTMENT
11203	SELECTION
11204	APPOINTMENT
11205	SALARY AND ALLOWANCES
11206	PROBATION
11207	CONFIRMATION
11208	SENIORITY
11209	PROMOTION
11210	RESERVATION
11211	TRANSFER
11212	VOLUNTARY RETIREMENT
11213	SUSPENSION
11214	CHARGE SHEET
11215	ENQUIRY OFFICER & ENQUIRY PROCEEDINGS
11216	COMPULSORY RETIREMENT
11217	ABOLITION OF POST & REDUCTION IN RANK
11218	LAY OFF/RETRENCHMENT
11219	MINOR PUNISHMENT
11220	MAJOR PUNISHMENT
11221	ORDER OF DISCIPLINARY AUTHORITY
11222	ORDERS IN APPEAL/REVISION
11223	LABOUR COURT'S ORDER
11224	LABOUR TRIBUNAL'S ORDER
11225	SERVICE TRIBUNAL'S ORDER
11226	ORDER OF STATUTORY AUTHORITY
11227	DATE OF BIRTH
11228	RETIRING BENEFITS
11229	MISCELLANEOUS
WRIT PETITIONS RELATING TO STATE GOVERNMENT EMPLOYEES (SINGLE BENCH)	
11500	WRIT PETITIONS RELATING TO STATE GOVERNMENT EMPLOYEES (SINGLE BENCH)
11501	Ad hoc appointment
11502	Termination of ad hoc appointment
11503	Selection
11504	Appointment

Category Code	Description
11505	Salary and allowances
11506	Probation
11507	Confirmation
11508	Seniority
11509	Promotion
11510	Reservation
11511	Transfer
11512	Voluntary retirement
11513	Suspension
11514	Charge sheet
11515	Enquiry Officer & Enquiry proceedings
11516	Compulsory retirement
11517	Abolition of post & reduction in rank
11518	Lay off/retrenchment
11519	Minor punishment
11520	Major punishment
11521	Order of disciplinary authority
11522	Orders in appeal/revision
11523	Labour Court's order
11524	Labour Tribunal's order
11525	Service Tribunal's order
11526	Order of statutory authority
11535	Date of birth
11540	Retiring benefits
11590	Miscellaneous
WRIT PETITIONS RELATING TO STATE GOVERNMENT EMPLOYEES (DIVISION BENCH)	
11600	WRIT PETITIONS RELATING TO STATE GOVERNMENT EMPLOYEES (DIVISION BENCH)
11601	Ad hoc appointment
11602	Termination of ad hoc appointment
11603	Selection
11604	Appointment
11605	Salary and allowances
11606	Probation
11607	Confirmation
11608	Seniority
11609	Promotion
11610	Reservation
11611	Transfer
11612	Voluntary retirement
11613	Suspension
11614	Charge sheet
11615	Enquiry Officer & Enquiry proceedings
11616	Compulsory retirement
11617	Abolition of post & reduction in rank

Category Code	Description
11618	Lay off/retrenchment
11619	Minor punishment
11620	Major punishment
11621	Order of disciplinary authority
11622	Orders in appeal/revision
11623	Labour Court's order
11624	Labour Tribunal's order
11625	Service Tribunal's order
11626	Order of statutory authority
11635	Date of birth
11640	Retiring benefits
11690	Miscellaneous
WRIT PETITIONS RELATING TO CENTRAL GOVERNMENT EMPLOYEES (SINGLE BENCH)	
11700	WRIT PETITIONS RELATING TO CENTRAL GOVERNMENT EMPLOYEES (SINGLE
11701	Ad hoc appointment
11702	Termination of ad hoc appointment
11703	Selection
11704	Appointment
11705	Salary and allowances
11706	Probation
11707	Confirmation
11708	Seniority
11709	Promotion
11710	Reservation
11711	Transfer
11712	Voluntary retirement
11713	Suspension
11714	Charge sheet
11715	Enquiry Officer & Enquiry proceedings
11716	Compulsory retirement
11717	Abolition of post & reduction in rank
11718	Lay off/retrenchment
11719	Minor punishment
11720	Major punishment
11721	Order of disciplinary authority
11722	Orders in appeal/revision
11723	Labour Court's order
11724	Labour Tribunal's order
11725	Service Tribunal's order
11726	Order of statutory authority
11735	Date of birth
11740	Retiring benefits
11790	Miscellaneous

WRIT PETITIONS RELATING TO CENTRAL GOVERNMENT EMPLOYEES (DIVISION BENCH)

Category Code	Description
11800	WRIT PETITIONS RELATING TO CENTRAL GOVERNMENT EMPLOYEES (DIVISION
11801	Ad hoc appointment
11802	Termination of ad hoc appointment
11803	Selection
11804	Appointment
11805	Salary and allowances
11806	Probation
11807	Confirmation
11808	Seniority
11809	Promotion
11810	Reservation
11811	Transfer
11812	Voluntary retirement
11813	Suspension
11814	Charge sheet
11815	Enquiry Officer & Enquiry proceedings
11816	Compulsory retirement
11817	Abolition of post & reduction in rank
11818	Lay off/retrenchment
11819	Minor punishment
11820	Major punishment
11821	Order of disciplinary authority
11822	Orders in appeal/revision
11823	Labour Court's order
11824	Labour Tribunal's order
11825	Service Tribunal's order
11826	Order of statutory authority
11835	Date of birth
11840	Retiring benefits
11890	Miscellaneous

WRIT PETITIONS RELATING TO RAILWAY EMPLOYEES (SINGLE BENCH)

12500	WRIT PETITIONS RELATING TO RAILWAY EMPLOYEES (SINGLE BENCH)
12501	Ad hoc appointment
12502	Termination of ad hoc appointment
12503	Selection
12504	Appointment
12505	Salary and allowances
12506	Probation
12507	Confirmation
12508	Seniority
12509	Promotion
12510	Reservation
12511	Transfer
12512	Voluntary retirement
12513	Suspension

Category Code	Description
12514	Charge sheet
12515	Enquiry Officer & Enquiry proceedings
12516	Compulsory retirement
12517	Abolition of post & reduction in rank
12518	Lay off/retrenchment
12519	Minor punishment
12520	Major punishment
12521	Order of disciplinary authority
12522	Orders in appeal/revision
12523	Labour Court's order
12524	Labour Tribunal's order
12525	Service Tribunal's order
12526	Order of statutory authority
12535	Date of birth
12540	Retiring benefits
12590	Miscellaneous
WRIT PETITIONS RELATING TO RAILWAY EMPLOYEES (DIVISION BENCH)	
12600	WRIT PETITIONS RELATING TO RAILWAY EMPLOYEES (DIVISION BENCH)
12601	Ad hoc appointment
12602	Termination of ad hoc appointment
12603	Selection
12604	Appointment
12605	Salary and allowances
12606	Probation
12607	Confirmation
12608	Seniority
12609	Promotion
12610	Reservation
12611	Transfer
12612	Voluntary retirement
12613	Suspension
12614	Charge sheet
12615	Enquiry Officer & Enquiry proceedings
12616	Compulsory retirement
12617	Abolition of post & reduction in rank
12618	Lay off/retrenchment
12619	Minor punishment
12620	Major punishment
12621	Order of disciplinary authority
12622	Orders in appeal/revision
12623	Labour Court's order
12624	Labour Tribunal's order
12625	Service Tribunal's order
12626	Order of statutory authority
12635	Date of birth

Category Code	Description
12640	Retiring benefits
12690	Miscellaneous
WRIT PETITIONS RELATING TO POST & TELEGRAPH EMPLOYEES (SINGLE BENCH)	
12700	WRIT PETITIONS RELATING TO POST & TELEGRAPH EMPLOYEES (SINGLE BENCH)
12701	Ad hoc appointment
12702	Termination of ad hoc appointment
12703	Selection
12704	Appointment
12705	Salary and allowances
12706	Probation
12707	Confirmation
12708	Seniority
12709	Promotion
12710	Reservation
12711	Transfer
12712	Voluntary retirement
12713	Suspension
12714	Charge sheet
12715	Enquiry Officer & Enquiry proceedings
12716	Compulsory retirement
12717	Abolition of post & reduction in rank
12718	Lay off/retrenchment
12719	Minor punishment
12720	Major punishment
12721	Order of disciplinary authority
12722	Orders in appeal/revision
12723	Labour Court's order
12724	Labour Tribunal's order
12725	Service Tribunal's order
12726	Order of statutory authority
12735	Date of birth
12740	Retiring benefits
12790	Miscellaneous
WRIT PETITIONS RELATING TO POST & TELEGRAPH EMPLOYEES (DIVISION BENCH)	
12800	WRIT PETITIONS RELATING TO POST & TELEGRAPH EMPLOYEES (DIVISION BENCH)
12801	Ad hoc appointment
12802	Termination of ad hoc appointment
12803	Selection
12804	Appointment
12805	Salary and allowances
12806	Probation
12807	Confirmation
12808	Seniority
12809	Promotion

Category Code	Description
12810	Reservation
12811	Transfer
12812	Voluntary retirement
12813	Suspension
12814	Charge sheet
12815	Enquiry Officer & Enquiry proceedings
12816	Compulsory retirement
12817	Abolition of post & reduction in rank
12818	Lay off/retrenchment
12819	Minor punishment
12820	Major punishment
12821	Order of disciplinary authority
12822	Orders in appeal/revision
12823	Labour Court's order
12824	Labour Tribunal's order
12825	Service Tribunal's order
12826	Order of statutory authority
12835	Date of birth
12840	Retiring benefits
12890	Miscellaneous
WRIT PETITIONS RELEATING TO ARMED FORCES PERSONNEL (SINGLE BENCH)	
12900	WRIT PETITIONS RELEATING TO ARMED FORCES PERSONNEL (SINGLE BENCH)
12901	Ad hoc appointment
12902	Termination of ad hoc appointment
12903	Selection
12904	Appointment
12905	Salary and allowances
12906	Probation
12907	Confirmation
12908	Seniority
12909	Promotion
12910	Reservation
12911	Transfer
12912	Voluntary retirement
12913	Suspension
12914	Charge sheet
12915	Enquiry Officer & Enquiry proceedings
12916	Compulsory retirement
12917	Abolition of post & reduction in rank
12918	Lay off/retrenchment
12919	Minor punishment
12920	Major punishment
12921	Order of disciplinary authority
12922	Orders in appeal/revision
12923	Labour Court's order

Category Code	Description
12924	Labour Tribunal's order
12925	Service Tribunal's order
12926	Order of statutory authority
12935	Date of birth
12940	Retiring benefits
12990	Miscellaneous
WRIT PETITIONS RELATING TO ARMED FORCES PERSONNEL (DIVISION BENCH)	
13000	WRIT PETITIONS RELATING TO ARMED FORCES PERSONNEL (DIVISION BENCH)
13001	Ad hoc appointment
13002	Termination of ad hoc appointment
13003	Selection
13004	Appointment
13005	Salary and allowances
13006	Probation
13007	Confirmation
13008	Seniority
13009	Promotion
13010	Reservation
13011	Transfer
13012	Voluntary retirement
13013	Suspension
13014	Charge sheet
13015	Enquiry Officer & Enquiry proceedings
13016	Compulsory retirement
13017	Abolition of post & reduction in rank
13018	Lay off/retrenchment
13019	Minor punishment
13020	Major punishment
13021	Order of disciplinary authority
13022	Orders in appeal/revision
13023	Labour Court's order
13024	Labour Tribunal's order
13025	Service Tribunal's order
13026	Order of statutory authority
13035	Date of birth
13040	Retiring benefits
13090	Miscellaneous
WRIT PETITIONS RELATING TO CENTRAL GOVERNMENT CORPORATION/UNDERTAKING STAFF (SINGLE BENCH)	
13500	WRIT PETITIONS RELATING TO CENTRAL GOVERNMENT CORPORATION/UNDERTAKING STAFF (SINGLE BENCH)
13501	Ad hoc appointment
13502	Termination of ad hoc appointment
13503	Selection
13504	Appointment
13505	Salary and allowances

Category Code	Description
13506	Probation
13507	Confirmation
13508	Seniority
13509	Promotion
13510	Reservation
13511	Transfer
13512	Voluntary retirement
13513	Suspension
13514	Charge sheet
13515	Enquiry Officer & Enquiry proceedings
13516	Compulsory retirement
13517	Abolition of post & reduction in rank
13518	Lay off/retrenchment
13519	Minor punishment
13520	Major punishment
13521	Order of disciplinary authority
13522	Orders in appeal/revision
13523	Labour Court's order
13524	Labour Tribunal's order
13525	Service Tribunal's order
13526	Order of statutory authority
13535	Date of birth
13540	Retiring benefits
13590	Miscellaneous

WRIT PETITIONS RELATING TO CENTRAL GOVERNMENT CORPORATION/UNDERTAKING STAFF (DIVISION BENCH)

13600	WRIT PETITIONS RELATING TO CENTRAL GOVERNMENT CORPORATION/UNDERTAKING STAFF (DIVISION BENCH)
13601	Ad hoc appointment
13602	Termination of ad hoc appointment
13603	Selection
13604	Appointment
13605	Salary and allowances
13606	Probation
13607	Confirmation
13608	Seniority
13609	Promotion
13610	Reservation
13611	Transfer
13612	Voluntary retirement
13613	Suspension
13614	Charge sheet
13615	Enquiry Officer & Enquiry proceedings
13616	Compulsory retirement
13617	Abolition of post & reduction in rank
13618	Lay off/retrenchment

Category Code	Description
13619	Minor punishment
13620	Major punishment
13621	Order of disciplinary authority
13622	Orders in appeal/revision
13623	Labour Court's order
13624	Labour Tribunal's order
13625	Service Tribunal's order
13626	Order of statutory authority
13635	Date of birth
13640	Retiring benefits
13690	Miscellaneous

WRIT PETITIONS RELATING TO STATE GOVERNMENT CORPORATION/UNDERTAKING STAFF (SINGLE BENCH)

13700	WRIT PETITIONS RELATING TO STATE GOVERNMENT CORPORATION/UNDERTAKING STAFF (SINGLE BENCH)
13701	Ad hoc appointment
13702	Termination of ad hoc appointment
13703	Selection
13704	Appointment
13705	Salary and allowances
13706	Probation
13707	Confirmation
13708	Seniority
13709	Promotion
13710	Reservation
13711	Transfer
13712	Voluntary retirement
13713	Suspension
13714	Charge sheet
13715	Enquiry Officer & Enquiry proceedings
13716	Compulsory retirement
13717	Abolition of post & reduction in rank
13718	Lay off/retrenchment
13719	Minor punishment
13720	Major punishment
13721	Order of disciplinary authority
13722	Orders in appeal/revision
13723	Labour Court's order
13724	Labour Tribunal's order
13725	Service Tribunal's order
13726	Order of statutory authority
13735	Date of birth
13740	Retiring benefits
13790	Miscellaneous

WRIT PETITIONS RELATING TO STATE GOVERNMENT CORPORATION/UNDERTAKING STAFF (DIVISION BENCH)

Category Code	Description
13800	WRIT PETITIONS RELATING TO STATE GOVERNMENT CORPORATION/UNDERTAKING STAFF (DIVISION BENCH)
13801	Ad hoc appointment
13802	Termination of ad hoc appointment
13803	Selection
13804	Appointment
13805	Salary and allowances
13806	Probation
13807	Confirmation
13808	Seniority
13809	Promotion
13810	Reservation
13811	Transfer
13812	Voluntary retirement
13813	Suspension
13814	Charge sheet
13815	Enquiry Officer & Enquiry proceedings
13816	Compulsory retirement
13817	Abolition of post & reduction in rank
13818	Lay off/retrenchment
13819	Minor punishment
13820	Major punishment
13821	Order of disciplinary authority
13822	Orders in appeal/revision
13823	Labour Court's order
13824	Labour Tribunal's order
13825	Service Tribunal's order
13826	Order of statutory authority
13835	Date of birth
13840	Retiring benefits
13890	Miscellaneous
WRIT PETITIONS RELATING TO COOPERATIVE SOCIETIES STAFF (SINGLE BENCH)	
14500	WRIT PETITIONS RELATING TO COOPERATIVE SOCIETIES STAFF (SINGLE BENCH)
14501	Ad hoc appointment
14502	Termination of ad hoc appointment
14503	Selection
14504	Appointment
14505	Salary and allowances
14506	Probation
14507	Confirmation
14508	Seniority
14509	Promotion
14510	Reservation
14511	Transfer
14512	Voluntary retirement

Category Code	Description
14513	Suspension
14514	Charge sheet
14515	Enquiry Officer & Enquiry proceedings
14516	Compulsory retirement
14517	Abolition of post & reduction in rank
14518	Lay off/retrenchment
14519	Minor punishment
14520	Major punishment
14521	Order of disciplinary authority
14522	Orders in appeal/revision
14523	Labour Court's order
14524	Labour Tribunal's order
14525	Service Tribunal's order
14526	Order of statutory authority
14535	Date of birth
14540	Retiring benefits
14590	Miscellaneous
WRIT PETITIONS RELATING TO COOPERATIVE SOCIETIES STAFF (DIVISION BENCH)	
14600	WRIT PETITIONS RELATING TO COOPERATIVE SOCIETIES STAFF (DIVISION BENCH)
14601	Ad hoc appointment
14602	Termination of ad hoc appointment
14603	Selection
14604	Appointment
14605	Salary and allowances
14606	Probation
14607	Confirmation
14608	Seniority
14609	Promotion
14610	Reservation
14611	Transfer
14612	Voluntary retirement
14613	Suspension
14614	Charge sheet
14615	Enquiry Officer & Enquiry proceedings
14616	Compulsory retirement
14617	Abolition of post & reduction in rank
14618	Lay off/retrenchment
14619	Minor punishment
14620	Major punishment
14621	Order of disciplinary authority
14622	Orders in appeal/revision
14623	Labour Court's order
14624	Labour Tribunal's order
14625	Service Tribunal's order

Category Code	Description
14626	Order of statutory authority
14635	Date of birth
14640	Retiring benefits
14690	Miscellaneous
WRIT PETITIONS RELATING TO LOCAL BODIES STAFF (SINGLE BENCH)	
14700	WRIT PETITIONS RELATING TO LOCAL BODIES STAFF (SINGLE BENCH)
14701	Ad hoc appointment
14702	Termination of ad hoc appointment
14703	Selection
14704	Appointment
14705	Salary and allowances
14706	Probation
14707	Confirmation
14708	Seniority
14709	Promotion
14710	Reservation
14711	Transfer
14712	Voluntary retirement
14713	Suspension
14714	Charge sheet
14715	Enquiry Officer & Enquiry proceedings
14716	Compulsory retirement
14717	Abolition of post & reduction in rank
14718	Lay off/retrenchment
14719	Minor punishment
14720	Major punishment
14721	Order of disciplinary authority
14722	Orders in appeal/revision
14723	Labour Court's order
14724	Labour Tribunal's order
14725	Service Tribunal's order
14726	Order of statutory authority
14735	Date of birth
14740	Retiring benefits
14790	Miscellaneous
WRIT PETITIONS RELATING TO LOCAL BODIES STAFF (DIVISION BENCH)	
14800	WRIT PETITIONS RELATING TO LOCAL BODIES STAFF (DIVISION BENCH)
14801	Ad hoc appointment
14802	Termination of ad hoc appointment
14803	Selection
14804	Appointment
14805	Salary and allowances
14806	Probation
14807	Confirmation
14808	Seniority

Category Code	Description
14809	Promotion
14810	Reservation
14811	Transfer
14812	Voluntary retirement
14813	Suspension
14814	Charge sheet
14815	Enquiry Officer & Enquiry proceedings
14816	Compulsory retirement
14817	Abolition of post & reduction in rank
14818	Lay off/retrenchment
14819	Minor punishment
14820	Major punishment
14821	Order of disciplinary authority
14822	Orders in appeal/revision
14823	Labour Court's order
14824	Labour Tribunal's order
14825	Service Tribunal's order
14826	Order of statutory authority
14835	Date of birth
14840	Retiring benefits
14890	Miscellaneous
WRIT PETITIONS RELATING TO PRIMARY EDUCATION (TEACHING STAFF) (SINGLE BENCH)	
15500	WRIT PETITIONS RELATING TO PRIMARY EDUCATION (TEACHING STAFF) (SINGLE BENCH)
15501	Ad hoc appointment
15502	Termination of ad hoc appointment
15503	Selection
15504	Appointment
15505	Salary and allowances
15506	Probation
15507	Confirmation
15508	Seniority
15509	Promotion
15510	Reservation
15511	Transfer
15512	Voluntary retirement
15513	Suspension
15514	Charge sheet
15515	Enquiry Officer & Enquiry proceedings
15516	Compulsory retirement
15517	Abolition of post & reduction in rank
15518	Lay off/retrenchment
15519	Minor punishment
15520	Major punishment
15521	Order of disciplinary authority

Category Code	Description
15522	Orders in appeal/revision
15523	Labour Court's order
15524	Labour Tribunal's order
15525	Service Tribunal's order
15526	Order of statutory authority
15535	Date of birth
15540	Retiring benefits
15590	Miscellaneous
WRIT PETITIONS RELATING TO PRIMARY EDUCATION (NON TEACHING STAFF) (SINGLE BENCH)	
15600	WRIT PETITIONS RELATING TO PRIMARY EDUCATION (NON TEACHING STAFF)
15601	Ad hoc appointment
15602	Termination of ad hoc appointment
15603	Selection
15604	Appointment
15605	Salary and allowances
15606	Probation
15607	Confirmation
15608	Seniority
15609	Promotion
15610	Reservation
15611	Transfer
15612	Voluntary retirement
15613	Suspension
15614	Charge sheet
15615	Enquiry Officer & Enquiry proceedings
15616	Compulsory retirement
15617	Abolition of post & reduction in rank
15618	Lay off/retrenchment
15619	Minor punishment
15620	Major punishment
15621	Order of disciplinary authority
15622	Orders in appeal/revision
15623	Labour Court's order
15624	Labour Tribunal's order
15625	Service Tribunal's order
15626	Order of statutory authority
15635	Date of birth
15640	Retiring benefits
15690	Miscellaneous
WRIT PETITIONS RELATING TO SECONDARY EDUCATION (TEACHING STAFF) (SINGLE BENCH)	
15700	WRIT PETITIONS RELATING TO SECONDARY EDUCATION (TEACHING STAFF)
15701	Ad hoc appointment
15702	Termination of ad hoc appointment
15703	Selection

Category Code	Description
15704	Appointment
15705	Salary and allowances
15706	Probation
15707	Confirmation
15708	Seniority
15709	Promotion
15710	Reservation
15711	Transfer
15712	Voluntary retirement
15713	Suspension
15714	Charge sheet
15715	Enquiry Officer & Enquiry proceedings
15716	Compulsory retirement
15717	Abolition of post & reduction in rank
15718	Lay off/retrenchment
15719	Minor punishment
15720	Major punishment
15721	Order of disciplinary authority
15722	Orders in appeal/revision
15723	Labour Court's order
15724	Labour Tribunal's order
15725	Service Tribunal's order
15726	Order of statutory authority
15735	Date of birth
15740	Retiring benefits
15790	Miscellaneous
WRIT PETITIONS RELATING TO SECONDARY EDUCATION (TEACHING STAFF) (DIVISION BENCH)	
15800	WRIT PETITIONS RELATING TO SECONDARY EDUCATION (TEACHING STAFF)
15801	Ad hoc appointment
15802	Termination of ad hoc appointment
15803	Selection
15804	Appointment
15805	Salary and allowances
15806	Probation
15807	Confirmation
15808	Seniority
15809	Promotion
15810	Reservation
15811	Transfer
15812	Voluntary retirement
15813	Suspension
15814	Charge sheet
15815	Enquiry Officer & Enquiry proceedings
15816	Compulsory retirement

Category Code	Description
15817	Abolition of post & reduction in rank
15818	Lay off/retrenchment
15819	Minor punishment
15820	Major punishment
15821	Order of disciplinary authority
15822	Orders in appeal/revision
15823	Labour Court's order
15824	Labour Tribunal's order
15825	Service Tribunal's order
15826	Order of statutory authority
15835	Date of birth
15840	Retiring benefits
15890	Miscellaneous
WRIT PETITIONS RELATING TO SECONDARY EDUCATION (NON TEACHING STAFF) (SINGLE BENCH)	
15900	WRIT PETITIONS RELATING TO SECONDARY EDUCATION (NON TEACHING STAFF)
15901	Ad hoc appointment
15902	Termination of ad hoc appointment
15903	Selection
15904	Appointment
15905	Salary and allowances
15906	Probation
15907	Confirmation
15908	Seniority
15909	Promotion
15910	Reservation
15911	Transfer
15912	Voluntary retirement
15913	Suspension
15914	Charge sheet
15915	Enquiry Officer & Enquiry proceedings
15916	Compulsory retirement
15918	Lay off/retrenchment
15919	Minor punishment
15920	Major punishment
15921	Order of disciplinary authority
15922	Orders in appeal/revision
15923	Labour Court's order
15924	Labour Tribunal's order
15925	Service Tribunal's order
15926	Order of statutory authority
15935	Date of birth
15940	Retiring benefits
15990	Miscellaneous
WRIT PETITIONS RELATING TO SECONDARY EDUCATION (NON TEACHING STAFF) (DIVISION BENCH)	

Category Code	Description
16000	WRIT PETITIONS RELATING TO SECONDARY EDUCATION (NON TEACHING STAFF) (DIVISION BENCH)
16001	Ad hoc appointment
16002	Termination of ad hoc appointment
16003	Selection
16004	Appointment
16005	Salary and allowances
16006	Probation
16007	Confirmation
16008	Seniority
16009	Promotion
16010	Reservation
16011	Transfer
16012	Voluntary retirement
16013	Suspension
16014	Charge sheet
16015	Enquiry Officer & Enquiry proceedings
16016	Compulsory retirement
16017	Abolition of post & reduction in rank
16018	Lay off/retrenchment
16019	Minor punishment
16020	Major punishment
16021	Order of disciplinary authority
16022	Orders in appeal/revision
16023	Labour Court's order
16024	Labour Tribunal's order
16025	Service Tribunal's order
16026	Order of statutory authority
16035	Date of birth
16040	Retiring benefits
16090	Miscellaneous
WRIT PETITIONS RELATING TO HIGHER EDUCATION (TEACHING STAFF) (SINGLE BENCH)	
16100	WRIT PETITIONS RELATING TO HIGHER EDUCATION (TEACHING STAFF) (SINGLE BENCH)
16101	Ad hoc appointment
16102	Termination of ad hoc appointment
16103	Selection
16104	Appointment
16105	Salary and allowances
16106	Probation
16107	Confirmation
16108	Seniority
16109	Promotion
16110	Reservation
16111	Transfer
16112	Voluntary retirement

Category Code	Description
16113	Suspension
16114	Charge sheet
16115	Enquiry Officer & Enquiry proceedings
16116	Compulsory retirement
16117	Abolition of post & reduction in rank
16118	Lay off/retrenchment
16119	Minor punishment
16120	Major punishment
16121	Order of disciplinary authority
16122	Orders in appeal/revision
16123	Labour Court's order
16124	Labour Tribunal's order
16125	Service Tribunal's order
16126	Order of statutory authority
16135	Date of birth
16140	Retiring benefits
16190	Miscellaneous
WRIT PETITIONS RELATING TO HIGHER EDUCATION (TEACHING STAFF) (DIVISION BENCH)	
16200	WRIT PETITIONS RELATING TO HIGHER EDUCATION (TEACHING STAFF) (DIVISION
16201	Ad hoc appointment
16202	Termination of ad hoc appointment
16203	Selection
16204	Appointment
16205	Salary and allowances
16206	Probation
16207	Confirmation
16208	Seniority
16209	Promotion
16210	Reservation
16211	Transfer
16212	Voluntary retirement
16213	Suspension
16214	Charge sheet
16215	Enquiry Officer & Enquiry proceedings
16216	Compulsory retirement
16217	Abolition of post & reduction in rank
16218	Lay off/retrenchment
16219	Minor punishment
16220	Major punishment
16221	Order of disciplinary authority
16222	Orders in appeal/revision
16223	Labour Court's order
16224	Labour Tribunal's order
16225	Service Tribunal's order

Category Code	Description
16226	Order of statutory authority
16235	Date of birth
16240	Retiring benefits
16290	Miscellaneous
WRIT PETITIONS RELATING TO HIGHER EDUCATION (NON TEACHING STAFF) (SINGLE BENCH)	
16300	WRIT PETITIONS RELATING TO HIGHER EDUCATION (NON TEACHING STAFF)
16301	Ad hoc appointment
16302	Termination of ad hoc appointment
16303	Selection
16304	Appointment
16305	Salary and allowances
16306	Probation
16307	Confirmation
16308	Seniority
16309	Promotion
16310	Reservation
16311	Transfer
16312	Voluntary retirement
16313	Suspension
16314	Charge sheet
16315	Enquiry Officer & Enquiry proceedings
16316	Compulsory retirement
16317	Abolition of post & reduction in rank
16318	Lay off/retrenchment
16319	Minor punishment
16320	Major punishment
16321	Order of disciplinary authority
16322	Orders in appeal/revision
16323	Labour Court's order
16324	Labour Tribunal's order
16325	Service Tribunal's order
16326	Order of statutory authority
16335	Date of birth
16340	Retiring benefits
16390	Miscellaneous
WRIT PETITIONS RELATING TO HIGHER EDUCATION (NON TEACHING STAFF) (DIVISION BENCH)	
16400	WRIT PETITIONS RELATING TO HIGHER EDUCATION (NON TEACHING STAFF)
16401	Ad hoc appointment
16402	Termination of ad hoc appointment
16403	Selection
16404	Appointment
16405	Salary and allowances
16406	Probation
16407	Confirmation

Category Code	Description
16408	Seniority
16409	Promotion
16410	Reservation
16411	Transfer
16412	Voluntary retirement
16413	Suspension
16414	Charge sheet
16415	Enquiry Officer & Enquiry proceedings
16416	Compulsory retirement
16417	Abolition of post & reduction in rank
16418	Lay off/retrenchment
16419	Minor punishment
16420	Major punishment
16421	Order of disciplinary authority
16422	Orders in appeal/revision
16423	Labour Court's order
16424	Labour Tribunal's order
16425	Service Tribunal's order
16426	Order of statutory authority
16435	Date of birth
16440	Retiring benefits
16490	Miscellaneous
WRIT PETITIONS RELATING TO TECHNICAL/PROFESSIONAL EDUCATION (TEACHING STAFF) (SINGLE BENCH)	
16500	WRIT PETITIONS RELATING TO TECHNICAL/PROFESSIONAL EDUCATION (TEACHING STAFF) (SINGLE BENCH)
16501	Ad hoc appointment
16502	Termination of ad hoc appointment
16503	Selection
16504	Appointment
16505	Salary and allowances
16506	Probation
16507	Confirmation
16508	Seniority
16509	Promotion
16510	Reservation
16511	Transfer
16512	Voluntary retirement
16513	Suspension
16514	Charge sheet
16515	Enquiry Officer & Enquiry proceedings
16516	Compulsory retirement
16517	Abolition of post & reduction in rank
16518	Lay off/retrenchment
16519	Minor punishment
16520	Major punishment

Category Code	Description
16521	Order of disciplinary authority
16522	Orders in appeal/revision
16523	Labour Court's order
16524	Labour Tribunal's order
16525	Service Tribunal's order
16526	Order of statutory authority
16535	Date of birth
16540	Retiring benefits
16590	Miscellaneous

WRIT PETITIONS RELATING TO TECHNICAL/PROFESSIONAL EDUCATION (TEACHING STAFF) (DIVISION BENCH)

16600	WRIT PETITIONS RELATING TO TECHNICAL/PROFESSIONAL EDUCATION (TEACHING STAFF) (DIVISION BENCH)
16601	Ad hoc appointment
16602	Termination of ad hoc appointment
16603	Selection
16604	Appointment
16605	Salary and allowances
16606	Probation
16607	Confirmation
16608	Seniority
16609	Promotion
16610	Reservation
16611	Transfer
16612	Voluntary retirement
16613	Suspension
16614	Charge sheet
16615	Enquiry Officer & Enquiry proceedings
16616	Compulsory retirement
16617	Abolition of post & reduction in rank
16618	Lay off/retrenchment
16619	Minor punishment
16620	Major punishment
16621	Order of disciplinary authority
16622	Orders in appeal/revision
16623	Labour Court's order
16624	Labour Tribunal's order
16625	Service Tribunal's order
16626	Order of statutory authority
16635	Date of birth
16640	Retiring benefits
16690	Miscellaneous

WRIT PETITIONS RELATING TO TECHNICAL/PROFESSIONAL EDUCATION (NON TEACHING STAFF) (SINGLE BENCH)

16700	WRIT PETITIONS RELATING TO TECHNICAL/PROFESSIONAL EDUCATION (NON TEACHING STAFF) (SINGLE BENCH)
16701	Ad hoc appointment

Category Code	Description
16702	Termination of ad hoc appointment
16703	Selection
16704	Appointment
16705	Salary and allowances
16706	Probation
16707	Confirmation
16708	Seniority
16709	Promotion
16710	Reservation
16711	Transfer
16712	Voluntary retirement
16713	Suspension
16714	Charge sheet
16715	Enquiry Officer & Enquiry proceedings
16716	Compulsory retirement
16717	Abolition of post & reduction in rank
16718	Lay off/retrenchment
16719	Minor punishment
16720	Major punishment
16721	Order of disciplinary authority
16722	Orders in appeal/revision
16723	Labour Court's order
16724	Labour Tribunal's order
16725	Service Tribunal's order
16726	Order of statutory authority
16735	Date of birth
16740	Retiring benefits
16790	Miscellaneous
WRIT PETITIONS RELATING TO TECHNICAL/PROFESSIONAL EDUCATION (NON TEACHING STAFF) (DIVISION BENCH)	
16800	WRIT PETITIONS RELATING TO TECHNICAL/PROFESSIONAL EDUCATION (NON TEACHING STAFF) (DIVISION BENCH)
16801	Ad hoc appointment
16802	Termination of ad hoc appointment
16803	Selection
16804	Appointment
16805	Salary and allowances
16806	Probation
16807	Confirmation
16808	Seniority
16809	Promotion
16810	Reservation
16811	Transfer
16812	Voluntary retirement
16813	Suspension
16814	Charge sheet

Category Code	Description
16815	Enquiry Officer & Enquiry proceedings
16816	Compulsory retirement
16817	Abolition of post & reduction in rank
16818	Lay off/retrenchment
16819	Minor punishment
16820	Major punishment
16821	Order of disciplinary authority
16822	Orders in appeal/revision
16823	Labour Court's order
16824	Labour Tribunal's order
16825	Service Tribunal's order
16826	Order of statutory authority
16835	Date of birth
16840	Retiring benefits
16890	Miscellaneous

WRIT PETITIONS RELATING TO UNIVERSITY (TEACHING STAFF) (SINGLE BENCH)

16900	WRIT PETITIONS RELATING TO UNIVERSITY (TEACHING STAFF) (SINGLE BENCH)
16901	Ad hoc appointment
16902	Termination of ad hoc appointment
16903	Selection
16904	Appointment
16905	Salary and allowances
16906	Probation
16907	Confirmation
16908	Seniority
16909	Promotion
16910	Reservation
16911	Transfer
16912	Voluntary retirement
16913	Suspension
16914	Charge sheet
16915	Enquiry Officer & Enquiry proceedings
16916	Compulsory retirement
16917	Abolition of post & reduction in rank
16918	Lay off/retrenchment
16919	Minor punishment
16920	Major punishment
16921	Order of disciplinary authority
16922	Orders in appeal/revision
16923	Labour Court's order
16924	Labour Tribunal's order
16925	Service Tribunal's order
16926	Order of statutory authority
16935	Date of birth
16940	Retiring benefits

Category Code	Description
16990	Miscellaneous
WRIT PETITIONS RELATING TO UNIVERSITY (TEACHING STAFF) (DIVISION BENCH)	
17000	WRIT PETITIONS RELATING TO UNIVERSITY (TEACHING STAFF) (DIVISION BENCH)
17001	Ad hoc appointment
17002	Termination of ad hoc appointment
17003	Selection
17004	Appointment
17005	Salary and allowances
17006	Probation
17007	Confirmation
17008	Seniority
17009	Promotion
17010	Reservation
17011	Transfer
17012	Voluntary retirement
17013	Suspension
17014	Charge sheet
17015	Enquiry Officer & Enquiry proceedings
17016	Compulsory retirement
17017	Abolition of post & reduction in rank
17018	Lay off/retrenchment
17019	Minor punishment
17020	Major punishment
17021	Order of disciplinary authority
17022	Orders in appeal/revision
17023	Labour Court's order
17024	Labour Tribunal's order
17025	Service Tribunal's order
17026	Order of statutory authority
17035	Date of birth
17040	Retiring benefits
17090	Miscellaneous
WRIT PETITIONS RELATING TO UNIVERSITY (NON TEACHING STAFF) (SINGLE BENCH)	
17100	WRIT PETITIONS RELATING TO UNIVERSITY (NON TEACHING STAFF) (SINGLE BENCH)
17101	Ad hoc appointment
17102	Termination of ad hoc appointment
17103	Selection
17104	Appointment
17105	Salary and allowances
17106	Probation
17107	Confirmation
17108	Seniority
17109	Promotion
17110	Reservation

Category Code	Description
17111	Transfer
17112	Voluntary retirement
17113	Suspension
17114	Charge sheet
17115	Enquiry Officer & Enquiry proceedings
17116	Compulsory retirement
17117	Abolition of post & reduction in rank
17118	Lay off/retrenchment
17119	Minor punishment
17120	Major punishment
17121	Order of disciplinary authority
17122	Orders in appeal/revision
17123	Labour Court's order
17124	Labour Tribunal's order
17125	Service Tribunal's order
17126	Order of statutory authority
17135	Date of birth
17140	Retiring benefits
17190	Miscellaneous
WRIT PETITIONS RELATING TO UNIVERSITY (NON TEACHING STAFF) (DIVISION BENCH)	
17200	WRIT PETITIONS RELATING TO UNIVERSITY (NON TEACHING STAFF) (DIVISION BENCH)
17201	Ad hoc appointment
17202	Termination of ad hoc appointment
17203	Selection
17204	Appointment
17205	Salary and allowances
17206	Probation
17207	Confirmation
17208	Seniority
17209	Promotion
17210	Reservation
17211	Transfer
17212	Voluntary retirement
17213	Suspension
17214	Charge sheet
17215	Enquiry Officer & Enquiry proceedings
17216	Compulsory retirement
17217	Abolition of post & reduction in rank
17218	Lay off/retrenchment
17219	Minor punishment
17220	Major punishment
17221	Order of disciplinary authority
17222	Orders in appeal/revision
17223	Labour Court's order

Category Code	Description
17224	Labour Tribunal's order
17225	Service Tribunal's order
17226	Order of statutory authority
17235	Date of birth
17240	Retiring benefits
17290	Miscellaneous
WRIT PETITIONS RELATING TO INDUSTRIAL DISPUTES ACT, 1947	
18000	WRIT PETITIONS RELATING TO INDUSTRIAL DISPUTES ACT, 1947
18001	Conditions of Service
18002	Appointment
18003	Wages and allowances/leave
18004	Bonus
18005	Date of birth
18006	Probation
18007	Confirmation
18008	Seniority
18009	Promotion
18010	Reservation
18011	Transfer
18012	Suspension
18013	Charge sheet
18014	Enquiry officer & Enquiry proceedings
18015	Voluntary retirement
18016	Abolition of post and reduction in rank
18017	Muster Roll
18018	Lay off
18019	Strike
18020	Lock out
18021	Closure
18022	Re-employment
18023	Unfair Labour Practice
18024	Retrenchment
18025	Retrenchment compensation
18026	Minor punishment
18027	Major punishment
18028	Orders in appeal/revision
18029	Orders of Statutory Authority
18030	Retiring benefits
18031	Report/order of Works Committee
18032	Report/order of Conciliation Officer
18033	Report/order of Board of Conciliation
18034	Report/order of Courts of Inquiry
18035	Arbitration agreement
18036	Settlement
18037	Reference

Category Code	Description
18038	Order/award of Labour Court
18039	Order/award of Industrial Tribunal
18090	Miscellaneous
WRIT PETITIONS RELATING TO THE U.P.INDUSTRIAL DISPUTES ACT, 1947	
18100	WRIT PETITIONS RELATING TO THE U.P.INDUSTRIAL DISPUTES ACT, 1947
18101	Conditions of Service
18102	Appointment
18103	Wages and allowances/leave
18104	Bonus
18105	Date of birth
18106	Probation
18107	Confirmation
18108	Seniority
18109	Promotion
18110	Reservation
18111	Transfer
18112	Suspension
18113	Charge sheet
18114	Enquiry officer & Enquiry proceedings
18115	Voluntary retirement
18116	Abolition of post and reduction in rank
18117	Muster Roll
18118	Lay off
18119	Strike
18120	Lock out
18121	Closure
18122	Re-employment
18123	Unfair Labour Practice
18124	Retrenchment
18125	Retrenchment compensation
18126	Minor punishment
18127	Major punishment
18128	Orders in appeal/revision
18129	Orders of Statutory Authority
18130	Retiring benefits
18131	Report/order of Works Committee
18132	Report/order of Conciliation Officer
18133	Report/order of Board of Conciliation
18134	Report/order of Courts of Inquiry
18135	Arbitration agreement
18136	Settlement
18137	Reference
18138	Order/award of Labour Court
18139	Order/award of Industrial Tribunal
18190	Miscellaneous

Category Code	Description
WRIT PETITION RELATING TO APPRENTICES ACT, 1961	
18200	WRIT PETITION RELATING TO APPRENTICES ACT, 1961
18201	Qualifications
18202	Reservation
18203	Termination of apprenticeship
18204	Compensation
18205	Refund of costs of training
18206	Stipend
18290	Miscellaneous
WRIT PETITION RELATING TO BEEDI AND CIGAR WORKERS (CONDITIONS OF EMPLOYMENT) ACT, 1966	
18300	WRIT PETITION RELATING TO BEEDI AND CIGAR WORKERS (CONDITIONS OF EMPLOYMENT) ACT, 1966
18301	Wages
18302	Working hours
18303	Holidays
18304	Leave
18305	Notice of Dismissal
18306	Discharge
18307	Retrenchment
18308	Order of Appellate Authority
18390	Miscellaneous
WRIT PETITION RELATING TO CINE WORKERS AND CINEMA THEATRE WORKERS (REGULATION OF EMPLOYMENT) ACT, 1981	
18400	WRIT PETITION RELATING TO CINE WORKERS AND CINEMA THEATRE WORKERS (REGULATION OF EMPLOYMENT) ACT, 1981
18401	Report of Conciliation Officer
18402	Reference to Tribunal
18403	Settlement
18404	Order of Competent Authority
18405	Award of Tribunal
18406	Publication of award
18407	Compensation/damages
18490	Miscellaneous
WRIT PETITION RELATING TO SALES PROMOTION EMPLOYEES (CONDITIONS OF SERVICE) ACT, 1976	
18500	WRIT PETITION RELATING TO SALES PROMOTION EMPLOYEES (CONDITIONS OF SERVICE) ACT, 1976
18501	Conditions of Service/Leave
18502	Appointment
18503	Wages and allowances
18504	Bonus
18505	Date of birth
18506	Probation
18507	Confirmation
18508	Seniority
18509	Promotion
18510	Reservation

Category Code	Description
18511	Transfer
18512	Suspension
18513	Charge sheet
18514	Enquiry officer & Enquiry proceedings
18515	Voluntary retirement
18516	Abolition of post and reduction in rank
18517	Muster Roll
18518	Lay off
18519	Strike
18520	Lock out
18521	Closure
18522	Re-employment
18523	Unfair Labour Practice
18524	Retrenchment
18525	Retrenchment compensation
18526	Minor punishment
18527	Major punishment
18528	Orders in appeal/revision
18529	Orders of Statutory Authority
18530	Retiring benefits
18531	Report/order of Works Committee
18532	Report/order of Conciliation Officer
18533	Report/order of Board of Conciliation
18534	Report/order of Courts of Inquiry
18535	Arbitration agreement
18536	Settlement
18537	Reference
18538	Order/award of Labour Court
18539	Order/award of Industrial Tribunal
18590	Miscellaneous
WRIT PETITION RELATING TO THE WORKING JOURNALISTS AND OTHER NEWSPAPER EMPLOYEES (CONDITIONS OF SERVICE) AND MISCELLANEOUS PROVISIONS ACT, 1955	
18600	WRIT PETITION RELATING TO THE WORKING JOURNALISTS AND OTHER NEWSPAPER EMPLOYEES (CONDITIONS OF SERVICE) AND MISCELLANEOUS
18601	Conditions of Service
18602	Appointment
18603	Wages and allowances/leave
18604	Bonus
18605	Date of birth
18606	Probation
18607	Confirmation
18608	Seniority
18609	Promotion
18610	Reservation
18611	Transfer

Category Code	Description
18612	Suspension
18613	Charge sheet
18614	Enquiry officer & Enquiry proceedings
18615	Voluntary retirement
18616	Abolition of post and reduction in rank
18617	Muster Roll
18618	Lay off
18619	Strike
18620	Lock out
18621	Closure
18622	Re-employment
18623	Unfair Labour Practice
18624	Retrenchment
18625	Retrenchment compensation
18626	Minor punishment
18627	Major punishment
18628	Orders in appeal/revision
18629	Orders of Statutory Authority
18630	Retiring benefits
18631	Report/order of Works Committee
18632	Report/order of Conciliation Officer
18633	Report/order of Board of Conciliation
18634	Report/order of Courts of Inquiry
18635	Arbitration agreement
18636	Settlement
18637	Reference
18638	Order/award of Labour Court
18639	Order/award of Industrial Tribunal
18690	Miscellaneous
WRIT PETITIONS RELATING TO THE U.P. DOOKAN AUR VANIJYA ADHISHTHAN ADHINIYAM, 1962	
18700	WRIT PETITIONS RELATING TO THE U.P. DOOKAN AUR VANIJYA ADHISHTHAN
18701	Working hours
18702	Discharge
18703	Holidays
18704	Leave
18705	Wages
18706	Deduction
18707	Fine
18790	Miscellaneous
WRIT PETITION RELATING TO THE U.P. FACTORIES WELFARE OFFICERS RULES, 1955	
18800	WRIT PETITION RELATING TO THE U.P. FACTORIES WELFARE OFFICERS RULES,
18801	Pay
18802	Dearness allowance
18803	Bonus

Category Code	Description
18804	Provident Fund
18805	Leave
18806	Housing
18807	Medical and other facilities
18808	Age
18809	Qualifications
18810	Probation
18811	Confirmation
18812	Exemption
18813	Punishment
18814	Appeal
18815	Order of State Government
18890	Miscellaneous
WRIT PETITION RELATING TO THE U.P.FACTORIES (SAFETY OFFICERS) RULES, 1984	
18900	WRIT PETITION RELATING TO THE U.P.FACTORIES (SAFETY OFFICERS) RULES, 1984
18901	Age
18902	Qualifications
18903	Experience
18904	Pay
18905	Allowances
18906	Other benefits
18907	Probation
18908	Confirmation
18909	Punishment
18910	Appeal
18911	Order of Labour Commissioner
18912	Order of State Government
18990	Miscellaneous
WRIT PETITIONS RELATING TO OTHER SERVICE MATTERS NOT COVERED UNDER AFORESAID HEADS	
19900	WRIT PETITIONS RELATING TO OTHER SERVICE MATTERS NOT COVERED UNDER AFORESAID HEADS
19901	Ad hoc appointment
19902	Termination of ad hoc appointment
19903	Selection
19904	Appointment
19905	Salary and allowances
19906	Probation
19907	Confirmation
19908	Seniority
19909	Promotion
19910	Reservation
19911	Transfer
19912	Voluntary retirement
19913	Suspension

Category Code	Description
19914	Charge sheet
19915	Enquiry Officer & Enquiry proceedings
19916	Compulsory retirement
19917	Abolition of post & reduction in rank
19918	Lay off/retrenchment
19919	Minor punishment
19920	Major punishment
19921	Order of disciplinary authority
19922	Orders in appeal/revision
19923	Labour Court's order
19924	Labour Tribunal's order
19925	Service Tribunal's order
19926	Order of statutory authority
19935	Date of birth
19940	Retiring benefits
19990	Miscellaneous

WRIT PETITION UNDER LABOUR LAWS

WRIT PETITION UNDER LABOUR LAWS

20000 WRIT PETITION UNDER LABOUR LAWS

BEEDI AND CIGAR WORKERS (CONDITIONS OF EMPLOYMENT) ACT, 1966

20100	BEEDI AND CIGAR WORKERS (CONDITIONS OF EMPLOYMENT) ACT, 1966
20101	Grant, refusal or renewal of licence
20102	Suspension of licence
20103	Cancellation of licence
20104	Order of Competent Authority
20105	Order in Appeal
20190	Miscellaneous

BEEDI WORKERS WELFARE CESS ACT, 1976

20300	BEEDI WORKERS WELFARE CESS ACT, 1976
20301	Levy of cess
20302	Collection of cess
20303	Excise duty on Beedi
20304	Exemption from duty
20305	Recovery
20306	Refund
20390	Miscellaneous

BEEDI WORKERS WELFARE FUND ACT, 1976

20500	BEEDI WORKERS WELFARE FUND ACT, 1976
20501	Welfare fund
20502	Application of fund
20503	Constitution of Advisory Committee
20504	Co-option
20590	Miscellaneous

BONDED LABOUR SYSTEM (ABOLITION) ACT, 1976

Category Code	Description
20700	BONDED LABOUR SYSTEM (ABOLITION) ACT, 1976
20701	Restoration of possession
20702	Order of Prescribed Authority
20703	Constitution of Vigilance Committees
20704	Term of Office
20705	Vacation of seat
20706	Filling of casual vacancy
20790	Miscellaneous
CHILD LABOUR (PROHIBITION AND REGULATION) ACT, 1986	
20900	CHILD LABOUR (PROHIBITION AND REGULATION) ACT, 1986
20901	Constitution of Child Labour Technical Advisory Committee
20902	Term of office
20903	Resignation
20904	Removal
20905	Filling of casual vacancy
20906	Age of child
20907	Order of prohibition
20990	Miscellaneous
COLLECTION OF STATISTICS ACT, 1953	
21100	COLLECTION OF STATISTICS ACT, 1953
21101	Notice u/s 5
21102	Publication of information and returns
21190	Miscellaneous
CONTRACT LABOUR (REGULATION AND ABOLITION) ACT, 1970	
21300	CONTRACT LABOUR (REGULATION AND ABOLITION) ACT, 1970
21301	Constitution of Central Advisory Contract Labour Board
21302	Term of office
21303	Resignation
21304	Disqualification
21305	Removal
21306	Vacancy
21307	Quorum
21308	Registration of Establishment
21309	Revocation of Registration
21310	Grant/refusal of a licence
21311	Renewal of licence
21312	Revocation, suspension and amendment of licence
21313	Order of Licensing Officer
21314	Order of Appellate Officer
21315	Exemption
21390	Miscellaneous
DANGEROUS MACHINES (REGULATION) ACT, 1983	
21500	DANGEROUS MACHINES (REGULATION) ACT, 1983
21501	Grant/refusal of licence

Category Code	Description
21502	Suspension and cancellation of licence
21503	Order in appeal
21504	Reimbursement of compensation
21505	Search
21506	Seizure
21590	Miscellaneous
EMIGRATION ACT, 1983	
21700	EMIGRATION ACT, 1983
21701	Grant/refusal of registration certificate
21702	Renewal of registration certificate
21703	Suspension and cancellation of registration certificate
21704	Order of Registering Authority
21705	Disqualification
21706	Grant/rejection of permit
21707	Registration of permit
21708	Suspension and cancellation of permit
21709	Order of Competent Authority
21710	Grant/rejection of emigration clearance
21711	Furnishing of security
21712	Forfeiture of security
21713	Refund of security
21714	Appellate order
21715	Search
21716	Seizure
21717	Detention
21718	Exemption
21790	Miscellaneous
EMPLOYEES' PROVIDENT FUNDS AND MISCELLANEOUS PROVISIONS ACT, 1952	
21900	EMPLOYEES' PROVIDENT FUNDS AND MISCELLANEOUS PROVISIONS ACT, 1952
21901	Constitution of Board
21902	Term of Office
21903	Resignation
21904	Disqualification
21905	Removal
21906	Quorum
21907	Order determining moneys due from employer
21908	Recovery of moneys due
21909	Reduction of wages
21910	Recovery of damages for default
21911	Exemption
21912	Contributions
21913	Payment of Provident Fund
21914	Family Pension
21990	Miscellaneous

Category Code	Description
EMPLOYEES' STATE INSURANCE ACT, 1948	
22100	EMPLOYEES' STATE INSURANCE ACT, 1948
22101	Constitution of Corporation
22102	Term of Office
22103	Election
22104	Re-nomination or re-election
22105	Constitution of Standing Committee
22106	Term of Office
22107	Resignation
22108	Cessation
22109	Quorum
22110	Disqualification
22111	Filling of vacancies
22112	Fee and allowances
22113	Supersession of Corporation/Standing Committee
22114	Contributions
22115	Recovery of contributions
22116	Sickness benefits
22117	Medical benefits
22118	Disablement benefits
22119	Other benefits
22120	Discharge
22121	Repayment of benefit improperly received
22122	Recovery of damages
22123	Exemption
22124	Occupational disease
22125	Order of Appeal Tribunal
22190	Miscellaneous
EMPLOYMENT EXCHANGES (COMPULSORY NOTIFICATION OF VACANCIES) ACT, 1959	
22300	EMPLOYMENT EXCHANGES (COMPULSORY NOTIFICATION OF VACANCIES) ACT,
22301	Notification of vacancies
22302	Furnishing of information and returns
22390	Miscellaneous
EQUAL REMUNERATION ACT, 1976	
22500	EQUAL REMUNERATION ACT, 1976
22501	Non-payment of equal remuneration
22502	Discrimination in recruitment
22503	Recovery of moneys
22504	Constitution of Advisory Committee
22505	Order of Assistant Labour Commissioner
22506	Order of Regional Labour Commissioner/Appellate Authority
22590	Miscellaneous
FACTORIES ACT, 1948	
22700	FACTORIES ACT, 1948

Category Code	Description
22701	Order u/s 4 of the State Government
22702	Exemption in public emergency
22703	Approval of plan
22704	Registration of factories
22705	Grant of Licence
22706	Amendment of Licence
22707	Renewal of licence
22708	Transfer of licence
22709	Suspension and Cancellation of licence
22710	Annual leave with wages
22711	Exemption
22790	Miscellaneous
INDUSTRIAL DISPUTES ACT, 1947	
22900	INDUSTRIAL DISPUTES ACT, 1947
22901	Closing down of Undertaking
22902	Compensation to workmen
22903	Transfer of proceedings
22904	Exemption
22990	Miscellaneous
INDUSTRIAL EMPLOYMENT (STANDING ORDERS) ACT, 1946	
23100	INDUSTRIAL EMPLOYMENT (STANDING ORDERS) ACT, 1946
23101	Draft Standing Orders
23102	Certification of Standing Orders
23103	Order of Certifying Officer
23104	Appellate order
23105	Modification of Standing Orders
23106	Payment of subsistence allowance
23107	Exemption
23190	Miscellaneous
THE INTER-STATE MIGRANT WORKMEN (REGULATION OF EMPLOYMENT AND CONDITIONS OF SERVICE) ACT, 1979	
23300	THE INTER-STATE MIGRANT WORKMEN (REGULATION OF EMPLOYMENT AND CONDITIONS OF SERVICE) ACT, 1979
23301	Registration of establishment
23302	Revocation of Registration
23303	Licensing of contractors
23304	Suspension of licence
23305	Revocation of licence
23306	Forfeiture of security
23307	Variation/amendment of licence
23308	Order of licensing authority
23309	Appellate order
23310	Exemption
23390	Miscellaneous
THE MATERNITY BENEFIT ACT, 1961	

Category Code	Description
23500	THE MATERNITY BENEFIT ACT, 1961
23501	Payment of maternity benefit
23502	Payment of medical bonus
23503	Leave
23504	Nursing breaks
23505	Dismissal from service
23506	Forfeiture of maternity benefit
23507	Exemption
23590	Miscellaneous
THE MINIMUM WAGES ACT, 1948	
23700	THE MINIMUM WAGES ACT, 1948
23701	Fixation of minimum wages
23702	Revision of minimum wages
23703	Payment of minimum wages
23704	Payment of overtime
23705	Payment of compensation
23706	Order of the Authority
23707	Undisbursed amount
23708	Exemption
23790	Miscellaneous
THE PAYMENT OF WAGES ACT, 1936	
23900	THE PAYMENT OF WAGES ACT, 1936
23901	Payment of wages
23902	Deductions from wages
23903	Imposition of fines
23904	Payment of compensation
23905	Order of authority
23906	Appellate order
23990	Miscellaneous
THE TRADE UNIONS ACT, 1926	
24100	THE TRADE UNIONS ACT, 1926
24101	Registration of trade union
24102	Cancellation of registration
24103	Dissolution
24104	Order of Registrar
24190	Miscellaneous
WORKMEN'S COMPENSATION ACT, 1923	
24300	WORKMEN'S COMPENSATION ACT, 1923
24301	Payment of compensation
24302	Commutation of half-monthly payment
24303	Order of Commissioner
24304	Reference
24305	Miscellaneous
U.P. INDUSTRIAL DISPUTES ACT, 1947	

Category Code	Description
25100	U.P. INDUSTRIAL DISPUTES ACT, 1947
25101	Compensation to workmen
25102	Transfer of proceedings
25190	Miscellaneous
NOT COVERED UNDER AFORESAID HEADS	
25900	NOT COVERED UNDER AFORESAID HEADS
WRIT PETITION RELATING TO RECOVERY	
WRIT PETITION RELATING TO RECOVERY	
30000	WRIT PETITION RELATING TO RECOVERY
AGRICULTURAL LOAN	
30100	AGRICULTURAL LOAN
30101	Recovery of Agricultural loan
30102	Recovery of Agricultural societies dues
30103	Recovery from legal representatives
30104	Recovery from Surety
30105	Costs
30106	Interest
30107	Citation
30190	Miscellaneous
COOPERATIVE BANK LOAN	
30300	COOPERATIVE BANK LOAN
30301	Guarantor
30302	Hypothecation/Mortgage
30303	Installment
30304	Interest
30305	Possession of Assets
30306	Recovery Charges
30307	Sale of Property
30308	Statement of Accounts
30309	Recovery of Cooperative Societies Dues
30310	Quashing of Citation
30390	Miscellaneous
NATIONALISED BANK LOAN	
30500	NATIONALISED BANK LOAN
30501	Guarantor
30502	Hypothecation/Mortgage
30503	Installment
30504	Interest
30505	Possession of Assets
30506	Recovery Charges
30507	Sale of Property
30508	Statement of Accounts
30509	Quashing of Citation
30590	Miscellaneous

Category Code	Description
RURAL BANK LOAN	
30700	RURAL BANK LOAN
30701	Guarantor
30702	Hypothecation/Mortgage
30703	Installment
30704	Interest
30705	Possession of Assets
30706	Recovery Charges
30707	Sale of Property
30708	Statement of Accounts
30709	Quashing of Citation
30790	Miscellaneous
OTHER BANK LOAN	
30900	OTHER BANK LOAN
30901	Guarantor
30902	Hypothecation/Mortgage
30903	Installment
30904	Interest
30905	Possession of Assets
30906	Recovery Charges
30907	Sale of Property
30908	Statement of Accounts
30909	Quashing of Citation
30990	Miscellaneous
BETTERMENT TAX	
31100	BETTERMENT TAX
31101	Notice of demand
31102	Warrant of recovery
31103	Warrant of distress
31104	Sale of movable property
31105	Sale of immovable property
31106	Recovery as arrears of land revenue
31190	Miscellaneous
BETTING TAX	
31300	BETTING TAX
31301	Betting Tax
31302	Warrant of recovery
31303	Warrant of distress
31304	Sale of movable property
31305	Sale of immovable property
31306	Recovery as arrears of land revenue
31390	Miscellaneous
CATTLE PURCHASE TAX	
31500	CATTLE PURCHASE TAX

Category Code	Description
31501	Recovery of Cattle Purchase Tax
31502	Penalty
31503	Other amount
31590	Miscellaneous
CESS	
31700	CESS
31701	Recovery of Cess under the Beedi Workers Welfare Cess Act, 1976
31702	Recovery of Cess, interest and penalty under U.P.Sugarcane Cess Act, 1956.
31703	Recovery of Cess, Interest and Penalty under the Water (Prevention & Control of Pollution) Cess Act, 1977.
31790	Miscellaneous
CIRCUMSTANCES AND PROPERTY TAX	
31900	CIRCUMSTANCES AND PROPERTY TAX
31901	Notice of demand,
31902	Warrant of recovery
31903	Warrant of distress
31904	Sale of movable property
31905	Sale of immovable property
31906	Recovery as arrears of land revenue
31990	Miscellaneous
CUSTOM DUTY	
32000	CUSTOM DUTY
32001	Notice of demand
32002	Penalty
32003	Recovery as arrears of land revenue
32090	Miscellaneous
ELECTRICITY DUES	
32100	ELECTRICITY DUES
32101	Demand Notice
32102	Recovery of charges
32103	Recovery of Electricity duty & penal duty
32104	Recovery of interest
32190	Miscellaneous
ENTERTAINMENT TAX	
32300	ENTERTAINMENT TAX
32301	Entertainment Tax
32302	Penalty
32390	Miscellaneous
EXCISE & CUSTOM	
32500	EXCISE & CUSTOM
32501	Recovery of excise revenue (under U.P.Power Alcohol Act, 1940)
32502	Recovery of excise revenue
32503	Recovery of custom duty
32504	Penalty
32590	Miscellaneous

Category Code	Description
EXPENDITURE TAX	
32700	EXPENDITURE TAX
32701	Recovery of Tax
32702	Penalty
32703	Interest
32790	Miscellaneous
UPFC & OTHER FINANCIAL INSTITUTIONS	
32900	UPFC & OTHER FINANCIAL INSTITUTIONS
32901	Recovery of loan
32902	Taking over of management
32903	Taking over possession of assets
32904	Call for repayment before agreed period
32990	Miscellaneous
GIFT TAX	
33000	GIFT TAX
33001	Recovery certificate of Gift Tax
33002	Recovery of arrears of tax by deduction from salary
33003	Recovery of arrears of tax from the amount due
33004	Penalty
33005	Interest
33006	Fine
33007	Attachment and Sale of Movable Property
33008	Attachment and Sale of Immovable Property
33009	Arrest
33010	Detention in prison
33011	Appointment of receiver for management of property
33012	Notice of Demand
33090	Miscellaneous
GOODS TAX	
33100	GOODS TAX
33101	Notice of demand,
33102	Warrant of recovery
33103	Warrant of distress
33104	Sale of movable property
33105	Sale of immovable property
33106	Recovery as arrears of land revenue
33190	Miscellaneous
HOUSE AND WATER TAX	
33300	HOUSE AND WATER TAX
33301	Notice of demand,
33302	Warrant of recovery
33303	Warrant of distress
33304	Sale of movable property
33305	Sale of immovable property

Category Code	Description
33306	Recovery as arrears of land revenue
33390	Miscellaneous
INCOME TAX	
33500	INCOME TAX
33501	Recovery certificate of Income Tax
33502	Recovery of arrears of tax by deduction from salary
33503	Recovery of arrears of tax from the amount due
33504	Penalty
33505	Interest
33506	Fine
33507	Attachment and Sale of Movable Property
33508	Attachment and Sale of Immovable Property
33509	Arrest
33510	Detention in prison
33511	Appointment of receiver for management of property
33590	Miscellaneous
INTEREST TAX	
33700	INTEREST TAX
33701	Recovery of Interest Tax
33702	Penalty
33703	Interest
33790	Miscellaneous
LAND DEVELOPMENT TAX	
33900	LAND DEVELOPMENT TAX
33901	Notice of demand,
33902	Warrant of recovery
33903	Warrant of distress
33904	Sale of movable property
33905	Sale of immovable property
33906	Recovery as arrears of land revenue
33990	Miscellaneous
LUXURY TAX	
34100	LUXURY TAX
34101	Demand of Luxury Tax
34102	Interest
34103	Penalty
34104	Recovery Certificate
34190	Miscellaneous
OCTROI	
34300	OCTROI
34301	Notice of demand,
34302	Warrant of recovery
34303	Warrant of distress
34304	Sale of movable property

Category Code	Description
34305	Sale of immovable property
34306	Recovery as arrears of land revenue
34307	On goods
34308	On Animals
34390	Miscellaneous
PARKING FEES	
34500	PARKING FEES
34501	Notice of demand,
34502	Warrant of recovery
34503	Warrant of distress
34504	Sale of movable property
34505	Sale of immovable property
34506	Recovery as arrears of land revenue
34590	Miscellaneous
PASSENGER TAX	
34700	PASSENGER TAX
34701	Recovery of passenger tax
34702	Penalty
34790	Miscellaneous
PROFESSION TAX	
34900	PROFESSION TAX
34901	Notice of demand,
34902	Warrant of recovery
34903	Warrant of distress
34904	Sale of movable property
34905	Sale of immovable property
34906	Recovery as arrears of land revenue
34990	Miscellaneous
PURCHASE TAX	
35100	PURCHASE TAX
35101	Notice of Demand
35102	Interest
35103	Penalty
35104	Recovery certificate
35190	Miscellaneous
REVENUE RECOVERY ACT, 1890	
35200	REVENUE RECOVERY ACT, 1890
35201	Recovery of public demands in other district than where it became payable
35202	Recovery by Collectors of sums recoverable as arrears of land revenue by other public officer or by local authorities
35203	Sale of Property
35290	Miscellaneous
ROAD TAX	
35300	ROAD TAX
35301	Recovery of tax

Category Code	Description
35302	Recovery Certificate
35390	Miscellaneous
SALES TAX (CENTRAL)	
35400	SALES TAX (CENTRAL)
35401	Recovery of central sales tax
35402	Interest
35403	Penalty
35490	Miscellaneous
SCAVENGING TAX	
35500	SCAVENGING TAX
35501	Notice of demand,
35502	Warrant of recovery
35503	Warrant of distress
35504	Sale of movable property
35505	Sale of immovable property
35506	Recovery as arrears of land revenue
35590	Miscellaneous
SEWERAGE TAX	
35700	SEWERAGE TAX
35701	Notice of demand,
35702	Warrant of recovery
35703	Warrant of distress
35704	Sale of movable property
35705	Sale of immovable property
35706	Recovery as arrears of land revenue
35790	Miscellaneous
SHOW TAX	
35900	SHOW TAX
35901	Notice of demand,
35902	Warrant of recovery
35903	Warrant of distress
35904	Sale of movable property
35905	Sale of immovable property
35906	Recovery as arrears of land revenue
35990	Miscellaneous
STAMP DUTY	
36100	STAMP DUTY
36101	Recovery of Stamp Duty
36102	Penalty
36103	Distress and sale of movable property
36190	Miscellaneous
TAHBAZARI	
36300	TAHBAZARI
36301	Notice of demand,

Category Code	Description
36302	Warrant of recovery
36303	Warrant of distress
36304	Sale of movable property
36305	Sale of immovable property
36306	Recovery as arrears of land revenue
36390	Miscellaneous
TAX ON GOODS CARRIED BY GOODS VEHICLES	
36500	TAX ON GOODS CARRIED BY GOODS VEHICLES
36501	Recovery of tax
36502	Penalty
36590	Miscellaneous
TAX ON SALE OF MOTOR SPIRIT, DIESEL OIL ETC.	
36700	TAX ON SALE OF MOTOR SPIRIT, DIESEL OIL ETC.
36701	Recovery of Tax
36790	Miscellaneous
TELEPHONES	
36800	TELEPHONES
36801	Demand Notice
36802	Recovery of charges
36890	Miscellaneous
THEATRE TAX	
36900	THEATRE TAX
36901	Notice of demand,
36902	Warrant of recovery
36903	Warrant of distress
36904	Sale of movable property
36905	Sale of immovable property
36906	Recovery as arrears of land revenue
36990	Miscellaneous
TOLLS	
37100	TOLLS
37101	Notice of demand,
37102	Warrant of recovery
37103	Warrant of distress
37104	Sale of movable property
37105	Sale of immovable property
37106	Recovery as arrears of land revenue
37107	On vehicle
37108	On bridges
37109	On goods
37110	On animals
37190	Miscellaneous
TRADE TAX	
37300	TRADE TAX

Category Code	Description
37301	Recovery of Tax
37302	Interest
37303	Penalty
37304	Notice of demand,
37305	Certificate of recovery
37306	Warrant of distress
37307	Attachment & Sale of movable property
37308	Attachment & Sale of immovable property
37309	Recovery as arrears of land revenue
37390	Miscellaneous
WATER TAX	
37500	WATER TAX
37501	Water Tax
37502	Water Charges
37503	Meter Rent
37504	Damages
37505	Security
37506	Surcharge
37507	Penalty
37590	Miscellaneous
WEALTH TAX	
37700	WEALTH TAX
37701	Recovery certificate of Wealth Tax
37702	Recovery of arrears of tax by deduction from salary
37703	Recovery of arrears of tax from the amount due
37704	Penalty
37705	Interest
37706	Fine
37707	Attachment and Sale of Movable Property
37708	Attachment and Sale of Immovable Property
37709	Arrest
37710	Detention in prison
37711	Appointment of receiver for management of property
37712	Notice of Demand
37790	Miscellaneous
MISCELLANEOUS RECOVERY	
39900	MISCELLANEOUS RECOVERY
39901	Recovery of amount due and fee under the U.P.Chit Funds Act, 1975
39902	Recovery of Contributions under the Employees State Insurance Act, 1948
39903	Recovery of costs to remove unauthorised constructions as arrears of land revenue
39904	Recovery of Damages for default under the Employees Provident Funds and Miscellaneous Provisions Act, 1952
39905	Recovery of Damages under the Employees State Insurance Act, 1948
39906	Recovery of fees, penalty or forfeiture u/s 19-J of the Court Fees Act, 1870.
39907	Recovery of dues under the U.P.Motor Vehicles (Special Provisions) Act, 1976.

Category Code	Description
39908	Recovery of Government dues u/s 12 of the U.P.Recovery of Government Dues (Acquired Estates and Determined Leases) Act, 1960.
39909	Recovery of loans under Land Improvement Loans Act, 1883
39910	Recovery of Money Due under the Employees Provident Funds and Miscellaneous Provisions Act, 1952
39911	Recovery of Moneys under the Equal Remuneration Act, 1976
39912	Recovery of sums payable into Fund under the U.P.Labour Welfare Fund Act, 1965
39913	Recovery of sums u/s 20 and 35 of the U.P.Krishi Utpadan Mandi Adhiniyam, 1964
39914	Recovery u/s 208 of the U.P.Land Revenue Act, 1901
39915	Recovery of Rent as arrears of land revenue under U.P.Melas Act, 1938.
39916	Recovery of rent, royalty, tax, fee or other sum under Mines and Minerals (Regulation and Development) Act, 1957
39917	Recovery of betterment fee, interest etc. under the U.P.Avas Evam Vikas Parishad
39918	Recovery of expenses and interest under the Water (Prevention and Control of Pollution)
39919	Recovery of expenses and interest under the Air (Prevention and Control of Pollution) Act,
39920	Recovery of expenses or interest under the Environment (Protection) Act, 1986
39921	Recovery of compensation, costs under the U.P. Consolidation of Holdings Act, 1953.
39922	Recovery of arrears of rent, sayar and other dues under the U.P.Z.A. 7 L.R. Act, 1950
39923	Recovery of unpaid amount of compensation on restoration of possession of surplus land under the U.P. Imposition of Ceiling on Land Holding Act, 1960
39924	Recovery of amount due under an award of the Motor Accident Claims Tribunal, u/s 174, Motor Vehicles Act, 1988
39925	Recovery of taxes and dues u/s 37-B of the U.P. Panchayat Raj Act, 1947
39926	Recovery of taxes u/s 173-A of the U.P.Municipalities Act, 1916
39927	Recovery of rent u/s 291 of the U.P.Municipalities Act, 1916
39928	Recovery of amount due u/ss 92(a), 95(1) and 95-A(2) of the U.P. Cooperative Societies
39929	Recovery of amount due u/ss 158, 159 and 161 of the U.P. Kshettra Panchayats and Zila Panchayats Adhiniyam, 1961
39930	Recovery of stamp duty and penalties u/s 48 of the Indian Stamp Act, 1899
39931	Recovery of sums due to Government u/s 72 of the Narcotic Drugs and Psychotropic Substances Act, 1985
39932	Recovery of compensation u/s 25(2) of the U.P. Regulation of Cold Storage Act, 1976
39933	Recovery of money due under Section 33-C of the Industrial Disputes Act, 1947
39934	Recovery of bonus due from employer u/s 21 of the Payment of Bonus Act, 1965
39935	Recovery of gratuity from employer u/s 8 of the Payment of Gratuity Act, 1972
39936	Recovery of amount u/s 31 of the Workmen's Compensation Act, 1923
39937	Recovery of money due u/s 6-H of the U.P. Industrial Disputes Act, 1947
39938	Recovery of money u/s 40 of the U.P. Urban Planning & Development Act, 1973
39990	Miscellaneous

WRIT PETITION UNDER THE LAND ACQUISITION ACT

WRIT PETITION UNDER THE LAND ACQUISITION ACT

40000 WRIT PETITION UNDER THE LAND ACQUISITION ACT

SCHEME

40100 SCHEME

WRIT PETITION

41000 WRIT PETITION

41001 Challenging acquisition proceedings

41002 Public Purpose

Category Code	Description
41003	Publication of Notification
41004	Urgent possession u/s 17
41005	Non-compliance of Section 17(3) & (3-A)
41006	Making of Reference
41007	Compensation
41008	Interest
41009	Solatum
41010	Apportionment
41011	Withdrawal from Acquisition
41012	Damages
41090	Miscellaneous
WRIT PETITION UNDER THE U.P. AVAS EVAM VIKAS PARISHAD ADHINIYAM, 1965	
41500	WRIT PETITION UNDER THE U.P. AVAS EVAM VIKAS PARISHAD ADHINIYAM, 1965
WRIT PETITION	
42500	WRIT PETITION
42501	Challenging acquisition proceedings
42502	Public Purpose
42503	Publication of Notification
42504	Urgent possession u/s 17
42505	Non-compliance of Section 17(3) & (3-A)
42506	Making of Reference
42507	Compensation
42508	Interest
42509	Solatum
42510	Apportionment
42511	Withdrawal from Acquisition
42512	Damages
42513	Order of Tribunal
42590	Miscellaneous
NOT COVERED UNDER AFORESAID HEADS	
49900	NOT COVERED UNDER AFORESAID HEADS
WRIT PETITION UNDER MINES & MINERALS	
WRIT PETITION UNDER MINES & MINERALS	
50000	WRIT PETITION UNDER MINES & MINERALS
50001	Non-commencement of mining operation
50002	Discontinuance of mining operation
50003	Premature termination of subsisting licence/lease
50004	Mining area
50005	Grant of Mining lease
50006	Refusal of Mining lease
50007	Renewal of mining lease
50008	Modification of mining lease
50009	Refund of fee
50010	Forfeiture of fee

Category Code	Description
50011	Grant of mining licence
50012	Refusal of mining licence
50013	Renewal of mining licence
50014	Security deposit
50015	Duration of licence
50016	Lease by auction
50017	Lease by tender
50018	Mining permit
50019	Payment of Royalties
50020	Preferential right for mining operation
50021	Reservation of area
50022	Compensation for damages
50023	Interest on compensation
50024	Transfer or Assignment of licence/lease
50025	Revisional order
50026	Order of Tribunal
50090	Miscellaneous

NOT COVERED UNDER AFORESAID HEADS

59900 NOT COVERED UNDER AFORESAID HEADS

WRIT PETITION ON ENVIRONMENT

WRIT PETITION ON ENVIRONMENT

60000 WRIT PETITION ON ENVIRONMENT

WRIT PETITION ON AIR POLLUTION

60100 WRIT PETITION ON AIR POLLUTION

60101 Constitution of Boards

60102 Supersession of Board

60103 Term and Conditions of Service

60104 Disqualification

60105 Vacation of seat by member

60106 Declaration of air pollution control area

60107 Prohibition to use fuel, appliances, burning material etc.

60108 Standard for emission

60109 Restriction on use of industrial plants

60110 Application for consent of Board

60111 Grant of consent by the Board

60112 Refusal of consent by the Board

60113 Premature cancellation of consent

60114 Order of Appellate Authority

60190 Miscellaneous

WRIT PETITION ON WATER POLLUTION

60300 WRIT PETITION ON WATER POLLUTION

60301 Constitution of Boards

60302 Supersession of Board

60303 Term and Conditions of Service

Category Code	Description
60304	Disqualification
60305	Vacation of seat by member
60306	Declaration of water pollution control area
60307	Prohibition to use polluting material
60308	Exemption
60309	Restriction on new outlets/discharges
60310	Application for consent of Board
60311	Grant of consent by the Board
60312	Refusal of consent by the Board
60313	Premature cancellation of consent
60314	Order of Appellate Authority
60315	Revisional order
60390	Miscellaneous
WRIT PETITION UNDER THE WATER (PREVENTION & CONTROL OF POLLUTION) CESS ACT, 1977	
60500	WRIT PETITION UNDER THE WATER (PREVENTION & CONTROL OF POLLUTION)
60501	Levy of cess
60502	Assessment of cess
60503	Rebate
60504	Interest
60505	Penalty
60506	Appellate Order
60590	Miscellaneous
WRIT PETITION ON ENVIRONMENT PROTECTION	
60700	WRIT PETITION ON ENVIRONMENT PROTECTION
60701	Emission/discharge of Environmental Pollutants
60702	Standard of emission/discharge
60703	Closure of industry, operation or process
60704	Prohibition of industry, operation or process
60705	Regulation of industry, operation or process
60706	Regulation of environmental pollutants
60790	Miscellaneous
WRIT PETITION ON FOREST CONSERVATION	
60900	WRIT PETITION ON FOREST CONSERVATION
60901	Reserved Forest
60902	Use of forest land for non-forest purpose
60903	Assignment of forest land
60904	Clearing trees in forest land
60990	Miscellaneous
WRIT PETITION ON WILD LIFE PROTECTION	
61100	WRIT PETITION ON WILD LIFE PROTECTION
61101	Constitution of Wild Life Advisory Board
61102	Prohibition of hunting
61103	Grant of permit to hunt for special purpose
61104	Prohibition of picking, uprooting etc. of specified plants

Category Code	Description
61105	Grant of permit to pick etc for special purpose
61106	Grant of licence to deal in specified plants
61107	Refusal of licence to deal in specified plants
61108	Declaration of sanctuary area
61109	Publication of Proclamation
61110	Making of Reference
61111	Compensation
61112	Interest
61113	Solatium
61114	Apportionment
61115	Withdrawal from Acquisition
61116	Damages
61117	Grant of permit to enter or reside in a sanctuary
61118	Registration of persons in possession of arms
61119	Declaration of National Park
61120	Declaration of Closed Area for hunting
61121	Constitution of Central Zoo Authority
61122	Terms and conditions of service
61123	Grant/Rejection, suspension and cancellation of Recognition of zoos
61124	Certificate of ownership of wild animal etc
61125	Grant/Rejection and Renewal of licence to deal in trophy and animal articles
61126	Suspension and cancellation of licence to deal in trophy and animal articles
61127	Appellate order in licence matter
61128	Transportation of wild life
61190	Miscellaneous

WRIT PETITIONS NOT COVERED UNDER AFORESAID HEADS

69900 WRIT PETITIONS NOT COVERED UNDER AFORESAID HEADS

CEILING MATTERS

CEILING MATTERS

70000 CEILING MATTERS

URBAN LAND (CEILING & REGULATION) ACT, 1976

70100	URBAN LAND (CEILING & REGULATION) ACT, 1976
70101	Vacant land
70102	Ceiling limit
70103	Transfer of vacant land
70104	Vacant land in excess of ceiling limit
70105	Draft statement
70106	Final statement
70107	Acquisition of vacant land
70108	Payment of amount
70109	Constitution of Urban Land Tribunal
70110	Exemption of vacant land
70111	Retention of vacant land
70112	Disposal of vacant land

Category Code	Description
70113	Notice of intended transfer of vacant land
70114	Calculation of purchase price
70115	Payment of purchase price
70116	Stoppage of building constructions
70117	Demolition of building
70118	Appellate order
70119	Revisional order
70190	Miscellaneous

THE U.P.IMPOSITION OF CEILING ON LAND HOLDINGS ACT, 1960

70300	THE U.P.IMPOSITION OF CEILING ON LAND HOLDINGS ACT, 1960
70301	Determination of irrigated land
70302	Ceiling area
70303	Exemption from ceiling
70304	Order of prescribed authority declaring surplus land
70305	Choice of tenure holder to retain land
70306	Refund of consideration
70307	Appellate order
70308	Acquisition of surplus land
70309	Removal/sale of property on surplus land
70310	Payment of sale proceeds
70311	Damages for use and occupation
70312	Determination of Compensation for surplus land
70313	Payment of compensation
70314	Interest
70315	Refund of compensation
70316	Settlement of surplus land
70317	Cancellation of settlement

Eviction from land

70418	Eviction from land
70419	Fixation of hereditary rates
70490	Miscellaneous

WRIT PETITIONS NOT COVERED UNDER AFORESAID HEADS

79900	WRIT PETITIONS NOT COVERED UNDER AFORESAID HEADS
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WRIT PETITION ON RENT CONTROL & EVICTION ETC.

WRIT PETITION ON RENT CONTROL & EVICTION ETC.

80000	WRIT PETITION ON RENT CONTROL & EVICTION ETC.
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RENT CONTROL ACT

80100	RENT CONTROL ACT
80101	Short term licence
80102	standard rent
80103	enhancement of rent
80104	Payment of Taxes
80105	Revision of Rent of Commercial buildings
80106	Allotment order

Category Code	Description
80107	vacancy
80108	Deemed Vacancy
80109	Release order
80110	Unauthorised occupants
80111	Appellate order
80112	Revisional order
80113	Enforcement of eviction order
80114	sub-letting
80115	Amenities of tenant
80116	Whitewashing/repairs
80117	Deposit of rent
80190	Miscellaneous
RENT CONTROL IN CANTONMENT AREA	
80300	RENT CONTROL IN CANTONMENT AREA
80301	Short term licence
80302	standard rent
80303	enhancement of rent
80304	Payment of Taxes
80305	Revision of Rent of Commercial buildings
80306	Allotment order
80307	vacancy
80308	Deemed Vacancy
80309	Release order
80310	Unauthorised occupants
80311	Appellate order
80312	Revisional order
80313	Enforcement of eviction order
80314	sub-letting
80315	Amenities of tenant
80316	Whitewashing/repairs
80317	Deposit of rent
80390	Miscellaneous
THE PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) ACT, 1971	
80500	THE PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) ACT, 1971
80501	Notice to show cause against order of eviction
80502	Order of Estate Officer for eviction
80503	Removal of unauthorised constructions
80504	Demolition of unauthorised constructions
80505	Order sealing unauthorised constructions
80506	Disposal of property left on public premises by unauthorised occupants
80507	Order directing payment of rent or damages
80508	Appellate order
80590	Miscellaneous

WRIT PETITIONS NOT COVERED UNDER AFORESAID HEADINGS

Category Code	Description
89900	WRIT PETITIONS NOT COVERED UNDER AFORESAID HEADINGS
WRIT PETITION IN EDUCATION MATTERS	
WRIT PETITION IN EDUCATION MATTERS	
90000	WRIT PETITION IN EDUCATION MATTERS
PRIMARY EDUCATION	
90100	PRIMARY EDUCATION
90101	Notification for making primary education compulsory
90102	Remission of fees
90103	Exemption from operation
90104	Cancellation of notification
90190	Miscellaneous
ARABIC & PERSIAN INSTITUTIONS	
90300	ARABIC & PERSIAN INSTITUTIONS
90301	Recognition of institution
90302	Conduct of examinations
90303	Result
90390	Miscellaneous
SANSKRIT INSTITUTIONS	
90500	SANSKRIT INSTITUTIONS
90501	Affiliation/recognition of institution
90502	Conduct of examinations
90503	Result
90590	Miscellaneous
BASIC EDUCATION	
90700	BASIC EDUCATION
90701	Constitution of Board/Committee
90702	Choosing members of the Committee
90703	Nominating member of the Committee
90704	BTC examination
90705	Other examinations
90706	Taking over of management
90707	Supervision & control over basic schools
90708	Approval of schemes
90709	Acquisition and disposal of property
90710	Grant of recognition
90711	Withdrawal of recognition
90712	Grant-in-aid
90790	Miscellaneous
INTERMEDIATE EDUCATION	
90900	INTERMEDIATE EDUCATION
90901	Constitution of Board/Committee
90902	Term of office
90903	Removal of Member
90904	Filling of vacancy

Category Code	Description
90905	Recognition of institution
90906	Withdrawal of recognition
90907	Scheme of administration and its approval
90908	Appointment of Authorised Controller
90909	Suspension of Committee of Management
90910	Disputes of Committee of Management
90911	Exemption from operation of provisions
90912	Examinations
90913	Unfair means
90914	Punishment
90915	Result of examination
90916	Date of birth
90917	Intimation of vacancy
90918	Select List
90919	Grant-in-aid
90990	Miscellaneous
THE U.P. HIGHER EDUCATION SERVICES COMMISSION ACT, 1980	
91300	THE U.P. HIGHER EDUCATION SERVICES COMMISSION ACT, 1980
91301	Composition of Higher Education Services Commission
91302	Terms and conditions of services
91303	Disqualification
91304	Removal of Member
91305	Intimation of vacancy
91306	Select list
91307	Non-appointment as per select list
91390	Miscellaneous
DEGREE COLLEGES	
91500	DEGREE COLLEGES
91501	Affiliation/recognition
91502	Withdrawal of affiliation/recognition
91503	Disqualification for membership of management
91504	Disputes of Committee of Management
91505	Appointment of Authorised Controller
91506	Suspension of management
91507	Admission
91508	Examinations
91509	Unfair means
91510	Punishment
91511	Result of examination
91512	date of birth
91590	Miscellaneous
UNIVERSITY	
91700	UNIVERSITY
91701	Constitution of Executive Council

Category Code	Description
91702	Constitution of Academic Council
91703	Terms of office of members
91704	Removal of member
91705	Order of Tribunal of Arbitration
91706	Order of Chancellor in reference
91707	Admission
91708	Examinations
91709	Unfair means
91710	Punishment for unfair means
91711	Result of examination
91790	Miscellaneous
THE INSTITUTE OF TECHNOLOGY ACT, 1961	
92100	THE INSTITUTE OF TECHNOLOGY ACT, 1961
92101	Board of Governors
92102	Term of office etc.
92103	Order of Tribunal of Arbitration
92104	Constitution of Council
92105	Terms of office etc.
92190	Miscellaneous
THE ALL INDIA COUNCIL FOR TECHNICAL EDUCATION ACT, 1987	
92200	THE ALL INDIA COUNCIL FOR TECHNICAL EDUCATION ACT, 1987
92201	Establishment of the Council
92202	Supersession of the Council
92203	Term of office of members
92204	Constitution of Executive Committee
92205	Board of Studies
92206	Regional Committees
92207	National Board of Accreditation
92208	Grants
92209	Withhold or discontinue grants
92210	Norms and standards for courses
92211	Approval to new institutions
92212	Approval to new courses
92290	Miscellaneous
THE U.P. PRAVIDHIK SHIKSHA ADHINIYAM, 1962	
92300	THE U.P. PRAVIDHIK SHIKSHA ADHINIYAM, 1962
92301	Constitution of Board
92302	Terms of office of members
92303	Removal of members
92304	Constitution of Committees
92305	Affiliation of institution
92306	Withdrawal of affiliation
92307	Scheme of administration
92308	Approval of scheme of administration

Category Code	Description
92309	Conduct of Examination
92310	Cancellation of examination
92311	Results
92312	Cancellation of results
92313	Withholding results
92314	Unfair means
92315	Disciplinary action
92316	Deduction of marks
92390	Miscellaneous
MEDICAL COUNCIL ACT, 1956	
92400	MEDICAL COUNCIL ACT, 1956
92401	CONSTITUTION OF BOARD
92402	TERMS OF OFFICE OF MEMBERS
92403	REMOVAL OF MEMBERS
92404	CONSTITUTION OF COMMITTEES
92405	AFFILIATION OF INSTITUTION
92406	WITHDRAWAL OF AFFILIATION
92407	SCHEME OF ADMINISTRATION
92408	APPROVAL OF SCHEME OF ADMINISTRATION
92409	CONDUCT OF EXAMINATION
92410	CANCELLATION OF EXAMINATION
92411	RESULTS
92412	CANCELLATION OF RESULTS
92413	WITHHOLDING RESULTS
92414	UNFAIR MEANS
92415	DISCIPLINARY ACTION
92416	DEDUCTION OF MARKS
92490	MISCELLANEOUS
PAYMENT OF SALARY	
95100	PAYMENT OF SALARY
95101	Primary teachers
95102	Basic teachers
95103	Intermediate college teachers
95104	Degree college teachers
95105	University college teachers
95190	Miscellaneous
WRIT PETITIONS NOT COVERED UNDER AFORESAID HEADINGS	
99900	WRIT PETITIONS NOT COVERED UNDER AFORESAID HEADINGS
WRIT PETITIONS ON CONSOLIDATION	
WRIT PETITIONS ON CONSOLIDATION	
100000	WRIT PETITIONS ON CONSOLIDATION
CONSOLIDATION OF HOLDINGS	
100100	CONSOLIDATION OF HOLDINGS
100101	Declaration for Consolidation

Category Code	Description
100102	Cancellation of declaration
100103	Revision of Records
100104	Valuation of plots
100105	Statement of principles
100106	Extension of abadi
100107	Contribution to public purpose
100108	Standard plot
100109	Claims to land
100110	Partition of joint holdings
100111	Changes and Transfers
100112	Land Revenue and distribution
100113	Amalgamation of holdings
100114	Consolidation scheme
100115	Original holdings
100116	Compact area
100117	Udan Chak
100118	Source of irrigation on plots
100119	Improvement on plots
100120	Chak in rectangulation units
100121	Allotment of Chak
100122	ORDER PASSED BY BOARD OF REVENUE
100190	Miscellaneous
NOT COVERED UNDER THE AFORESAID HEADS	
109900	NOT COVERED UNDER THE AFORESAID HEADS
WRIT PETITIONS FROM BOARD OF REVENUE MATTERS	
WRIT PETITIONS FROM BOARD OF REVENUE MATTERS	
110000	WRIT PETITIONS FROM BOARD OF REVENUE MATTERS
THE U.P.Z.A. & L.R. ACT, 1950	
110100	THE U.P.Z.A. & L.R. ACT, 1950
110101	Recovery of possession
110102	Thekadar's application for grant of land or extension of period of cultivation
110103	Ejectment of mortgagee
110104	Deposit of money by mortgagee
110105	Apportionment of compensation
110106	Payment of compensation
110107	Correction of records
110108	Payment of Rehabilitation grant
110109	Subsisting lease of mines and minerals
110110	Compensation for premature termination of lease
110111	Mines Tribunal
110112	Declaration for vesting property in Gaon Sabha etc.
110113	Payment of compensation for development
110114	Cancellation of certificate
110115	Order u/s 122-B

Category Code	Description
110116	Allotment of land for housing site
110117	Cancellation of such allotment
110118	Restoration of possession
110119	Alternative arrangement for discharge of duties by Land Management Committee
110120	Panel Lawyers of Gaon Sabhas
110121	Cancellation of declaration/certificate
110122	Refund of the amount
110123	Declaration for use of holdings for industrial or residential purpose
110124	Declaration for use of land for agricultural purposes
110125	Determination of share of lessor and partition
110126	Approval for transfer of land belonging to Scheduled Caste/Tribe
110127	Permission for exchange of land
110128	Declaration of transfer as void
110129	Ejectment
110130	Succession
110131	Division of holdings
110132	Preferential right of purchase/sale in default
110133	Surrender of holding
110134	Abandonment of holding
110135	Admission to holdings
110136	Letting out of land for agricultural purposes
110137	Extinction of interest
110138	Merger
110139	Order of preference
110140	Injunction and/or compensation
110141	Repair of damage or waste
110142	Possession for wrongful ejectment
110143	Determination of rent
110144	Commutation of rent
110145	Confirmation of resolution to write off irrecoverable arrears etc.
110146	Remission from rent
110147	Recovery of canal dues
110148	Declaration of rights
110149	Possession by Adhivasi
110150	Reimbursement of excess payment of land revenue
110151	Determination of land revenue
110152	Reduction/variation of land revenue
110153	Recovery of land revenue
110154	Citation
110155	Arrest and detention
110156	Attachment and sale of property
110157	Appointment of Receiver
110158	Transfer of proceedings
110159	Order of Collector
110160	Order of Commissioner

Category Code	Description
110161	Order of Board of Revenue
110162	ORDERS U/S 229 B
110190	Miscellaneous
THE U.P. LAND REVENUE ACT, 1901	
110300	THE U.P. LAND REVENUE ACT, 1901
110301	Correction of record of rights
110302	Boundary dispute
110303	Eviction
110304	Approval/modification of assessment proposal
110305	Declaration of assessment
110306	Arrangements agreed to by the co-sharers
110307	Determination of rent
110308	Settlement
110309	Reduction, suspension or remission in revenue
110310	Partition
110311	Recovery by citation
110312	Arrest and Detention
110313	Attachment or sale
110314	Proclamation of sale
110315	Annulment of settlement
110316	Appointment of receiver
110317	Pre-emption
110318	Transfer of cases
110319	Reference of dispute to arbitration
110320	Award
110321	Application for setting aside award
110322	ORDER PASSED BY BOARD OF REVENUE
110390	Miscellaneous
THE U.P. LAND TENURES (REGULATION OF TRANSFERS) (RE-ENACTMENT AND VALIDATION) ACT, 1972	
110500	THE U.P. LAND TENURES (REGULATION OF TRANSFERS) (RE-ENACTMENT AND VALIDATION) ACT, 1972
110501	Determination of lease
110502	Exemption from ceiling
110503	Award of compensation
110504	ORDER PASSED BY BOARD OF REVENUE
110590	Miscellaneous
THE U.P. LAND UTILIZATION ACT, 1947	
110700	THE U.P. LAND UTILIZATION ACT, 1947
110701	Letting out uncultivated land
110702	Cultivation on behalf of Government
110703	Rent
110704	ORDER PASSED BY BOARD OF REVENUE
110790	Miscellaneous
THE U.P. TENANCY ACT, 1939	

Category Code	Description
110900	THE U.P. TENANCY ACT, 1939
110901	Demarcation of Sir
110902	Devolution of tenancy
110903	Share in holdings
110904	Transfer of tenancy
110905	Sub-letting
110906	Extinction of tenancy
110907	Division of holdings
110908	Exchange of tenancy
110909	Acquisition of tenancy
110910	Permission for Improvement of holdings
110911	Compensation for improvement
110912	Surrender of holdings
110913	Abandonment of holdings
110914	Determination of rent
110915	Modification of rent
110916	Determination of rent-rates
110917	Remission of suspension of rent
110918	Ejectment
110919	Improvement on Grove
110920	Payment of compensation
110921	Transfer of cases
110922	Order of Collector
110923	Order of District Judge
110924	Order of Commissioner
110925	Order of Board of Revenue
110990	Miscellaneous

NOT COVERED UNDER THE AFORESAID HEADS

119900 NOT COVERED UNDER THE AFORESAID HEADS

WRIT PETITION UNDER ARMS ACT, 1959

WRIT PETITION UNDER ARMS ACT, 1959

120000 WRIT PETITION UNDER ARMS ACT, 1959

Notification regulating acquisition, possession or carrying of arms

120101	Notification regulating acquisition, possession or carrying of arms
120102	Grant of licence
120103	Renewal of licence
120104	Refusal to grant licence
120105	Variation, suspension & revocation of licence
120106	Deposit of arms
120107	Search/seizure of arms
120108	Exemption
120109	Order of licensing authority
120110	Order of Appellate Authority
120190	Miscellaneous

Category Code**Description****WRIT PETITION UNDER THE ARBITRATION AND CONCILIATION ACT, 1996****WRIT PETITION UNDER THE ARBITRATION AND CONCILIATION ACT, 1996**

130000 WRIT PETITION UNDER THE ARBITRATION AND CONCILIATION ACT, 1996

Party failed to appoint arbitrator

130101 Party failed to appoint arbitrator
130102 Two appointed arbitrators failed to agree on appointment of third arbitrator
130103 Parties failed to agree on appointment of an arbitrator
130104 Challenge to appointment of arbitrator
130105 Jurisdiction of arbitral tribunal
130106 Award
130107 Award on settlement of disputes
130108 Termination of proceedings
130109 Correction of award
130110 Application for setting aside award
130111 Deposit of amount
130112 Conciliation
130113 Settlement agreement on conciliation
130190 Miscellaneous

WRIT PETITION UNDER THE MOTOR VEHICLES ACT, 1988**WRIT PETITION UNDER THE MOTOR VEHICLES ACT, 1988**

140000 WRIT PETITION UNDER THE MOTOR VEHICLES ACT, 1988

Grant of driving licence

140101 Grant of driving licence
140102 Refusal to grant driving licence
140103 Renewal of driving licence
140104 Suspension/Cancellation of driving licence
140105 Revocation of driving licence
140106 Disqualification
140107 Grant of conductor's licence
140108 Refusal to grant conductor's licence
140109 Revocation of conductor's licence
140110 Disqualification
140111 Grant of registration of motor vehicles
140112 Refusal to grant registration of motor vehicles
140113 Renewal of registration of motor vehicles
140114 Suspension/cancellation of registration of motor vehicles
140115 No objection certificate
140116 Transfer of ownership
140117 Certificate of fitness of transport vehicles
140118 Order of appellate authority
140119 Fixation of age limit of motor vehicles
140120 Constitution of State Transport Authority
140121 Constitution of Regional Transport Authority
140122 Grant of Stage Carriage permit

Category Code	Description
140123	Grant of contract carriage permit
140124	Scheme for running motor cabs
140125	Grant of licence to motor cab operators
140126	Renewal of licence of motor cab operators
140127	Refusal to grant/renew the licence
140128	Suspension/cancellation of licence of motor cab operators
140129	Surrender of licence by motor cab operators
140130	Grant/Renewal of Agent's Licence
140131	Refusal/Approval of premises to be used by Agent
140132	Suspension/Cancellation of agent's licence
140133	Grant of private service vehicle permit
140134	Grant of goods carriage permit
140135	Replacement of permit
140136	Renewal of permit
140137	Rejection of application for renewal of permit
140138	Transfer of permit
140139	Replacement of vehicles
140140	Suspension/cancellation of permits
140141	Temporary permits
140142	Grant of Authorisation certificate
140143	Refusal to grant authorisation certificate
140144	Transfer of authorisation certificate
140145	Renewal of authorisation certificate
140146	Refusal to grant/withdrawal of certificate of recognition
140147	National permits
140148	Conditions attached to permits
140149	Counter-signature
140150	Conditions attached to counter-signature
140151	Constitution of State Transport Appellate Tribunal
140152	Appellate Order of Deputy Transport Commissioner (Zone)
140153	Appellate order of State Transport Appellate Tribunal
140154	Revisional order of State Transport Appellate Tribunal
140155	Proposal for nationalisation of road transport
140156	Approved scheme of notified route
140157	Cancellation/modification of approved scheme
140158	Issue of permit to State Transport Undertaking
140159	Compensation for cancellation/modification of existing permit
140190	Miscellaneous

CRIMINAL WRITS

CRIMINAL WRITS

150000 CRIMINAL WRITS

NO ACTION ON FIR

150100 NO ACTION ON FIR

150101 For direction to investigate

Category Code	Description
150190	Miscellaneous
QUASHING OF FIR	
150300	QUASHING OF FIR
150301	No offence made out
150302	Not named in FIR
150303	Mala fides
150304	Civil matters pending
150390	Miscellaneous
STAY OF ARREST	
150500	STAY OF ARREST
150501	Stay of anticipatory arrest
150502	Stay of arrest during investigation
150590	Miscellaneous
MAINTENANCE U/S 125, CR.P.C.	
150700	MAINTENANCE U/S 125, CR.P.C.
150701	Maintenance of wife
150702	Maintenance of parents
150703	Maintenance of children
150790	Miscellaneous
MATTERS U/S 133 CR.P.C.	
150800	MATTERS U/S 133 CR.P.C.
150801	AGAINST ORDER OF MAGISTRATE
150802	AGAINST REVISIONAL ORDER
150890	MISCELLANEOUS
MATTERS U/S 145, CR.P.C.	
150900	MATTERS U/S 145, CR.P.C.
150901	Against order of Magistrate
150902	Against revisional order
150990	Miscellaneous
MATTERS U/S 156 CR.P.C.	
151000	MATTERS U/S 156 CR.P.C.
151001	AGAINST ORDER OF MAGISTRATE
151002	AGAINST REVISIONAL ORDER
151090	MISCELLANEOUS
HISTORY SHEETER	
151100	HISTORY SHEETER
151101	Opening of History sheet
151102	Challenging history sheet
151190	Miscellaneous
THE UNITED PROVINCES GOONDAS ACT, 1932	
151300	THE UNITED PROVINCES GOONDAS ACT, 1932
151301	Report of District Magistrate
151302	Warrant of Arrest
151303	Report of Advising Judge

Category Code	Description
151304	Order of externment
151305	Publication of order in absentia
151390	Miscellaneous
THE UTTAR PRADESH CONTROL OF GOONDAS ACT, 1970	
151500	THE UTTAR PRADESH CONTROL OF GOONDAS ACT, 1970
151501	Notice to show cause
151502	Order of Externment
151503	Notify his movement
151504	Report himself
151505	Permission to return temporarily
151506	Extension of period of order
151507	Cancellation of order
151508	Appellate Order of Commissioner
151590	Miscellaneous
GANGSTER ACT	
151700	GANGSTER ACT
151701	For quashing the order
151702	For quashing the FIR
151790	Miscellaneous
POTA	
151800	POTA
151801	STAY OF ANTICIPATORY ARREST
151802	STAY OF ARREST DURING IN INVESTIGATION
151890	MISCELLANEOUS
ECONOMIC OFFENCES	
151900	ECONOMIC OFFENCES
151901	For quashing the order of Magistrate
151902	For quashing of FIR
151903	For quashing of complaint
151990	Miscellaneous
COFEPOSA	
152100	COFEPOSA
152101	For quashing of order of detention
152102	Direction to authorities to refer the matter to the Board
152190	Miscellaneous
NDPS ACT	
152300	NDPS ACT
152301	Order of Central Government controlling and Regulating controlled substances
152302	Order of State Government controlling and Regulating controlled substances
152303	For quashing the FIR
152304	Seizure
152305	Confiscation
152306	Forfeiture
152307	Fine in lieu of forfeiture

Category Code	Description
152308	Licence
152309	Appellate order of Deputy Narcotics Commissioner/Narcotics Commissioner
152310	Appellate order of Chief Controller of Factories
152311	Appellate order of Central Board of Excise & Custom
152312	Order of Competent Authority
152313	Order of Appellate Authority
152314	Order of Appellate Tribunal
152390	Miscellaneous

WRIT PETITION NOT COVERED UNDER AFORESAID HEADS

159900 WRIT PETITION NOT COVERED UNDER AFORESAID HEADS

HABEAS CORPUS MATTERS

HABEAS CORPUS MATTERS

160000 HABEAS CORPUS MATTERS

SINGLE JUDGE

160100 SINGLE JUDGE
160101 Custody of minor & infants
160102 Detention of girls
160103 Detention of husband
160104 Detention of wife
160190 Miscellaneous

DETENTION UNDER COFEPOSA

161100 DETENTION UNDER COFEPOSA
161101 Order of Central Government
161102 Order of State Government
161103 For smuggling goods
161104 For abetting the smuggling goods
161105 For engaging in transporting or concealing or For keeping smuggled goods
161106 For dealing in smuggled goods
161107 For harbouring persons
161108 Subjective Satisfaction
161109 Vague grounds
161110 Non-existent grounds
161111 Stale grounds
161112 Extraneous grounds
161113 Mala Fides
161114 Belated order
161115 Fresh order without new facts
161116 Non-application of mind
161117 Order not by competent authority
161118 Failure to refer to case of detenu to the Board
161190 Miscellaneous

DETENTION UNDER NSA

161300 DETENTION UNDER NSA
161301 Order of Central Government

Category Code	Description
161302	Order of State Government
161303	For acts prejudicial to defence of India
161304	For acts prejudicial to relations of India with Foreign powers
161305	For acts prejudicial to the security of India
161306	For regulating continued presence of Foreigners in India
161307	For making arrangements for expulsion of Foreigners from India
161308	Subjective Satisfaction
161309	Vague grounds
161310	Non-existent grounds
161311	Stale grounds
161312	Extraneous grounds
161313	Mala Fides
161314	Belated order
161315	Fresh order without new facts
161316	Non-application of mind
161317	Order not by competent authority
161318	Failure to refer to case of detinue to the Board
161390	Miscellaneous
DETENTION UNDER THE PREVENTION OF BLACK-MARKETING AND MAINTENANCE OF SUPPLIES OF ESSENTIAL COMMODITIES ACT, 1980	
161500	DETENTION UNDER THE PREVENTION OF BLACK-MARKETING AND MAINTENANCE OF SUPPLIES OF ESSENTIAL COMMODITIES ACT, 1980
161501	Order of Central Government
161502	Order of State Government
161503	Order of Officers of Central Government
161504	Order of Officers of State Government
161505	Order of District Magistrate
161506	For committing or instigating any person to commit Offences
161507	For dealing in essential commodity making gains
161508	Subjective Satisfaction
161509	Vague grounds
161510	Non-existent grounds
161511	Stale grounds
161512	Extraneous grounds
161513	Mala Fides
161514	Belated order
161515	Fresh order without new facts
161516	Non-application of mind
161517	Order not by competent authority
161518	Failure to refer to case of detinue to the Board
161590	Miscellaneous
DETENTION UNDER THE PREVENTION OF ILLICIT TRAFFIC IN NARCOTIC DRUGS AND PSYCHOTROPIC SUBSTANCES ACT,1988	
161700	DETENTION UNDER THE PREVENTION OF ILLICIT TRAFFIC IN NARCOTIC DRUGS AND PSYCHOTROPIC SUBSTANCES ACT,1988
161701	Order of Central Government
161702	Order of State Government

Category Code	Description
161703	Order of Officers of Central Government
161704	Order of Officers of State Government
161705	For preventing illicit traffic in narcotic Drugs & psychotropic substances
161706	For preventing illicit traffic in narcotic Drugs & psychotropic substances by a foreigner
161707	Subjective Satisfaction
161708	Vague grounds
161709	Non-existent grounds
161710	Stale grounds
161711	Extraneous grounds
161712	Mala Fides
161713	Belated order
161714	Fresh order without new facts
161715	Non-application of mind
161716	Order not by competent authority
161717	Failure to refer to case of detinue to the Board
161790	Miscellaneous

ILLEGAL DETENTION BY STATE

161900	ILLEGAL DETENTION BY STATE
161901	Order of State Government
161902	Order of Secretary to Government
161903	Order of Commissioner
161904	Order of District Magistrate
161905	Order of Police Authorities
161990	Miscellaneous

ILLEGAL DETENTION BY ARMY AUTHORITIES

162100	ILLEGAL DETENTION BY ARMY AUTHORITIES
162101	Detention of civilian person
162102	Detention of army personnel
162190	Miscellaneous

DETENTION NOT COVERED UNDER AFORESAID HEADS

169900	DETENTION NOT COVERED UNDER AFORESAID HEADS
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CRIMINAL CONTEMPT

CRIMINAL CONTEMPT

170000	CRIMINAL CONTEMPT
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Scandalising the Court

170101	Scandalising the Court
170102	Lowering the authority of the Court
170103	Prejudicing the due course of judicial proceedings
170104	Interfering in the due course of judicial proceedings
170105	Interfering with the administration of justice
170106	Obstructing the administration of justice
170107	Suo motu action for contempt
170108	On a motion by the Advocate General
170109	On a motion of other person with the consent of Advocate General

Category Code	Description
170110	On a reference by Subordinate Court
170190	Miscellaneous
WRIT PETITION AGAINST ORDERS OF CIVIL COURTS, etc.	
WRIT PETITION AGAINST ORDERS OF CIVIL COURTS, etc.	
180000	WRIT PETITION AGAINST ORDERS OF CIVIL COURTS, etc.
Against orders of Appellate Court	
180101	Against orders of Appellate Court
180102	Against orders of Revisional Court
180103	Against orders of Trial Court
180104	Against orders in Misc. Cases
180105	Against orders in Rent Control Matters
180106	Against orders of Tribunal
180107	Against orders of Authority
180108	Against orders of Officers
180190	Miscellaneous
WRIT PETITIONS (EXCEPT ORDERS OF CIVIL COURT AND TAX MATTERS)	
181000	WRIT PETITIONS (EXCEPT ORDERS OF CIVIL COURT AND TAX MATTERS)
181001	ORDER PASSED BY APPELLATE AUTHORITY
181002	ORDER PASSED BY REVISIONAL AUTHORITY
181090	MISCELLANEOUS
Matters under Article 227 of Constitution of India	
185100	Matters under Article 227 of Constitution of India
CIVIL CONTEMPT	
CIVIL CONTEMPT	
190000	CIVIL CONTEMPT
Willful disobedience	
190101	Willful disobedience
190102	Willful breach of an undertaking
190103	Violation of Court's order by subterfuge
190104	Non-compliance of Court's order
190105	Disobedience by third parties
190106	Suo motu initiation of contempt by Court
190107	Contempt of Subordinate Courts
190190	Miscellaneous
Special Appeals	
Special Appeals	
200000	Special Appeals
200001	Against order in Company Cases
200002	Against order in Testamentary cases
200003	Against order in Testamentary suit
200004	Against order in Civil Contempt matters
200005	Against order making revocation of patent under Patents Act, 1970 by the Company Judge
200006	Against order of Company Judge in application/reference U/s 107 of the Trade and Merchandise Marks Act, 1958

Category Code	Description
200007	Against final order of Single Judge in Writ Petition
200008	Against interlocutory order of Single Judge on Writ Petition
200090	Miscellaneous
EXTRAORDINARY ORIGINAL JURISDICTION	
EXTRAORDINARY ORIGINAL JURISDICTION	
210000	EXTRAORDINARY ORIGINAL JURISDICTION
COMPANY PETITION	
210100	COMPANY PETITION
210101	U/s 101 to confirm reduction of share capital
210102	U/s 107 to cancel any variation of the rights of holders of any class of shares
210103	U/s 203 to restrain a fraudulent person from managing companies, or for leave by a person restrained to be a director of , or to manage,a company
210104	U/s 237 for an order that the affairs of a company ought to be investigated
210105	U/s 391(2) to sanction a compromise or arrangement
210106	U/s 395(1) or 395(2) preventing or settling the terms of, the acquisition by a transferee company of the shares of a dissenting shareholder
210107	U/s 439 for winding up of a company
210108	U/s 583 for winding up of an un-registered company
210109	U/s 584 for winding up of a foreign company
210110	U/s 517 to set aside an arrangement between a company about to be or in the course of being wound up (voluntarily) and its creditors
210111	U/s 522 to continue a voluntary winding up subject to the supervision of the court
210112	U/s 542 for declaration of fraudulent person's responsibility
210113	U/s 543 to assess damages against delinquent directors, etc.
210114	U/s 559 for declaring dissolution of a company void
210115	U/s 560(6) to restore a company's name to the Register of Companies
210116	U/s 633(2) by an officer of a company for relief in certain cases
210190	Miscellaneous
COMPANY APPLICATION	
210300	COMPANY APPLICATION
210301	U/s 89(3) for directions regarding termination of disproportionately excessive voting rights in existing Companies
210302	U/s 391(1)for convening meeting of creditors and/or members of a company or any class of
210303	U/s 394 for reconstruction or amalgamation of companies
210304	U/s 435 to transfer proceedings to District Courts
210305	U/s 436 to withdraw and transfer of winding up from one District Court to another
210306	U/s 437 to retain winding up proceedings in District Court
210307	U/s 478 or 519 for public examination
210308	U/s 542 for declaration that a person carrying business in fraudulent manner shall be personally liable
210309	U/s 543 to enquire into conduct and compel to repay and restore money or property or pay compensation
210310	U/s 545(1) for prosecution of delinquent officer and Members of a company
210311	U/s 555(7) by person claiming entitled to money paid into Companies Liquidation Account
210312	Application for committal of any person for contempt
210313	Application relating to admission or rejection of proof
210390	Miscellaneous

Category Code	Description
COMPANY APPEAL	
210500	COMPANY APPEAL
210501	U/s 10F of the Companies Act, 1956 against the order of the Company Law Board
210590	Miscellaneous
APPLICATION UNDER BOARD FOR INDUSTRIAL & FINANCIAL RECONSTRUCTION	
210700	APPLICATION UNDER BOARD FOR INDUSTRIAL & FINANCIAL RECONSTRUCTION
210701	Opinion of the Board for Industrial & Financial Reconstruction
210702	Order of Appellate Authority
210790	Miscellaneous
TESTAMENTARY CASES	
210900	TESTAMENTARY CASES
210901	Petition for Probate
210902	Petition for Letters of Administration
210903	Petition for Succession Certificate
210904	Petition for alteration of Grants
210905	Petition for revocation of Grants
210990	Miscellaneous
TESTAMENTARY SUIT	
211100	TESTAMENTARY SUIT
211101	Petition for Probate
211102	Petition for Letters of Administration
211103	Petition for Succession Certificate
211104	Petition for alteration of Grants
211105	Petition for revocation of Grants
211190	Miscellaneous
PATENTS ACT, 1970	
211300	PATENTS ACT, 1970
211301	Suit received by transfer from the district court
211302	Appeal against orders U/s 15 refusing or requiring amendment applications in certain cases
211303	Appeal against orders U/s 16 respecting division of Application
211304	Appeal against orders U/s 17 respecting dating of Application
211305	Appeal against orders U/s 18 in cases of anticipation
211306	Appeal against orders U/s 19 in cases of potential infringement
211307	Appeal against orders U/s 20 directing substitution of applicants, etc.
211308	Appeal against orders U/s 25 granting patent on opposition
211309	Appeal against orders U/s 27 refusing patents without opposition
211310	Appeal against orders U/s 28 mentioning inventor as such in patent
211311	Appeal against orders U/s 51 giving directions to the co-owners
211312	Appeal against orders U/s 54 of patents of addition
211313	Appeal against orders U/s 57 for amendment of application and specification before
211314	Appeal against orders U/s 60 for further evidence in application for restoration of lapsed
211315	Appeal against orders U/s 61 restoring lapsed patents
211316	Appeal against orders U/s 63 surrendering patents
211317	Appeal against orders U/s 69(3) for registration of assignments, transmissions, etc.

Category Code	Description
211318	Appeal against orders U/s 78 making clerical errors, etc.
211319	Appeal against orders U/s 84 for compulsory licence to work the patented invention
211320	Appeal against orders U/s 86 endorsing patents with "Licenses of right"
211321	Appeal against orders U/s 88(3) fixing terms for licence by Patentee
211322	Appeal against orders U/s 89 revoking patents for non-working
211323	Appeal against orders U/s 93 granting compulsory licenses
211324	Appeal against orders U/s 96 licensing related patents
211325	Appeal against orders U/s 97 granting compulsory licenses on notification by Central
211390	Miscellaneous
COPYRIGHT ACT, 1957	
211500	COPYRIGHT ACT, 1957
211501	Appeal against orders of the Copyright Board
211590	Miscellaneous
TRADE AND MERCHANDISE MARKS ACT, 1958	
211700	TRADE AND MERCHANDISE MARKS ACT, 1958
211701	Application u/s 107 for rectification of register
211702	Reference u/s 107(2) by the Registrar, Trade Marks
211703	For rectification of register
211704	Appeal against the orders of the Registrar, Trade Marks
211790	Miscellaneous
ELECTION PETITIONS	
215100	ELECTION PETITIONS
215101	Name of Constituency
215102	Number of Constituency
215103	Corrupt practice
215104	Material Irregularity
215190	Miscellaneous
Name of Constituency	
215301	Name of Constituency
215302	Number of Constituency
215303	Corrupt practice
215304	Material Irregularity
215390	Miscellaneous
Name of Constituency	
215501	Name of Constituency
215502	Number of Constituency
215503	Corrupt practice
215504	Material Irregularity
215590	Miscellaneous
Name of Constituency	
215701	Name of Constituency
215702	Number of Constituency
215703	Corrupt practice
215704	Material Irregularity

Category Code	Description
215790	Miscellaneous
NOT COVERED UNDER AFORESAID HEADS	
219900	NOT COVERED UNDER AFORESAID HEADS
WRIT PETITIONS RELATING TO LOCAL BODIES	
WRIT PETITIONS RELATING TO LOCAL BODIES	
220000	WRIT PETITIONS RELATING TO LOCAL BODIES
TOWN AREA	
220100	TOWN AREA
220101	Constitution of Town Committee
220102	Nomination of woman member to the Committee
220103	Reservation for SC
220104	Term of Town Committee
220105	Term of Members of Town Committee
220106	Disqualification of Members & Chairman
220107	Removal of Chairman or a Member
220108	Town Fund
220109	Appellate order in sanitation matters
220110	Naming of Streets
220111	Assumption of functions of Committee by District Magistrate
220112	Supersession of Committee
220113	Conferment of powers u/s 37 of the Town Areas Act, 1914
220114	Order prohibiting execution of resolution or order of Committee
220190	Miscellaneous
PANCHAYAT RAJ	
220300	PANCHAYAT RAJ
220301	Constitution of Gram Sabha
220302	Disqualification of membership of Gram Panchayat
220303	Cessation of Membership
220304	Reservation
220305	Declaration of Panchayat area
220306	Resignation
220307	Removal of Pradhan or Up-Pradhan
220308	Liability for loss, misappropriation
220309	Establishment of Nyaya Panchayat
220310	Appointment of Panch
220311	Resignation by Panch
220312	Formation of Bench of Nyaya Panchayat
220313	Institution of enquiry
220314	Suspension, Supersession or dissolution of Panchayat, Committee or Samiti
220315	Removal of Pradhan etc.
220316	Order of State Government directing payment of money
220317	Order in appeal u/s 102 by Prescribed Authority
220390	Miscellaneous
CANTONMENT	

Category Code	Description
220500	CANTONMENT
220501	Declaration of a Cantonment Area
220502	Alteration of a Cantonment Area
220503	Constitution of Cantonment Board
220504	Resignation by Member of Board
220505	Appointment of Executive Officer
220506	Removal of Members
220507	Order u/s 52 on reference u/s 51
220508	Order u/s 53 on reference u/s 51
220509	Supersession of Cantonment Board
220510	Requiring owner to render property safe
220511	Removal of congested building
220512	Requiring repair or alteration of building
220513	Ordering disuse of a house
220514	Refusal to sanction erection
220515	Stopping erection
220516	Directing demolition of erection
220517	Removal of projections and obstructions
220518	Unauthorised buildings over drains
220519	Permission to erect boundary wall
220520	Public auction of shops etc.
220521	Prohibition of use of slaughter house
220522	Withholding grant of licence for certain occupations
220523	Requiring maintenance or closing of private source of drinking water supply
220524	Directions to take water supply
220525	Removal & Exclusion from Cantonment of disorderly persons
220526	Arbitration decision
220527	Appellate order
220528	Revisional order
220590	Miscellaneous
MUNICIPALITY	
220700	MUNICIPALITY
220701	Declaration u/s 3 of urban area by Governor
220702	Constitution of Municipality
220703	Constitution of Ward Committees
220704	Reservation of seats
220705	Delimitation order
220706	Dissolution of municipality
220707	Order u/s 32 of Prescribed Authority
220708	Order prohibiting execution of resolution
220709	Order u/s 36 of the District Magistrate
220710	Resignation of Member/President/Vice President
220711	No confidence motion
220712	Removal of Member/President/Vice President
220713	Order of Executive Officer/appellate order

Category Code	Description
220714	Order of Medical Officer of Health/appellate order
220715	Recovery of surcharge from President/Vice President/Member
220716	Sanction of contract by municipality
220717	Constitution of District Planning Committee
220718	Refusing sanction of work/erect building by municipality
220719	Compensation for damage
220720	Stopping erection of illegal erection/alteration of a building
220721	Demolition of illegal erection/alteration of a building
220722	Enforcing drain connection with public drain
220723	Carrying a drain through other's land
220724	Owner diverting drain on his land
220725	Refusing sanction to lay out a street
220726	Demolition of unsanctioned lay out of a street
220727	Refusing sanction for a projection
220728	Removal of Projection
220729	Removal of obstruction
220730	Naming of Streets
220731	Refusing permission to vend on streets
220732	Alteration/Demolition of building beyond regular line of street
220733	Compensation for damage owing to prevention of erection beyond regular line of street
220734	Supply of water
220735	Charges for water supply
220736	Sanction of places for slaughter of animals
220737	Seizure of unwholesome articles of food & drinks
220738	Removal of deleterious and spent drugs
220739	Demolition of building unfit for human habitation
220740	Burial/burning ground
220741	Imposition of fees
220742	Recovery of expenses of removal by municipality
220743	Appellate Order u/s 318 of the State Government
220744	Review order under the proviso to u/s 321(2)
220745	Order of Collector in matter of compensation
220746	Order of District Judge in reference
220747	Declaration u/s 337 for Notified Area
220790	Miscellaneous
COOPERATIVE SOCIETIES	
220900	COOPERATIVE SOCIETIES
220901	Refusal to register a society
220902	Refusing registration of amendment in bye-laws
220903	Directing amendment in bye laws u/s 14(2)
220904	Refusal to sanction merger of societies
220905	Refusal to register division of society
220906	Refusal to admit a person as a member of a society
220907	Expelling a member
220908	Constitution of Committee of Management

Category Code	Description
220909	Suspension of Committee of Management
220910	Supersession of Committee of Management
220911	Seizure of record by Registrar
220912	Deduction from salary to meet society's claim
220913	Order for costs of inquiry
220914	Surcharge on a person
220915	Order of Registrar directing to remove defects
220916	Order of Registrar as to whether dispute relates constitution, management or business of a cooperative society
220917	Withdrawal of a reference by Registrar
220918	Order of Arbitrator attaching property
220919	Award by Arbitrator
220920	Order of Registrar directing winding up of a cooperative society
220921	Order of Liquidator
220922	Order enforcing a charge
220923	Attachment of property by Registrar
220924	Order of Registrar directing merger of a society
220925	Order of Registrar directing division of a society
220926	No-confidence against Chairman/Vice Chairman
220927	Resignation
220928	Removal
220929	Order of Tribunal
220930	Appellate order of Registrar
220931	Appellate order of Tribunal
220932	Appellate order of State Government
220933	Order of Review
220934	Transfer of appeal by Registrar
220935	Transfer of appeal by State Government
220990	Miscellaneous

MANDI SAMITI

221100	MANDI SAMITI
221101	Declaration of a market area
221102	Declaration of a Principal Market Yard & Sub Market Yard
221103	Constitution of Committee
221104	Refusal to grant licence
221105	Refusal to renew licence
221106	Suspension of licence
221107	Cancellation of licence
221108	Levy of fee
221109	Collection of fee
221110	Surcharge for waste/misapplication
221111	Constitution of the state Agricultural Produce Markets Board
221112	Disqualification
221113	Removal of a member of a Committee
221114	Supersession of a Committee

Category Code	Description
221115	Prohibition for execution of resolution of a Committee
221116	Appellate order of State Agricultural Produce Markets Board
221190	Miscellaneous
KSHETTRA PANCHAYAT	
221300	KSHETTRA PANCHAYAT
221301	Division of rural area of a district into Khands
221302	Establishment of Kshetra Panchayat Reservation of seats/offices
221303	Reservation of seats/Offices
221304	Constitution/Reconstitution of Kshetra Panchayat
221305	Resignation
221306	Disqualification
221307	Dispute as to membership or disqualification
221308	Motion of no-confidence in Pramukh or Up-Pramukh
221309	Dispute regarding exercise and performance of powers, duties and functions
221310	Refusal to sanction erection of building
221311	Compensation for damage
221312	Stopping illegal erection
221313	Demolition of illegal erection
221314	Public drains
221315	Refusing permission to lay out a street
221316	Alteration/Demolition of unsanctioned lay out of a street
221317	Refusing sanction for a projection
221318	Removal of Projection
221319	Removal of obstruction
221320	Alteration/Demolition of building beyond regular line of street
221321	Compensation for damage owing to prevention of erection beyond regular line of street
221322	Sanction of places for slaughter of animals
221323	Seizure of unwholesome articles of food & drinks
221324	Demolition of building unfit for human habitation
221325	Burial/burning ground
221326	Imposition of fees
221327	Levy of Tolls
221328	Order of Prescribed Authority suspending resolution/order
221329	Removal of members by State Government
221330	Dissolution of Zila Panchayat
221331	Order of District Magistrate
221332	Order of State Government
221333	Order of Appellate Authority
221334	Order of Review
221390	Miscellaneous
ZILA PANCHAYAT	
221500	ZILA PANCHAYAT
221501	Establishment of Zila Panchayat
221502	Reservation of seats/offices
221503	Constitution/Reconstitution of Zila Panchayat

Category Code	Description
221504	Disqualification
221505	Resignation
221506	Dispute as to membership or disqualification
221507	Motion of no-confidence in Adhyaksha or Upadhyaksha
221508	Dispute regarding exercise and performance of powers, duties and functions
221509	Imposition of fees
221510	Levy of Tolls
221511	Order of Prescribed Authority suspending resolution/order
221512	Removal of members by State Government
221513	Dissolution of Zila Panchayat
221514	Order of State Government
221515	Order of Appellate Authority
221516	Order of review
221590	Miscellaneous
MUNICIPAL CORPORATIONS	
221700	MUNICIPAL CORPORATIONS
221701	Declaration of local areas to be cities
221702	Constitution of a Municipal Corporation
221703	Constitution/composition of a Ward Committee
221704	Reservation of seats
221705	Motion of no-confidence against Nagar Pramukh
221706	Resignation
221707	Disqualification
221708	Delimitation of wards
221709	Constitution of Executive Committee etc.
221710	Removal of Members
221711	Delegation of functions
221712	Surcharge for waste/misapplication
221713	Removal of unauthorised advertisement
221714	Sanction of contract by Corporation
221715	Enforcing drain connection with public drain
221716	Carrying a drain through other's land
221717	Owner diverting drain on his land
221718	Refusing sanction to lay out a street
221719	Demolition of unsanctioned lay out of a street
221720	Refusing sanction for a projection
221721	Removal of Projection
221722	Removal of obstruction
221723	Alteration/Demolition of building beyond regular line of street
221724	Compensation for damage owing to prevention of erection beyond regular line of street
221725	Refusing sanction of work/erect building
221726	Compensation for damage
221727	Stopping erection of illegal erection/alteration of a building
221728	Demolition of illegal erection/alteration of a building
221729	Framing of improvement scheme

Category Code	Description
221730	Notification of Sanction of scheme by Corporation
221731	Constitution of Tribunal u/s 371
221732	Master Plan
221733	Development plan
221734	Supply of water
221735	Charges for water supply
221736	Sanction of places for slaughter of animals
221737	Seizure of unwholesome articles of food & drinks
221738	Demolition of building unfit for human habitation
221739	Burial/burning ground
221740	Imposition of fees
221741	Arbitration
221742	Recovery of expenses of removal by Corporation
221743	Order of State Government suspending action
221744	Dissolution of Corporation
221745	Bye laws
221746	Appellate order
221790	Miscellaneous

NOT COVERED UNDER AFORESAID HEADS

229900 NOT COVERED UNDER AFORESAID HEADS

WRIT PETITIONS RELATING TO ELECTION MATTERS

WRIT PETITIONS RELATING TO ELECTION MATTERS

230000 WRIT PETITIONS RELATING TO ELECTION MATTERS

TOWN AREA

230100 TOWN AREA
230101 Election of Members
230102 Election of Chairman
230103 Election of Vice-Chairman
230104 Recriminatory proceedings
230105 Disqualification for corrupt practice
230106 Order on election petition
230190 Miscellaneous

PANCHAYAT RAJ

230300 PANCHAYAT RAJ
230301 Election of Pradhan
230302 Election of Up-Pradhan
230303 Election of a Member
230304 Election of Sarpanch
230305 Election of Sahayak of a Nyay Panchayat
230306 Transfer of case
230307 Challenging order of Prescribed Authority
230308 Challenging order of Revisional Authority
230390 Miscellaneous

CANTONMENT

Category Code	Description
230500	CANTONMENT
230501	Election of a Member of a Cantonment Board
230502	Order of District Judge on election petition
230503	Disqualification for corrupt practice
230590	Miscellaneous
MUNICIPALITY	
230700	MUNICIPALITY
230701	Election of Members
230702	Election of President
230703	Election of Vice-President
230704	Recriminatory proceedings
230705	Transfer of cases
230706	Disqualification for corrupt practice
230790	Miscellaneous
MANDI SAMITI	
230900	MANDI SAMITI
230901	Election of member
230902	Election of Chairman
230903	Election of Vice-Chairman
230904	Transfer of case
230905	Challenging order of Prescribed Authority
230906	Challenging order of Revisional Authority
230990	Miscellaneous
COOPEATIVE SOCIETIES	
231100	COOPEATIVE SOCIETIES
231101	Election of Delegates
231102	Election of Committee of Management
231103	Election of Vice Chairman
231104	Election of Chairman
231105	Disqualification
231106	Order of Arbitrator on election dispute
231107	Order of Tribunal
231190	Miscellaneous
KSHETTRA PANCHAYAT	
231300	KSHETTRA PANCHAYAT
231301	Election of Members
231302	Election of Pramukh
231303	Election of Senior Up-Pramukh
231304	Election of Junior Up-Pramukh
231305	Order on election petition
231390	Miscellaneous
ZILA PANCHAYAT	
231500	ZILA PANCHAYAT
231501	Election of Members

Category Code	Description
231502	Election of Adhyaksha
231503	Election of Upadhyaksha
231504	Order of District Judge
231590	Miscellaneous
MUNICIPAL CORPORATIONS	
231700	MUNICIPAL CORPORATIONS
231701	Election of Sabhasads
231702	Election of Up Nagar Pramukh
231703	Election of Nagar Pramukh
231704	Election of members of the Executive Committee
231705	Election of Vice Chairman of Executive Committee
231707	Election of members of the Development Committee
231708	Election of Vice Chairman of Development Committee
231790	Miscellaneous
NOT COVERED UNDER AFORESAID HEADS	
239900	NOT COVERED UNDER AFORESAID HEADS
TAX & EXCISE	
TAX & EXCISE	
240000	TAX & EXCISE
TOWN AREA	
240100	TOWN AREA
240101	Tax on rent on land
240102	Tax on assumed rental value
240103	Tax on trades, calling or professions
240104	Tax on building
240105	Tax on Circumstances & Property
240106	Other taxes
240107	Licensing Fee
240108	Tahbazari
240109	Resolution of Committee imposing tax
240110	Alteration of Tax
240111	Exemption from Tax
240112	Challenging Appellate Order
240113	Demand notice
240114	Payment of Tax etc.
240115	Recovery of Tax etc.
240190	Miscellaneous
PANCHAYAT RAJ	
240300	PANCHAYAT RAJ
240301	Imposition of tax
240302	Imposition of fee
240303	Writing off irrecoverable sums
240304	Remission of tax, etc.
240305	Demand notice

Category Code	Description
240306	Payment of tax etc.
240307	Recovery of tax etc.
240308	Challenging appellate order
240390	Miscellaneous
CANTONMENT	
240500	CANTONMENT
240501	Imposition of tax
240502	Remission of tax
240503	Refund of tax
240504	Appellate order
240505	Demand notice
240506	Payment of tax
240507	Interest on tax due
240508	Distress warrant
240509	Attachment & Sale of immovable property
240510	Exemption from taxation
240590	Miscellaneous
MUNICIPALITY	
240700	MUNICIPALITY
240701	Imposition of tax
240702	Alteration of tax
240703	Abolition of tax
240704	Consolidation of tax
240705	Exemption from tax
240706	Remission from tax
240707	Assessment of annual value
240708	Amendment or alteration of assessment list
240709	Appellate order in tax matter
240710	Notice of Demand of tax
240711	Warrant of Recovery
240790	Miscellaneous
KHSETTRA PANCHAYAT	
240900	KHSETTRA PANCHAYAT
240901	Imposition of tax
240902	Order of Prescribed Authority
240903	Notice of Demand
240904	Distress warrant
240990	Miscellaneous
ZILA PANCHAYAT	
241100	ZILA PANCHAYAT
241101	Imposition of tax
241102	Alteration of tax
241103	Exemption from tax
241104	Abolition/reduction of tax by State Government

Category Code	Description
241105	Order of Prescribed Authority
241106	Notice of Demand
241107	Distress Warrant
241190	Miscellaneous
MUNICIPAL CORPORATIONS	
241300	MUNICIPAL CORPORATIONS
241301	Imposition of property taxes
241302	Imposition of tax on vehicles, boats and animals
241303	Imposition of other taxes
241304	Alteration of taxes
241305	Abolition/reduction of taxes
241306	Assessment of annual value
241307	Amendment/alteration of list
241308	Exemption from taxes
241309	Notice of demand
241310	Distress warrant
241311	Appellate order
241312	Second Appellate order
241390	Miscellaneous
U.P.AGRICULTURAL INCOME TAX ACT, 1948	
241500	U.P.AGRICULTURAL INCOME TAX ACT, 1948
241501	Agricultural Income Tax
241502	Income escaping Assessment
241503	Rectification of mistake
241504	Assessment order
241505	Penalty
241506	Notice of demand
241507	Appellate order
241508	Revision Order
241509	Reference u/s 24(1)
241510	Application u/s 24(4)
241590	Miscellaneous
ADVERTISEMENTS TAX	
241700	ADVERTISEMENTS TAX
241701	Tax on advertisement
241702	Exemptions
241703	Refund of Tax
241704	Best judgment assessment
241705	Penalty
241790	Miscellaneous
CENTRAL SALES TAX	
242100	CENTRAL SALES TAX
242101	Rates of Tax
242102	Point of tax

Category Code	Description
242103	Determination of turnover
242104	Assessment order of sales tax
242105	Penalty
242106	Revisional order of Commissioner
242107	Order of Appellate Authority
242108	Order of Tribunal
242190	Miscellaneous
CUSTOM	
242300	CUSTOM
242301	Assessment of duty
242302	Abatement of duty
242303	Remission of duty
242304	Exemption from duty
242305	Refund of duty
242306	Search & seizure
242307	Order of Collector (Appeals)
242308	Order of Appellate Tribunal
242309	Order of the Board
242310	Order of the Collector of Customs
242311	Revisional order of the Board
242312	Revisional order of the Collector of Customs
242313	Revisional order of the Central Government
242314	Reference u/s 130(1) by assessee
242315	Reference u/s 130(1) by Collector of Customs
242316	Reference u/s 130(3) by Appellate Tribunal after the Orders of the High Court
242317	Application u/s 130(3) by assessee
242318	Application u/s 130(3) by Collector of Customs
242390	Miscellaneous
ENTERTAINMENT TAX	
242500	ENTERTAINMENT TAX
242501	Tax on entertainment
242502	Tax on video cinema
242503	Tax on video show
242504	Refund of tax
242505	Forfeiture of security
242506	Penalty
242590	Miscellaneous
ESTATE DUTY	
242700	ESTATE DUTY
242701	Estate Duty
242702	Exemptions
242703	Valuation
242704	Deductions
242705	Assessment

Category Code	Description
242706	Property escaping assessment
242707	Rectification of mistakes
242708	Penalty
242709	Interest
242710	Order of Appellate Controller
242711	Order of Appellate Tribunal
242712	Reference u/s 64(1) by assessee
242713	Reference u/s 64(1) by Controller
242714	Reference u/s 64(3) by Appellate Tribunal after the Orders of the High Court
242715	Application u/s 64(3) by assessee
242716	Application u/s 64(3) by Controller
242790	Miscellaneous
EXCISE (CENTRAL)	
242900	EXCISE (CENTRAL)
242901	Duties of excise
242902	Rates of duty
242903	Valuation of excisable goods
242904	Remission of duty
242905	Exemption from duty
242906	Forfeiture
242907	Interest
242908	Penalty
242909	Refund of duty
242910	Order of Commissioner (Appeals)
242911	Order of Appellate Tribunal
242912	Order of the Board
242913	Order of the Commissioner of Central Excise
242914	Revisional order of the Board
242915	Revisional order of the Commissioner of Central Excise
242916	Revisional order of the Central Government
242917	Reference u/s 35G(1) by assessee
242918	Reference u/s 35G(1) by Commissioner of Central Excise
242919	Reference u/s 35G(3) by Appellate Tribunal after the Orders of the High Court
242920	Application u/s 35G(3) by assessee
242921	Application u/s 35G(3) by Commissioner of Central Excise
242990	Miscellaneous
EXCISE (STATE)	
243100	EXCISE (STATE)
243101	Duties of excise
243102	Rates of duty
243103	Additional duty
243104	Interest
243105	Penalty
243106	Refund of duty
243107	Seizure

Category Code	Description
243108	Appellate Order of Excise Commissioner
243109	Revisional order of the State Government
243190	Miscellaneous
EXPENDITURE TAX	
243300	EXPENDITURE TAX
243301	Expenditure Tax
243302	Best Judgment Assessment
243303	Rectification of mistake
243304	Penalty
243305	Interest
243306	Revisional order of Commissioner
243307	Appellate order of Commissioner (Appeals)
243308	Appellate order of Appellate Tribunal
243390	Miscellaneous
GIFT TAX	
243500	GIFT TAX
243501	Gift Tax
243502	Self-assessment
243503	Exemptions of assets
243504	Value of assets
243505	Gift escaping assessment
243506	Interest
243507	Penalty
243508	Refund
243509	Order on settlement of cases
243510	Rectification of mistakes
243511	Tax evasion
243512	Revisional Order of Commissioner
243513	Appellate Order of Deputy Commissioner (Appeals)
243514	Appellate Order of Commissioner (Appeals)
243515	Appellate order of Appellate Tribunal
243516	Reference u/s 26(1) by assessee
243517	Reference u/s 26(1) by Commissioner
243518	Reference u/s 26(3) by Appellate Tribunal after the Orders of the High Court
243519	Application u/s 26(3) by assessee
243520	Application u/s 26(3) by Commissioner
243590	Miscellaneous
INCOME TAX	
243700	INCOME TAX
243701	Income not forming part of total income
243702	Income from Salary
243703	Deductions from salary
243704	Income from house property
243705	Deduction from income from house property

Category Code	Description
243706	Income from business or profession
243707	Deduction from income from business or profession
243708	Capital Gains
243709	Deduction from Capital Gains
243710	Income from other sources
243711	Deductions from income from other sources
243712	Inclusion of income other person in assessee's income
243713	Set off of loss
243714	Carry forward and set off of loss
243715	Deductions from total income under Chapter VI-A
243716	Rebate of income tax
243717	Relief for income tax (Arrears of salary)
243718	Double Taxation Relief
243719	Avoidance of tax
243720	Determination of tax in certain special cases
243721	Income Tax of non-residents
243722	Tax on distributed income
243723	Assessment order
243724	Best judgment assessment
243725	Income escaping assessment
243726	Rectification of mistake
243727	Assessment of search cases
243728	Interest
243729	Penalty
243730	Refund
243731	Order on settlement of cases
243732	Purchase of immovable properties by Central Government in cases of transfer
243733	Advance Ruling
243734	Tax Clearance Certificate
243735	Revisional Order of Commissioner
243736	Appellate Order of Deputy Commissioner (Appeals)
243737	Appellate Order of Commissioner (Appeals)
243738	Appellate order of Appellate Tribunal
243739	Reference u/s 256(1) by assessee
243740	Reference u/s 256(1) by Commissioner
243741	Reference u/s 256(2) by Appellate Tribunal after the orders of the High Court
243742	Application u/s 256(2) by assessee
243743	Application u/s 256(2) by Commissioner
243744	Appeal u/s 260A against the order of Appellate Tribunal by the assessee
243745	Appeal u/s 260A against the order of Appellate Tribunal by the Commissioner
243790	Miscellaneous
INTEREST TAX	
243900	INTEREST TAX
243901	Interest tax
243902	Deductions

Category Code	Description
243903	Assessment
243904	Interest escaping assessment
243905	Penalty
243906	Revisional order of Commissioner
243907	Appellate order of Commissioner
243908	Appellate order of Appellate Tribunal
243909	Rectification of mistake
243990	Miscellaneous
LUXURY TAX	
244100	LUXURY TAX
244101	Luxury tax
244102	Exemption
244103	Relief to manufacturer
244104	Set off of tax paid
244105	Rebate of tax
244106	Determination of turnover
244107	Assessment of luxury tax
244108	Seizure
244109	Penalty
244110	Revisional order of Commissioner
244111	Order of Appellate Authority
244112	Order of Tribunal
244190	Miscellaneous
MOTOR VEHICLES TAXATION	
244300	MOTOR VEHICLES TAXATION
244301	Imposition of tax on motor vehicle
244302	Payment of Additional Tax
244303	Classification of routes
244304	Non-use of vehicle
244305	Passenger tax
244306	Refund of tax
244307	Appellate Order of Transport Commissioner/Appellate Authority
244308	Detention of transport vehicle
244390	Miscellaneous
SUGARCANE PURCHASE TAX	
244500	SUGARCANE PURCHASE TAX
244501	Imposition of Tax
244502	Order of Assessment
244503	Penalty
244504	Appellate order of Cane/Sugar Commissioner
244505	Revisional order
244590	Miscellaneous
TAX ON SALE OF MOTOR SPIRIT, DIESEL OIL ETC.	
244700	TAX ON SALE OF MOTOR SPIRIT, DIESEL OIL ETC.

Category Code	Description
244701	Levy of tax
244702	Refund of tax
244703	Penalty
244704	Appellate order of Excise Commissioner
244705	Appellate order of Board of Revenue
244706	Revisional order of State Government
244790	Miscellaneous
TRADE TAX	
244900	TRADE TAX
244901	Rates of Tax
244902	Point of tax
244903	Additional Tax
244904	Exemption
244905	Relief to manufacturer
244906	Set off of tax paid
244907	Rebate of tax
244908	Determination of turnover
244909	Assessment of trade tax
244910	Seizure
244911	Penalty
244912	Revisional order of Commissioner
244913	Order of Appellate Authority
244914	Order of Tribunal
244990	Miscellaneous
Wealth Tax	
245100	Wealth Tax
245101	Wealth Tax
245102	Self-assessment
245103	Exemptions of assets
245104	Value of assets
245105	Wealth escaping assessment
245106	Interest
245107	Penalty
245108	Refund
245109	Order on settlement of cases
245110	Rectification of mistakes
245111	Tax evasion
245112	Revisional Order of Commissioner
245113	Appellate Order of Deputy Commissioner (Appeals)
245114	Appellate Order of Commissioner (Appeals)
245115	Appellate order of Appellate Tribunal
245116	Reference u/s 27(1) by assessee
245117	Reference u/s 27(1) by Commissioner
245118	Reference u/s 27(3) by Appellate Tribunal after the orders of the High Court
245119	Application u/s 27(3) by assessee

Category Code	Description
245120	Application u/s 27(3) by Commissioner
245121	Appeal u/s 27A against the order of Appellate Tribunal by the assessee
245122	Appeal u/s 27A against the order of Appellate Tribunal by the Commissioner
Miscellaneous	
245290	Miscellaneous
NOT COVERED UNDER AFORESAID HEADS	
249900	NOT COVERED UNDER AFORESAID HEADS
SOCIETIES REGISTRATION ACT, 1860	
SOCIETIES REGISTRATION ACT, 1860	
250000	SOCIETIES REGISTRATION ACT, 1860
Registration of Societies	
250101	Registration of Societies
250102	Renewal of Registration
250103	Reference to State Government
250104	Order of State Government on reference
250105	Cancellation of Registration by Registrar
250106	Dissolution of Societies
250107	Disposal of property on dissolution
250108	Disqualification
250109	Disputes regarding election of office-bearers
250110	Order of Prescribed Authority
250111	Order of Registrar calling meeting of general body of a society for election
250112	Order of Commissioner
250113	Order of State Government
250190	Miscellaneous
WRIT PETITION IN PENSION MATTER	
WRIT PETITION IN PENSION MATTER	
260000	WRIT PETITION IN PENSION MATTER
Political Pension	
260101	Political Pension
260102	Pension to widow
260103	Pension to family
260190	Miscellaneous
WRIT PETITION CHALLENGING VALIDITY OF ACT, RULES, NOTIFICATIONS, ETC.	
WRIT PETITION CHALLENGING VALIDITY OF ACT, RULES, NOTIFICATIONS, ETC.	
270000	WRIT PETITION CHALLENGING VALIDITY OF ACT, RULES, NOTIFICATIONS, ETC.
Vires of an Act of Parliament	
270101	Vires of an Act of Parliament
270102	Vires of an Act of State Legislature
270103	Vires of an Ordinance of Parliament
270104	Vires of an Ordinance of State Legislature
270105	Validity of Central Rules
270106	Validity of State Rules

Category Code	Description
270107	Validity of Regulations, etc.
270108	Validity of a Notification
270190	Miscellaneous
WRIT PETITION IN THEKA ETC. MATTERS	
WRIT PETITION IN THEKA ETC. MATTERS	
280000	WRIT PETITION IN THEKA ETC. MATTERS
Theka by auction	
280101	Theka by auction
280102	Theka by bid
280103	Theka by tender
280104	Collection of Tendu Patta etc.
280105	Collection of Hides & Bones
280190	Miscellaneous
WRIT PETITION UNDER BIFR	
WRIT PETITION UNDER BIFR	
290000	WRIT PETITION UNDER BIFR
Establishment of Board	
290101	Establishment of Board
290102	Constitution of Appellate Authority
290103	Removal of members
290104	Reference to Board of sick industrial company
290105	Order of Board
290106	Sanction of scheme
290107	Rehabilitation
290108	Order of Board for continuing operations during enquiry
290109	Order of Board not to dispose of assets
290110	Misfeasance proceedings
290111	Order of Appellate Authority
290190	Miscellaneous
CIVIL JURISDICTION	
CIVIL JURISDICTION	
300000	CIVIL JURISDICTION
SECOND APPEAL	
300100	SECOND APPEAL
300101	Injunction
300102	Declaration
300103	Arbitration award
300104	Cancellation of deed
300105	Cancellation of decree
300106	Specific performance
300107	Partition
300108	Accounting
300109	Mortgage
300110	Dissolution of Firm

Category Code	Description
300111	Trust & Charitable Institution
300112	Rent & Ejectment
300113	Decree of Judge small Causes Court
300114	Divorce Decree
300115	Joint Family Property
300116	Adoption
300117	Maintenance
300118	Under Section 13 of the Urban Land (Ceiling and Regulation) Act, 1976
300119	Under Section 11(4) of the Trade Unions Act, 1926
300190	Miscellaneous

FIRST APPEAL

301100	FIRST APPEAL
301101	Ex parte decree
301102	Decree of Judge Small Causes Court
301103	Decree of costs
301104	Injunction
301105	Declaration
301106	Arbitration award
301107	Cancellation of deed
301108	Cancellation of decree
301109	Specific performance
301110	Partition
301111	Accounting
301112	Mortgage
301113	Dissolution of Firm
301114	Trust & Charitable Institution
301115	Rent & Ejectment
301116	Divorce Decree
301117	Joint Family Property
301118	Adoption
301119	Maintenance
301120	U/s 32 of the State Financial Corporations Act, 1951
301121	U/s 51 of the UPZA&LR Act,1950
301122	U/s 58 of the UPZA&LR Act, 1950
301123	U/s 269 of the U.P.Tenancy Act, 1939
301124	U/s 37 of the Arbitration and Conciliation Act, 1996
301125	U/s 50 of the Arbitration and Conciliation Act, 1996
301126	U/s 59 of the Arbitration and Conciliation Act, 1996
301127	U/s 54 against award in Land Acquisition Act
301128	Nullity of marriage u/s 19 of the Family Courts Act, 1984
301129	Restitution of conjugal rights u/s 19 of the Family Courts Act, 1984
301130	Judicial separation u/s 19 of the Family Courts Act, 1984
301131	Dissolution of marriage u/s 19 of the Family Courts Act, 1984
301132	Validity of marriage u/s 19 of the Family Courts Act, 1984
301133	Matrimonial status u/s 19 of the Family Courts Act, 1984

Category Code	Description
301134	Property of the parties to marriage u/s 19 of the Family Courts Act, 1984
301135	Injunction arising out of a martial relationship u/s 19 of the Family Courts Act, 1984
301136	Declaration as to legitimacy u/s 19 of the Family Courts Act, 1984
301137	Guardianship or custody of minor u/s 19 of the Family Courts Act, 1984
301138	Other matters u/s 19 of the Family Courts Act, 1984
301139	Appeal under the Patents Act, 1970
301140	Appeal under the Copyright Act, 1957
301141	Appeal on election disputes under the U.P. Kshettra Panchayats and Zila Panchayats Adhiniyam, 1961
301142	Appeal on election disputes u/ss 69 and 70 of the U.P. Municipal Corporations Adhiniyam, 1959 (to be heard by Division Bench)
301190	Miscellaneous

FIRST APPEAL FROM ORDER

302100	FIRST APPEAL FROM ORDER
302101	Compensation under Motor Vehicles Act
302102	U/s 6-A of the Court Fees Act, 1870
302103	Compensatory costs for false and vexatious claims or defence
302104	U/s 299, Indian Succession Act, 1925 against order of District Judge
302105	U/s 384, Indian Succession Act, 1925 against order of District Judge
302106	Refusing leave to institute a suit re: public nuisance & wrongful acts
302107	Refusing leave to institute a suit re: public charities
302108	Compensation for obtaining arrest, attachment & injunction on insufficient grounds
302109	Imposing fine or directing arrest or detention in civil prison otherwise than in execution of a
302110	U/r 1(a), CPC
302111	U/r 1(c), CPC
302112	U/r 1(d), CPC
302113	U/r 1(f), CPC
302114	U/r 1(i), CPC
302115	U/r 1(j), CPC
302116	U/r 1(ja), CPC
302117	U/r 1(k), CPC
302118	U/r 1(l), CPC
302119	U/r 1(n), CPC
302120	U/r 1(na), CPC
302121	U/r 1(p), CPC
302122	U/r 1(q), CPC
302123	U/r 1(r), CPC
302124	U/r 1(s), CPC
302125	U/r 1(t), CPC
302126	U/r 1(u), CPC
302127	U/r 1(w), CPC
302128	U/s 483 of the Companies Act, 1956 against orders in the matter of winding up of a
302129	U/s 30 of the Workmen's Compensation Act, 1923
302190	Miscellaneous

REVIEW

303100	REVIEW
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Category Code	Description
303101	Clerical error
303102	Error apparent on the face of record
303103	Admission of additional evidence
303104	Discovery of new and important material which could not be produced at the time of hearing
303105	Material escaping attention of Court
303190	Miscellaneous
REVISION	
304100	REVISION
304101	Court exercising jurisdiction not vested in it
304102	Court failed to exercise jurisdiction vested in it
304103	Court acted illegally and with material irregularity
304104	U/s 25, Provincial Small Cause Courts Act
304105	U/s 15 of the Cine Workers and Cinema Theatre Workers (Regulation of Employment) Act, 1981 cognizable by single Judge
304106	U/s 15 of Cine&Theatre Workers(Regulation of Employment)Act,1981 cognizable by Div. Bench if presiding judge of Tribunal is a Judge of High Court.
304107	U/s 102 of the UPZA & LR Act, 1950
304108	U/s 4(7) of the U.P.Land Tenures (Regulation of Transfers)(Re-enactment and Validation)
304109	U/s 276 of the U.P.Tenancy Act, 1939
304110	Under the Land Acquisition Act, 1894
304111	U/s 61 of the Indian Stamp Act, 1899
304190	Miscellaneous
REFERENCE	
305100	REFERENCE
305101	By Courts involving question of validity of a law
305102	On application of parties involving question of validity of a law
305103	U/s 110(4) of the UPZA & LR Act, 1950
305104	U/s 289 of the U.P.Tenancy Act, 1939
305105	U/s 103 of the Patents Act, 1970
305106	U/s 84(2) of the Cantonments Act, 1924
305107	U/s 162 of the U.P. Municipalities Act, 1916
305108	U/s 319 of the U.P. Municipalities Act, 1916
305109	U/s 57 of the Indian Stamp Act, 1899 by the Chief Controlling Revenue Authority
305110	U/s 60 of the Indian Stamp Act, 1899 by any Court
305190	Miscellaneous
TRANSFER APPLICATION U/S 24, CPC	
305600	TRANSFER APPLICATION U/S 24, CPC
305601	Court having no jurisdiction to try
305602	Grievance against Presiding Officer
305690	Miscellaneous
APPLICATION FOR LEAVE TO APPEAL TO SUPREME COURT	
306000	APPLICATION FOR LEAVE TO APPEAL TO SUPREME COURT
306001	Application under Rule 2 of Order XLV, C.P.C., for Leave to appeal to Supreme Court
306090	Miscellaneous
NOT COVERED UNDER AFORESAID HEADS	

Category Code	Description
309900	NOT COVERED UNDER AFORESAID HEADS
SUPREME COURT APPEALS	
SUPREME COURT APPEALS	
310000	SUPREME COURT APPEALS
PETITION UNDER ARTICLE 134A OF THE CONSTITUTION OF INDIA	
310100	PETITION UNDER ARTICLE 134A OF THE CONSTITUTION OF INDIA
310101	Petition under Article 134A
310190	Miscellaneous
WRIT PETITION ON CONTROL ORDER ESSENTIAL COMMODITIES ACT CENTRAL CONTROL ORDERS	
WRIT PETITION ON CONTROL ORDER ESSENTIAL COMMODITIES ACT CENTRAL CONTROL ORDERS	
320000	WRIT PETITION ON CONTROL ORDER ESSENTIAL COMMODITIES ACT CENTRAL
ALUMINIUM (CONTROL) ORDER, 1970	
320100	ALUMINIUM (CONTROL) ORDER, 1970
320101	Fixation of sale price
320102	Fixation of retention price
320103	Regulation of sale of aluminium
320104	Search and Seizure
320105	Order of Controller of Aluminium
320106	Order of Central Government
320107	Appellate order of Central Government
320190	Miscellaneous
CINEMA CARBONS (CONTROL) ORDER, 1961	
320300	CINEMA CARBONS (CONTROL) ORDER, 1961
320301	Issue of permit
320302	Refusal of permit
320303	Fixation of price of cinema carbon
320390	Miscellaneous
COLD STORAGE ORDER, 1980	
320400	COLD STORAGE ORDER, 1980
320401	Permission for construction of new cold storage
320402	Permission for expansion of cold storage
320403	Licence to operate cold storage
320404	Renewal of licence
320405	Suspension of licence
320406	Cancellation of licence
320407	Requisition of cold storage
320408	Order of licensing authority
320409	Appellate order of Central Government
320490	Miscellaneous
DRUGS (PRICES CONTROL) ORDER, 1987	
320500	DRUGS (PRICES CONTROL) ORDER, 1987
320501	Fixation of price of bulk drugs
320502	Revision of price

Category Code	Description
320503	Fixation of retail price
320504	Deposit of excess price charged
320505	Search & Seizure
320506	Exemption
320507	Review order of Central Government
320590	Miscellaneous
FERTILISER CONTROL ORDER, 1985	
320700	FERTILISER CONTROL ORDER, 1985
320701	Fixation of price
320702	Grant of certificate of registration
320703	Refusal of certificate of registration
320704	Renewal of certificate
320705	Suspension of certificate
320706	Cancellation of certificate
320707	Grant/Refusal of certificate to manufacture mixture of Fertilisers
320708	Renewal of certificate to manufacture mixture of Fertilisers
320709	Appellate order of authority/State Government
320790	Miscellaneous
FERTILISER (MOVEMENT CONTROL) ORDER, 1973	
320800	FERTILISER (MOVEMENT CONTROL) ORDER, 1973
320801	Search and Seizure of fertilizer
320890	Miscellaneous
FOODGRAINS (PROHIBITION OF USE IN MANUFACTURE OF STARCH) ORDER, 1966	
320900	FOODGRAINS (PROHIBITION OF USE IN MANUFACTURE OF STARCH) ORDER, 1966
320901	Issue/refusal of permit
320902	Search and seizure
320990	Miscellaneous
FRUIT PRODUCTS ORDER, 1955	
321000	FRUIT PRODUCTS ORDER, 1955
321001	Grant/refusal of licence
321002	Renewal of licence
321003	Cancellation of licence
321004	Order of licensing authority
321005	Appellate order of Central Government
321090	Miscellaneous
FURNACE OIL (FIXATION OF CEILING PRICES AND DISTRIBUTION) ORDER, 1974	
321100	FURNACE OIL (FIXATION OF CEILING PRICES AND DISTRIBUTION) ORDER, 1974
321101	Fixation of maximum selling price
321102	Search and seizure
321190	Miscellaneous
GENERAL SERVICE ELECTRIC LAMPS (QUALITY CONTROL) ORDER, 1989	
321200	GENERAL SERVICE ELECTRIC LAMPS (QUALITY CONTROL) ORDER, 1989
321201	Direction of appropriate authority
321202	Search and seizure

Category Code	Description
321203	Appellate order of Central Government
321290	Miscellaneous
HIGH SPEED OIL AND LIGHT DIESEL OIL (RESTRICTION ON USE) ORDER, 1974	
321400	HIGH SPEED OIL AND LIGHT DIESEL OIL (RESTRICTION ON USE) ORDER, 1974
321401	Refusal of permission
321402	Search & seizure
321490	Miscellaneous
HOUSEHOLD ELECTRICAL APPLIANCES (QUALITY CONTROL) ORDER, 1981	
321500	HOUSEHOLD ELECTRICAL APPLIANCES (QUALITY CONTROL) ORDER, 1981
321501	Certification of manufacturers
321590	Miscellaneous
INSECTICIDES (PRICE, STOCK DISPLAY AND SUBMISSION OF REPORTS) ORDER, 1986	
321600	INSECTICIDES (PRICE, STOCK DISPLAY AND SUBMISSION OF REPORTS) ORDER,
321601	Order of Controller
321690	Miscellaneous
IRON AND STEEL (CONTROL) ORDER, 1956	
321700	IRON AND STEEL (CONTROL) ORDER, 1956
321701	Permit/authorisation
321702	Sale of iron/steel
321703	Release of iron/steel
321704	Prohibition for removal
321705	Suspension of supplies
321706	Fixation of prices
321707	Revocation of permit/authorisation
321708	Order debarring receipt of iron/steel/scrap
321709	Order of Controller
321710	Appellate order of Central Government
321790	Miscellaneous
JUTE (LICENSING AND CONTROL) ORDER, 1961	
321900	JUTE (LICENSING AND CONTROL) ORDER, 1961
321901	Licence
321902	Exemption
321903	Suspension of licence
321904	Cancellation of licence
321905	Fixation of price
321906	Requisition of stock
321907	Prohibiting transportation of stock
321908	Order of Jute Commissioner
321909	Appellate order of Central Government
321990	Miscellaneous
JUTE TEXTILES (CONTROL) ORDER, 1956	
322000	JUTE TEXTILES (CONTROL) ORDER, 1956
322001	Licence
322002	Cancellation of licence

Category Code	Description
322003	Order of Jute Controller
322004	Appellate order of Central Government
322090	Miscellaneous
KEROSENE (FIXATION OF CEILING PRICES) ORDER, 1970	
322100	KEROSENE (FIXATION OF CEILING PRICES) ORDER, 1970
322101	Fixation of maximum selling price
322102	Search & Seizure
322190	Miscellaneous
KEROSENE (RESTRICTION ON USE AND FIXATION OF PRICE) ORDER, 1966	
322200	KEROSENE (RESTRICTION ON USE AND FIXATION OF PRICE) ORDER, 1966
322201	Fixation of price
322202	Search & Seizure
322290	Miscellaneous
LEVY SUGAR SUPPLY (CONTROL) ORDER, 1979	
322400	LEVY SUGAR SUPPLY (CONTROL) ORDER, 1979
322401	Order directing supply of levy sugar
322490	Miscellaneous
LIGHT DIESEL OIL (FIXATION OF CEILING PRICES) ORDER, 1973	
322500	LIGHT DIESEL OIL (FIXATION OF CEILING PRICES) ORDER, 1973
322501	Fixation of maximum selling price
322502	Search & Seizure
322590	Miscellaneous
LIQUEFIED PETROLEUM GAS (RESTRICTION OF USE) ORDER, 1974	
322600	LIQUEFIED PETROLEUM GAS (RESTRICTION OF USE) ORDER, 1974
322601	Search & Seizure
322690	Miscellaneous
LIQUEFIED PETROLEUM GAS (REGULATION OF SUPPLY AND DISTRIBUTION) ORDER, 1988	
322700	LIQUEFIED PETROLEUM GAS (REGULATION OF SUPPLY AND DISTRIBUTION) ORDER,
322701	Possession
322702	Consumption
322703	Storage
322704	Transportation
322705	Removal of seal
322706	Gas below standard weight
322707	Search & seizure
322790	Miscellaneous
LUBRICATING OILS & GREASES (PROCESSING, SUPPLY AND DISTRIBUTION REGULATION) ORDER, 1987	
322800	LUBRICATING OILS & GREASES (PROCESSING, SUPPLY AND DISTRIBUTION REGULATION) ORDER, 1987
322801	Grant of licence
322802	Renewal of licence
322803	Suspension of licence
322804	Cancellation of licence
322805	Search & seizure

Category Code	Description
322806	Order of competent authority
322807	Appellate order of State Government
322890	Miscellaneous
MEAT FOOD PRODUCTS ORDER, 1973	
323000	MEAT FOOD PRODUCTS ORDER, 1973
323001	Constitution of committee
323002	Grant/Refusal of licence
323003	Renewal of licence
323004	Suspension of licence
323005	Cancellation of licence
323006	Search & Seizure
323007	Order of licensing authority
323008	Appellate order of Central Government
323090	Miscellaneous
MOLASSES CONTROL ORDER, 1961	
323100	MOLASSES CONTROL ORDER, 1961
323101	Issue of permit
323102	Restriction on removal
323103	Storage of molasses
323104	Grading of molasses
323105	Specification of prices
323106	Search & Seizure
323190	Miscellaneous
MOTOR SPIRIT AND HIGH SPEED DIESEL (PREVENTION OF MALPRACTICE) IN SUPPLY AND DISTRIBUTION ORDER, 1990	
323200	MOTOR SPIRIT AND HIGH SPEED DIESEL (PREVENTION OF MALPRACTICE) IN SUPPLY AND DISTRIBUTION ORDER, 1990
323201	Sampling of product
323202	Search & Seizure
323290	Miscellaneous
PARAFFIN WAX (SUPPLY, DISTRIBUTION AND PRICE FIXATION) ORDER, 1972	
323400	PARAFFIN WAX (SUPPLY, DISTRIBUTION AND PRICE FIXATION) ORDER, 1972
323401	Fixation of price
323402	Allotment order
323403	Grant of licence
323404	Cancellation of licence
323405	Search & Seizure
323406	Order of licensing authority
323407	Appellate Order of State Government
323490	Miscellaneous
PETROLEUM PRODUCTS (MAINTENANCE OF PRODUCTION) ORDER, 1970	
323500	PETROLEUM PRODUCTS (MAINTENANCE OF PRODUCTION) ORDER, 1970
323501	Order to maintain production
323502	Representation against the order
323590	Miscellaneous

Category Code	Description
PETROLEUM PRODUCTS (SUPPLY AND DISTRIBUTION) ORDER, 1972	
323600	PETROLEUM PRODUCTS (SUPPLY AND DISTRIBUTION) ORDER, 1972
323601	Regulation of supply
323602	Distribution of petroleum products
323603	Search & Seizure
323690	Miscellaneous
PETROLEUM (STORAGE) ORDER, 1971	
323700	PETROLEUM (STORAGE) ORDER, 1971
323701	Maintenance of stock
323702	Search & Seizure
323790	Miscellaneous
PULSES, EDIBLE OILSEEDS AND EDIBLE OILS (STORAGE CONTROL) ORDER, 1977	
323800	PULSES, EDIBLE OILSEEDS AND EDIBLE OILS (STORAGE CONTROL) ORDER, 1977
323801	Fixation of stock limit
323802	Exemption
323890	Miscellaneous
SEED (CONTROL) ORDER, 1983	
324000	SEED (CONTROL) ORDER, 1983
324001	Grant/refusal of licence
324002	Renewal of licence
324003	Suspension/cancellation of licence
324004	Order of licensing authority
324005	Appellate order
324090	Miscellaneous
SOLVENT, EXTRACTED OIL, DE-OILED MEAL AND EDIBLE FLOUR (CONTROL) ORDER, 1967	
324100	SOLVENT, EXTRACTED OIL, DE-OILED MEAL AND EDIBLE FLOUR (CONTROL) ORDER,
324101	Grant/refusal of licence
324102	Renewal of licence
324103	Cancellation of licence
324104	Sampling
324105	Forfeiture
324106	Order of licensing officer
324107	Appellate order of Central Government
324190	Miscellaneous
STAPLE FIBRE DISTRIBUTION ORDER, 1972	
324200	STAPLE FIBRE DISTRIBUTION ORDER, 1972
324201	Issue of permit
324290	Miscellaneous
SUGAR CONTROL ORDER, 1966	
324300	SUGAR CONTROL ORDER, 1966
324301	Licence for production of sugar
324302	Restriction on sale
324303	Attachment of sugar
324304	Movement of sugar

Category Code	Description
324305	Quality of sugar
324306	Sampling
324307	Search & seizure
324390	Miscellaneous
SUGAR (RESTRICTIONS ON MOVEMENT) ORDER, 1979	
324400	SUGAR (RESTRICTIONS ON MOVEMENT) ORDER, 1979
324401	Issue of permit
324490	Miscellaneous
SUGAR (RETENTION AND SALE BY RECOGNISED DEALERS) ORDER, 1979	
324500	SUGAR (RETENTION AND SALE BY RECOGNISED DEALERS) ORDER, 1979
324501	Retention of stocks
324502	Controlled price
324503	Search & seizure
324590	Miscellaneous
SUGARCANE (CONTROL) ORDER, 1966	
324600	SUGARCANE (CONTROL) ORDER, 1966
324601	Fixation of minimum price of sugarcane
324602	Additional Price
324603	Deduction of rebate
324604	Issue of permit
324605	Prohibiting purchase of sugarcane in reserved area
324606	Shifting the crusher outside reserved area
324607	Search & Seizure
324690	Miscellaneous
SUGARCANE PRESS-MUD (CONTROL) ORDER, 1959	
324700	SUGARCANE PRESS-MUD (CONTROL) ORDER, 1959
324701	Issue of permit
324790	Miscellaneous
SYNTHETIC RUBBER (PRICE CONTROL) ORDER, 1969	
324800	SYNTHETIC RUBBER (PRICE CONTROL) ORDER, 1969
324801	Fixation of sale price
324802	Search & Seizure
324803	Order of Controller
324804	Appellate order of Central Government
324890	Miscellaneous
TEXTILES (CONTROL) ORDER, 1986	
324900	TEXTILES (CONTROL) ORDER, 1986
324901	Grant/Refusal of Certificate to install spinning machine
324902	Grant/Refusal of certificate for powerlooms
324903	Revocation of certificate
324904	Order of Textile Commissioner
324905	Appellate order of Central Government
324990	Miscellaneous
TYRES AND TUBES (MOVEMENT CONTROL) ORDER, 1974	

Category Code	Description
325000	TYRES AND TUBES (MOVEMENT CONTROL) ORDER, 1974
325001	Search & Seizure
325090	Miscellaneous
VEGETABLE OIL PRODUCTS CONTROL ORDER, 1947	
325200	VEGETABLE OIL PRODUCTS CONTROL ORDER, 1947
325201	Issue of permit
325202	Search & seizure
325203	Forfeiture of stock
325290	Miscellaneous
WRIT PETITIONS NOT COVERED UNDER ABOVEMENTIONED CENTRAL CONTROL ORDERS	
325400	WRIT PETITIONS NOT COVERED UNDER ABOVEMENTIONED CENTRAL CONTROL
U.P. BRICKS CONTROL ORDER, 1971	
325500	U.P. BRICKS CONTROL ORDER, 1971
325501	Fixation of Price
325502	Search
325503	Seizure
325590	Miscellaneous
U.P. CEMENT CONTROL ORDER, 1973	
325600	U.P. CEMENT CONTROL ORDER, 1973
325601	Issue/refusal of licence
325602	Renewal of licence
325603	Suspension of licence
325604	Cancellation of Licence
325605	Forfeiture of security deposit
325606	Appellate Order
325607	Search
325608	Seizure
325690	Miscellaneous
U.P. COAL CONTROL ORDER, 1977	
325700	U.P. COAL CONTROL ORDER, 1977
325701	Issue/refusal of licence
325702	Renewal of licence
325703	Suspension of licence
325704	Revocation of licence
325705	Appellate Order
325706	Forfeiture of security deposit
325707	Revisional order
325708	Exemption
325790	Miscellaneous
U.P. COLD STORAGE ORDER, 1972	
325800	U.P. COLD STORAGE ORDER, 1972
325801	Issue/refusal of licence
325802	Renewal of licence
325803	Suspension of licence

Category Code	Description
325804	Cancellation of licence
325805	Order of licensing authority on disputes regarding damages
325806	Appellate Order of State Government
325890	Miscellaneous
U.P. REGULATION OF COLD STORAGEES ACT, 1976	
325900	U.P. REGULATION OF COLD STORAGEES ACT, 1976
325901	Constitution of Cold Storage Advisory Board
325902	Constitution of Tribunal
325903	Permission to construct a cold storage
325904	Issue/refusal of licence
325905	Renewal of licence
325906	Suspension of licence
325907	Cancellation of licence
325908	Acceptance of goods for deposit
325909	Order of licensing authority on disputes regarding damages
325910	Appellate Order of Tribunal
325990	Miscellaneous
U.P. CONTROLLED COTTON CLOTH AND YARN DEALERS' LICENSING ORDER, 1957	
326000	U.P. CONTROLLED COTTON CLOTH AND YARN DEALERS' LICENSING ORDER, 1957
326001	Issue/Refusal of licence
326002	Renewal of licence
326003	Suspension of licence
326004	Cancellation of licence
326005	Exemption
326006	Appellate order of State Government
326090	Miscellaneous
U.P. ELECTRICITY (REGULATION OF DISTRIBUTION AND CONSUMPTION) ORDER, 1977	
326200	U.P. ELECTRICITY (REGULATION OF DISTRIBUTION AND CONSUMPTION) ORDER,
326201	Use of energy during certain hours
326202	Compulsory cut
326203	Exemption
326290	Miscellaneous
U.P. ESSENTIAL COMMODITIES (DISPLAY OF PRICES AND STOCKS AND CONTROL OF SUPPLY AND DISTRIBUTION) ORDER, 1977	
326300	U.P. ESSENTIAL COMMODITIES (DISPLAY OF PRICES AND STOCKS AND CONTROL OF SUPPLY AND DISTRIBUTION) ORDER, 1977
326301	Exhibition of price list
326302	Exhibition of stock
326303	Maintenance of Stock register etc.
326304	Search
326305	Seizure
326306	AGAINST APPELLATE ORDER
326307	AGAINST REVISIONAL ORDER
326390	Miscellaneous
U.P. FERTILIZER (DISTRIBUTION) ORDER, 1974	

Category Code	Description
326500	U.P. FERTILIZER (DISTRIBUTION) ORDER, 1974
326501	Issue of permit
326502	Search
326503	Seizure
326590	Miscellaneous
U.P. FERTILIZER (PRICES) (SUPPLEMENTARY) ORDER, 1974	
326600	U.P. FERTILIZER (PRICES) (SUPPLEMENTARY) ORDER, 1974
326601	Maximum Price
326602	Search
326603	Seizure
326690	Miscellaneous
U.P. HIGH SPEED DIESEL OIL AND LIGHT DIESEL OIL (MAINTENANCE OF SUPPLIES AND DISTRIBUTION) ORDER, 1981	
326700	U.P. HIGH SPEED DIESEL OIL AND LIGHT DIESEL OIL (MAINTENANCE OF SUPPLIES AND DISTRIBUTION) ORDER, 1981
326701	Issue/Refusal of licence
326702	Renewal of licence
326703	Suspension of licence
326704	Cancellation of licence
326705	Exemption
326706	Appellate order of Divisional Commissioner
326707	Deposit of security
326708	Forfeiture of security
326709	Diesel ration card
326710	Issue of permit
326711	Storage limit
326712	Search
326713	Seizure
326714	Order on representation u/r 19 of Collector
326715	Order on representation u/r 19 of State Government
326790	Miscellaneous
U.P. KEROSENE CONTROL ORDER, 1962	
327000	U.P. KEROSENE CONTROL ORDER, 1962
327001	Issue/Refusal of licence
327002	Renewal of licence
327003	Suspension of licence
327004	Cancellation of licence
327005	Appellate order of Divisional Commissioner
327006	Deposit of security
327007	Forfeiture of security
327090	Miscellaneous
U.P. KHANDSARI SUGAR MANUFACTURER'S LICENSING ORDER, 1967	
327100	U.P. KHANDSARI SUGAR MANUFACTURER'S LICENSING ORDER, 1967
327101	Issue/Refusal of licence
327102	Renewal of licence

Category Code	Description
327103	Suspension of licence
327104	Cancellation of licence
327105	Order of State Government
327190	Miscellaneous
U.P. MILK AND MILK PRODUCTS REGULATION ORDER	
327300	U.P. MILK AND MILK PRODUCTS REGULATION ORDER
327301	Issue of Permit
327302	Order of District Magistrate
327303	Order of Milk Commissioner
327390	Miscellaneous
U.P. PETROLEUM PRODUCTS (MAINTENANCE OF SUPPLIES) CONTROL ORDER, 1977	
327600	U.P. PETROLEUM PRODUCTS (MAINTENANCE OF SUPPLIES) CONTROL ORDER, 1977
327601	Seizure of petroleum products
327602	Order of District Magistrate
327690	Miscellaneous
U.P. POWER THRESHERS (QUALITY CONTROL) ORDER, 1983	
327700	U.P. POWER THRESHERS (QUALITY CONTROL) ORDER, 1983
327701	Violation of specified standards
327702	Fitting of safety devices
327790	Miscellaneous
U.P. RAW WOOL CONTROL ORDER, 1974	
327900	U.P. RAW WOOL CONTROL ORDER, 1974
327901	Notification of stock
327902	Issue of Permit
327903	Fixation of price
327904	Seizure of raw wool
327990	Miscellaneous
U.P. RESTRICTION ON SUGARCANE PURCHASE ORDER, 1966	
328000	U.P. RESTRICTION ON SUGARCANE PURCHASE ORDER, 1966
328001	Issue of permit
328002	Renewal of permit
328003	Refusal of permit
328004	Conditions of permit
328005	Working period
328006	Suspension of permit
328007	Cancellation of permit
328008	Weighment
328009	Seizure
328010	Sealing a Khandsari unit
328011	Order of Cane Commissioner
328090	Miscellaneous
U.P. RICE AND PADDY (LEVY AND REGULATION OF TRADE) ORDER, 1985	
328100	U.P. RICE AND PADDY (LEVY AND REGULATION OF TRADE) ORDER, 1985
328101	Levy on rice

Category Code	Description
328102	Recovery of rice from paddy
328103	Permit for custom hulling
328104	Exemption from levy
328105	Levy on paddy
328106	Notified price
328107	Specifications notified by State Government
328108	Direction of State Government to convert paddy into rice
328109	Order of Controller
328110	Order of Divisional Commissioner
328190	Miscellaneous
U.P. SALES OF (MOTOR SPIRIT, DIESEL OIL AND ALCOHOL) TAXATION ACT, 1939	
328300	U.P. SALES OF (MOTOR SPIRIT, DIESEL OIL AND ALCOHOL) TAXATION ACT, 1939
328301	Registration of dealer
328302	Refusal to grant registration
328303	Suspension of registration
328304	Cancellation of registration
328305	Search and Seizure
328306	Arrest
328307	Forfeiture
328308	Compounding of offence
328309	Exemption
328310	Order of prescribed authority
328311	Order of District Magistrate
328312	Appellate order
328313	Revisional order
328390	Miscellaneous
U.P. SCHEDULED COMMODITIES DEALERS (LICENSING AND RESTRICTION ON HOARDING) ORDER, 1989	
328400	U.P. SCHEDULED COMMODITIES DEALERS (LICENSING AND RESTRICTION ON HOARDING) ORDER, 1989
328401	Issue of licence
328402	Deposit of security
328403	Refusal of licence
328404	Contravention of conditions of licence
328405	Suspension of licence
328406	Cancellation of licence
328407	Forfeiture of security deposit
328408	Order of licensing authority
328409	Appellate order
328410	Exemption
328411	Search and Seizure
328490	Miscellaneous
U.P. SCHEDULED COMMODITIES (REGULATION OF DISTRIBUTION) ORDER, 1989	
328500	U.P. SCHEDULED COMMODITIES (REGULATION OF DISTRIBUTION) ORDER, 1989
328501	Search & Seizure
328502	Contravention of provisions

Category Code	Description
328590	Miscellaneous
U.P. SHEERA NIYANTRAN ADHINIYAM, 1964	
328600	U.P. SHEERA NIYANTRAN ADHINIYAM, 1964
328601	Removal of adulterated molasses
328602	Sale/supply of molasses
328603	Order of Controller
328604	Appellate order of State Government
328690	Miscellaneous
U.P. SUGARCANE (PURCHASE TAX) ACT, 1961	
328700	U.P. SUGARCANE (PURCHASE TAX) ACT, 1961
328701	Grant/refusal of licence
328702	Renewal of licence
328703	Suspension of licence
328704	Cancellation of licence
328705	Search & Seizure
328706	Determination of owner of a unit
328790	Miscellaneous
U.P. SUGARCANE SUPPLY AND PURCHASE ORDER, 1954	
328800	U.P. SUGARCANE SUPPLY AND PURCHASE ORDER, 1954
328801	Purchase of cane in reserved area
328802	Purchase of cane in assigned area
328803	Reference of dispute to Cane Commissioner
328804	Order of Cane Commissioner
328805	Purchasing Centre
328890	Miscellaneous
U.P. TRUCK TYRE DEALERS LICENSING ORDER, 1973	
329000	U.P. TRUCK TYRE DEALERS LICENSING ORDER, 1973
329001	Issue of licence
329002	Refusal of licence
329003	Renewal of licence
329004	Suspension of licence
329005	Cancellation of licence
329006	Search and Seizure
329007	Order of licensing authority
329008	Appellate order of State Government
329090	Miscellaneous
U.P. VACUUM PAN SUGAR FACTORIES LICENSING ORDER, 1969	
329200	U.P. VACUUM PAN SUGAR FACTORIES LICENSING ORDER, 1969
329201	Grant of licence
329202	Renewal of licence
329203	Refusal of licence
329204	Conditions of licence
329205	Period of licence
329206	Suspension of licence

Category Code	Description
329207	Cancellation of licence
329208	Order of Sugar Commissioner
329209	Order of State Government
329290	Miscellaneous
WRIT PETITIONS NOT COVERED UNDER ABOVEMENTIONED U.P. CONTROL ORDERS	
329900	WRIT PETITIONS NOT COVERED UNDER ABOVEMENTIONED U.P. CONTROL ORDERS
WRIT PETITION ON CINEMA & VIDEO	
WRIT PETITION ON CINEMA & VIDEO	
330000	WRIT PETITION ON CINEMA & VIDEO
CINEMATOGRAPH ACT, 1952	
330100	CINEMATOGRAPH ACT, 1952
330101	Constitution of Board
330102	Certificate for exhibition
330103	Order of Board
330104	Appellate order of Tribunal
330105	Constitution of Appellate Tribunal
330106	Suspension/Revocation of certificate
330107	Order of review by Central Government
330108	Revisional order of Central Government
330109	Seizure of film
330110	Exemption
330111	Licence for exhibition of film
330112	Revocation of licence
330113	Suspending exhibition of film
330190	Miscellaneous
U.P. CINEMAS (REGULATION) ACT, 1955	
330300	U.P. CINEMAS (REGULATION) ACT, 1955
330301	Licence to exhibit cinema
330302	Licence to exhibit through video
330303	Licence to keep a video library
330304	Licence for video cinema/travelling video cinema
330305	Suspension of licence
330306	Cancellation of licence
330307	Revocation of licence
330308	Certificate for construction of building for cinematograph exhibition
330309	Non-compliance with beneficial prescription
330310	Removal of defects
330311	Order of licensing authority
330312	Order of District Magistrate
330313	Order of Entertainment Tax Commissioner
330314	Order on reference of State Government
330315	Order of State Government
330316	Appellate order of State Government
330317	Suspending exhibition of film

Category Code	Description
330318	Exemption
330390	Miscellaneous
WRIT PETITIONS NOT COVERED UNDER AFORESAID HEADS	
339900	WRIT PETITIONS NOT COVERED UNDER AFORESAID HEADS
WRIT PETITION ON BUILDING OPERATIONS & DEVELOPMENT AUTHORITY	
WRIT PETITION ON BUILDING OPERATIONS & DEVELOPMENT AUTHORITY	
340000	WRIT PETITION ON BUILDING OPERATIONS & DEVELOPMENT AUTHORITY
U.P. INDUSTRIAL AREA DEVELOPMENT ACT, 1976	
340100	U.P. INDUSTRIAL AREA DEVELOPMENT ACT, 1976
340101	Constitution of Authority
340102	Transfer of land
340103	Directions in respect of erection of building
340104	Ban on erection of building
340105	Notice requiring maintenance of site or building
340106	Penalty
340107	Forfeiture for non-payment
340190	Miscellaneous
U.P. (REGULATION OF BUILDING OPERATIONS) ACT, 1958	
340300	U.P. (REGULATION OF BUILDING OPERATIONS) ACT, 1958
340301	Declaration of regulated area
340302	Constitution of Controlling Authority
340303	Master Plan
340304	Development of an area
340305	Rejection of permission to develop an area
340306	Cancellation of permission to develop an area
340307	Penalty
340308	Demolition
340309	Order of Controlling Authority
340310	Order of Prescribed Authority
340311	Revisional order of State Government
340390	Miscellaneous
U.P. ROADSIDE LAND CONTROL ACT, 1945	
340500	U.P. ROADSIDE LAND CONTROL ACT, 1945
340501	Declaration of controlled area
340502	Permission to erect a building
340503	Permission for excavation
340504	Laying out of a road
340505	Order of Collector
340506	Appellate Order of State Government
340507	Compensation
340508	Licence for establishment of kiln
340590	Miscellaneous
U.P. URBAN PLANNING AND DEVELOPMENT ACT, 1973	
340600	U.P. URBAN PLANNING AND DEVELOPMENT ACT, 1973

Category Code	Description
340601	Declaration of development areas
340602	Constitution of Development Authority
340603	Master Plan
340604	Zonal Development Plan
340605	Maintenance/Improvement of facade of building abutting arterial road
340606	Refusing permission to develop land
340607	Disposal of land by lease
340608	Forfeiture of lease
340609	Re-entry on land
340610	Order of authority
340611	Appellate order of District Judge
340612	Nazul land
340613	Penalty
340614	Demolition of building
340615	Order stopping development
340616	Order of Vice Chairman
340617	Order of other officer
340618	Order of Chairman on appeal
340619	Order of State Government
340620	Exemption
340690	Miscellaneous
DEVELOPMENT AUTHORITY	
340700	DEVELOPMENT AUTHORITY
340701	Sanction of map
340702	Allotment order
340703	Cancellation of allotment
340704	Possession
340705	Amenities
340706	Price
340790	Miscellaneous
NATIONAL CAPITAL REGION PLANNING BOARD ACT, 1985	
345100	NATIONAL CAPITAL REGION PLANNING BOARD ACT, 1985
345101	Constitution of National Capital Region Planning Board
345102	Constitution of Planning Committee
345103	Regional Plan
345104	Modification of Regional Plan
345105	Review & Revision of Regional Plan
345106	Preparation of Functional Plan
345107	Preparation of Sub Regional Plan
345108	Preparation of Project Plan
345109	Violation of Regional Plan
345110	Dissolution of the Board
345190	Miscellaneous
NOT COVERED UNDER AFORESAID HEADS	

Category Code	Description
349900	NOT COVERED UNDER AFORESAID HEADS
WRIT PETITION ON HUMAN RIGHTS	
WRIT PETITION ON HUMAN RIGHTS	
350000	WRIT PETITION ON HUMAN RIGHTS
PROTECTION OF HUMAN RIGHTS ACT, 1993	
350100	PROTECTION OF HUMAN RIGHTS ACT, 1993
350101	Constitution of National Human Rights Commission
350102	Constitution of State Human Rights Commission
350103	Appointment of Chairperson and Members
350104	Removal of a Member
350105	Violation of human rights
350106	Negligence in prevention of violation of human rights
350107	Enquiry Report of Commission
350108	Publication of Enquiry report, etc.
350109	Special Report of the Commission
350110	Annual Report of the Commission
350111	Constitution of Human Rights Court
350112	Appointment of Special Public Prosecutor for Human Rights Court
350113	Constitution of Special Investigation Team by the Government
350190	Miscellaneous
WRIT PETITION RELATING TO INDIAN STAMP ACT, 1899	
355000	WRIT PETITION RELATING TO INDIAN STAMP ACT, 1899
355001	NOTICE OF DEMAND
355002	PENALTY AGAINST ORDER OF MAGISTRATE
355003	APPELLATE ORDER PASSED BY COMMISSIONER/DEPUTY COMMISSIONER
355004	AGAINST ORDER OF CIVIL COURT
355090	MISCELLANEOUS
NOT COVERED UNDER AFORESAID HEADS	
359900	NOT COVERED UNDER AFORESAID HEADS
WRIT PETITIONS RELATING TO TOLLS	
WRIT PETITIONS RELATING TO TOLLS	
360000	WRIT PETITIONS RELATING TO TOLLS
360001	ON VEHICLE
360002	ON BRIDGES (RIVERS)
360003	ON GOODS
360004	ON ANIMALS
360005	ON BRIDGES (OTHERS)
360006	NOTICE OF DEMAND
360007	WARRANT OF DISPUTES
360090	MISCELLANEOUS
PUBLIC INTEREST LITIGATION	
PUBLIC INTEREST LITIGATION	
370000	PUBLIC INTEREST LITIGATION
370001	BONDED LABOUR MATTERS

Category Code	Description
370002	NEGLECTED CHILDREN
370003	NON-PAYMENT OF MINIMUM WAGES TO WORKERS AND EXPLOITATION OF CASUAL
370004	COMPLAINTS OF VIOLATION OF LABOUR LAWS
370005	PETITIONS FROM JAILS COMPLAINING OF HARRASSMENT
370006	FOR PREMATURE RELEASE
370007	SEEKING RELEASE AFTER HAVING COMPLETED 14 YEARS IN JAIL
370008	DEATH IN JAIL
370009	RELEASE ON PERSONAL BOND
370010	SPEEDY TRIAL AS A FUNDAMENTAL RIGHT
370011	PETITIONS AGAINST POLICE FOR REFUSING TO REGISTER A CASE
370012	HARASSMENT BY POLICE AND DEATH IN POLICE CUSTODY
370013	PETITIONS AGAINST ATROCITIES ON WOMEN
370014	IN PARTICULAR HARASSMENT OF BRIDE, BRIDE BURNING, RAPE, MURDER AND
370015	PETITIONS COMPALINING OF HARASSMENT OR TORTURE OF VILLAGERS BY
370016	TORTURE BY POLICE TO THE PERSONS BELONGING TO S.C./ST AND ECONOMICALLY BACKWARD CLASSES
370017	PETITIONS PERTAINING TO ENVIORNMENTAL POLLUTION, DISTURBANCE OF ECOLOGICAL BALANCE
370018	DRUGS AND FOOD ADULTERATION
370019	MAINTENANCE OF HERITAGE AND CULTURE, ANTIQUES
370020	FOREST AND WILDLIFE AND OTHER MATTERS OF PUBLIC IMPORTANCE
370021	PETITIONS FROM RIOT-VICTIMS
370022	FAMILY PENSION
370090	MISCELLANEOUS
MISC. WRITS (NOT COVERED UNDER ANY OTHER HEAD)	
MISC. WRITS (NOT COVERED UNDER ANY OTHER HEAD)	
380000	MISC. WRITS (NOT COVERED UNDER ANY OTHER HEAD)
380001	WRIT PETITIONS RELATING TO APPOINTMENT OF D.G.C./A.D.G.C./STANDING COUNSEL/A.G.A. ETC.
380002	WRIT PETITIONS RELATING TO CONSUMER FORUM
380003	WRIT PETITIONS RELATING TO CLAIM OF L.I.C. & APPOINTMENT OF L.I.C. AGENTS
380004	WRIT PETITIONS RELATING TO WAQF BOARD
380005	WRIT PETITIONS RELATING TO SOCIETY REGISTRATION ACT
380006	WRIT PETITIONS RELATING TO REGISTRATION OF CLINIC/PATHOLOGY/ULTRA SOUND CENTRE/COACHING
380007	WRIT PETITIONS RELATING TO CASTE CERTIFICATE/DOMICILE CERTIFICATE/DEATH CERTIFICATE ETC.
380008	WRIT PETITIONS RELATING TO PROVIDING GUNNER/SECURITY
380009	WRIT PETITIONS RELATING TO GRANT OF LICENSE OF STAMP VENDOR/DEED
380010	WRIT PETITIONS SEEKING DIRECTIONS TO DECIDE CASES/APPEALS ETC. PENDING IN CIVIL COURT
ANY OTHER WRIT PETITION NOT MENTIONED IN THE CODE BOOK	
ANY OTHER WRIT PETITION NOT MENTIONED IN THE CODE BOOK	
390000	ANY OTHER WRIT PETITION NOT MENTIONED IN THE CODE BOOK
CRIMINAL JURISDICTION	
CRIMINAL JURISDICTION	
400000	CRIMINAL JURISDICTION

Category Code	Description
TRIAL OF OFFENCES UNDER EXTRAORDINARY CRIMINAL JURISDICTION U/S 474, CR.P.C.	
400100	TRIAL OF OFFENCES UNDER EXTRAORDINARY CRIMINAL JURISDICTION U/S 474,
CAPITAL CASE U/S 366, CR.P.C.	
400300	CAPITAL CASE U/S 366, CR.P.C.
400301	Sent by District Judge for confirmation
400302	Appeal filed by the accused
400390	Miscellaneous
JAIL APPEAL U/S 383, CR.P.C.	
400500	JAIL APPEAL U/S 383, CR.P.C.
400501	Appeal by prisoner
400590	Miscellaneous
CRIMINAL APPEAL	
400700	CRIMINAL APPEAL
400701	Judgment of Sessions Judge
400702	Judgment of Additional Sessions Judge
400703	Judgment of other Courts where sentence is more than 7 years
400790	Miscellaneous
GOVERNMENT APPEAL	
400900	GOVERNMENT APPEAL
400901	Inadequacy of sentence by State Government
400902	Inadequacy of sentence by Central Government
400990	Miscellaneous
REFERENCE	
401100	REFERENCE
401101	U/s 318, Cr.P.C. re: conviction of accused of unsound mind
401102	U/s 395, Cr.P.C. Re: validity of law
401190	Miscellaneous
REVISION	
401300	REVISION
401301	Against order u/s 107 & 116, Cr.P.C.
401302	Against order u/s 133, Cr.P.C.
401303	Against order u/s 144, Cr.P.C.
401304	Against order u/s 145, Cr.P.C.
401305	Against order u/s 146, Cr.P.C.
401306	Against order u/s 147, Cr.P.C.
401307	Against order u/s 148, Cr.P.C.
401308	Against order dismissing the complaint
401309	Against order issuing summons
401310	Against order discharging the accused
401311	Against order framing charge
401312	Against order convicting on plea of guilty
401313	Against order withdrawing the complaint
401314	Against order refusing to issue commission to record evidence
401315	Against order granting pardon

Category Code	Description
401316	Against order withdrawing from prosecution
401317	Against order to pay compensation
401318	Against order of release on probation of good conduct
401319	Against summary dismissal of appeal
401320	Against custody/disposal of property pending trial
401321	Against order directing delivery of property
401322	Against seizure of property by police
401323	Against order for interim maintenance
401324	For expunging remarks
401325	Government Revision
401390	Miscellaneous
APPLICATION	
401500	APPLICATION
401501	U/s 378, Cr.P.C., for leave to appeal against order of acquittal by State Government
401502	U/s 378, Cr.P.C., for leave to appeal against order of acquittal by Central Government
401503	U/s 378, Cr.P.C., for leave to appeal against order of acquittal by complainant
401504	U/s 402, Cr.P.C., for transfer/withdrawal of revision
401505	U/s 407, Cr.P.C., for transfer of cases
401506	U/s 438, Cr.P.C., for anticipatory bail
401507	U/s 439, Cr.P.C., for bail (minor)
401508	U/s 439, Cr.P.C., for bail (major)
401509	U/s 439(2), Cr.P.C., for cancellation of bail
401510	U/s 482, Cr.P.C., order under Sections 110/111 Cr.P.C. for quashing of notice
401511	U/s 482, Cr.P.C., order under Sections 107/116 Cr.P.C.
401512	U/s 482, Cr.P.C., order under Section 125 Cr.P.C. for maintenance
401513	U/s 482, Cr.P.C., order under Section 126 Cr.P.C.
401514	U/s 482, Cr.P.C., order under Section 127 Cr.P.C. for alteration of maintenance
401515	U/s 482, Cr.P.C., order under Section 128 Cr.P.C. for enforcement of order of maintenance
401516	U/s 482, Cr.P.C., order under Section 133 Cr.P.C. for removal of nuisance
401517	U/s 482, Cr.P.C., order under Section 145 Cr.P.C. before filing revision
401518	U/s 482, Cr.P.C., order under Section 145 Cr.P.C. after filing revision
401519	U/s 482, Cr.P.C., order under Section 145(8) Cr.P.C. for custody or sale of crops
401520	U/s 482, Cr.P.C., order under Section 146 Cr.P.C. before filing revision
401521	U/s 482, Cr.P.C., order under Section 146 Cr.P.C. after filing revision
401522	U/s 482, Cr.P.C., order under Section 156(3) Cr.P.C., to quash the order for investigation
401523	U/s 482, Cr.P.C., order summoning accused in a complaint case without filing revision
401524	U/s 482, Cr.P.C., order summoning accused in a complaint case after filing revision
401525	U/s 482, Cr.P.C., order summoning accused after rejecting final report without filing revision
401526	U/s 482, Cr.P.C., order summoning accused after rejecting final report after filing revision
401527	U/s 482, Cr.P.C., for quashing of charge sheet
401528	U/s 482, Cr.P.C., for quashing of investigation
401529	U/s 482, Cr.P.C., for quashing of F.I.R.
401530	U/s 482, Cr.P.C., against summoning order u/s 319, Cr.P.C.
401531	U/s 482, Cr.P.C., to dispense with the presence of accused
401532	U/s 482, Cr.P.C., to set aside order of commitment

Category Code	Description
401533	U/s 482, Cr.P.C., for stay of arrest
401534	U/s 482, Cr.P.C., for expeditious disposal of Bail
401535	U/s 482, Cr.P.C., for disposal of bail on same day
401536	U/s 482, Cr.P.C., for quashing of criminal Proceedings in State case
401537	U/s 482, Cr.P.C., order under Section 203,Cr.P.C. dismissing complaint
401590	Miscellaneous
NOT COVERED UNDER AFORESAID HEADS	
409900	NOT COVERED UNDER AFORESAID HEADS